



सत्यमेव जयते

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501, 502,503- 507,519,521,522,534,543, 544,545,556,594,607,608, 613-615,616- 625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020

5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020

11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06-03-2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagation Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020

17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020

23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited		Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020

29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13-06-2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12-06-2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB- 248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/201 9	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg- 9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020

35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer	11-03-2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.- 145,180,181,242 TRANSLATE	02-06-2020

41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15-05-2020
44	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06-03-2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020



47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
48	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	

53	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020
57	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited		Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
58	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020

59	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
60	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd		Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
61	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
62	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
63	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
64	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13-03-2020

65	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13-03-2020
66	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
67	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02-03-2020
68	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
69	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
70	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020

71	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROP CON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
72	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
73	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
74	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
75	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
76	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020

77	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
78	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07-03-2020
79	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
80	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
81	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagation Not Done && Index Missing && Proof of services	
82	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020

83	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
84	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
85	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
86	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
87	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
88	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020

89	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3), Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
90	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
91	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
92	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
93	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
94	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525, 526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020



95	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10-07-2020
96	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020
97	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04-07-2020
98	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10-06-2020	88511 67622	debt amount less than 1 cr	08-06-2020
99	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15-07-2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020
100	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14-07-2020

101	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
102	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
103	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
104	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
105	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
106	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match ....	22/07/2020

107	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
108	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
109	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
110	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
111	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020
112	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020

113	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
114	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
115	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
116	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
117	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
118	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020

119	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
120	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance	16/07/2020
121	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
122	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020
123	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
124	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020

125	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
126	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44 ,46-49 NOT CLEAR PAGE	24/07/2020
127	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
128	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12-05-2020
129	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
130	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020

131	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27-07-2020
132	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
133	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
134	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30-07-2020
135	710102/06960/2020	Bharti Airtel Limited Vs		Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
136	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109 & Master Data & Fees Not Paid & Wrong Section choose	31-07-2020

137	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30-07-2020
138	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg- 56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,9 4,98,101,106,109,110,111, 115,118-123,124 / Prayer Applicant Signature Missing / Master Data	30.07.2020
139	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,1 03,104,105,106,108,109,	31.07.2020
140	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
141	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
142	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020



143	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
144	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020
145	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
146	0710102/01482/2020	ANIL AGARWAL Vs. INTERP ARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
147	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWA L PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
148	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020

149	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HS K INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020
150	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
151	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/201 9	Amresh Kumar	Case Type Wrong	08-05-2020
152	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020
153	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
154	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB- EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020

155	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08-07-2020
156	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
157	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
158	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File	08-10-2020
159	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08-11-2020
160	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekar	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08-07-2020

161	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20
162	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
163	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/20 19	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
164	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
165	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
166	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18- 3401-3404 , pages cut 3583-3599, vol24-4601-	08-04-2020

167	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713	13-08-2020
168	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
169	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
170	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
171	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
172	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020

173	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
174	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPU RAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
175	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
176	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
177	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
178	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595- 602,605- 611,741,1479,1478,1477,	31/07/2020

179	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
180	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020
181	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
182	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifying date	18/08/2020
183	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
184	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020

185	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
186	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
187	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Co mpanies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
188	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
189	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
190	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	



191	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
192	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application (Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
193	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
194	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
195	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25-08-2020
196	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020

197	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
198	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
199	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
200	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Co mpanies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
201	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
202	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	

203	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
204	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application (Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
205	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application (Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
206	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal (Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373, 382 Cut	14-08-2020
207	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal (Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31-07-2020
208	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application (Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020

209	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Co mpanies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
210	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
211	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08-05-2020
212	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
213	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020
214	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications Ltd.&#41; & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	

215	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
216	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
217	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
218	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28-07-2020
219	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	22-05-2020
220	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020

221	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Co mpanies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
222	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21-08-2020
223	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-01-2020
224	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09-02-2020
225	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Co mpanies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06-04-2020
226	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020

227	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
228	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
229	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020
230	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-02-2020
231	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
232	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	

233	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
234	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020
235	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
236	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07-09-2020
237	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09-02-2020
238	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09-02-2020



239	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
240	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020
241	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
242	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09-09-2020
243	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY...	09-09-2020
244	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly uplad	09-09-2020

245	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020
246	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020
247	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
248	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020
249	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	09-09-2020
250	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition filled in companies act,Pg Not Clear-24-28,29-38,36,37 and case type wrong	09-09-2020

251	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020
252	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
253	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22 ,24,26,27,30A,21,32,33,36 ,37,39,48,49,51,51A,52,53 A,56,57,58,59,61A,62,63A, 64,67,69,69A,71,73,73A,74,76,80-82,82A,85,85ANOT	09-09-2020
254	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
255	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020
256	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020

257	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020
258	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	09-09-2020
259	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Co mpanies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	09-09-2020
260	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar	wrong main case number in file and affidavit,pg-52- 54,57 not clear,volume break after 200 pages	
261	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203- 210,432- 434,461,465A,556,557,81 1not clear,pg-355 font small,pg- 473,474,478,479,480,481,	
262	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	refile

263	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020
264	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09-07-2020
265	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
266	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
267	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
268	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	

269	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	17-08-2020
270	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	19-08-2020
271	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	20-08-2020
272	710000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	09-05-2020
273	710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	09-02-2020
274	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax	09-12-2020

275	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA,WRONG CASE TYPE	refile
276	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	refile
277	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resolution / Annexure every pages sign / Proof of service	09-09-2020
278	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
279	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09-09-2020
280	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020

281	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020
282	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
283	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	
284	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation( Companies Act)	Sub-section (l) of section 230		aaryan sharma	Translate Page-161,164	08-07-2020
285	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
286	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	11.09.2020



287	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020
288	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
289	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	refile
290	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekarani	objection-claim amount less than 1 crore	14/09/2020
291	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
292	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020

293	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	
294	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	
295	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	
296	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/10(ND)2020		Only one page in the file	
297	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
298	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020

299	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
300	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
301	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
302	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
303	0710102/06277/2020	Cowgill Holloway Support ( India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	
304	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17-09-2020

305	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
306	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
307	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
308	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
309	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND) 2018				WRONG FILE	09-04-2020
310	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND) 2018				Wrong File	09-10-2020

311	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774 (ND)2020				Incomplete documents.	09-12-2020
312	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
313	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
314	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	17/09/2020
315	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
316	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	

317	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111 (PB)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	25-06-2020
318	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/684(ND)2020	Application under any other provisions- IBC			wrong e filed	16-09-2020
319	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
320	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576 (PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
321	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION (IBC)/253(ND)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020
322	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellaneous no.	18-09-2020

323	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/206(ND)2020	Sec 252 (1)			wrong e-filing	18-09-2020
324	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			page end signature, true copy	18-09-2020
325	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18-09-2020
326	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092 (PB)2020	Sec 60(5)			Affidavit missed	18-09-2020
327	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1)			Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020
328	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18-09-2020

329	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB) 2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
330	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2 017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
331	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2 020	Sec 252 (3)			affidavit missed	18-09-2020
332	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
333	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
334	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020



335	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
336	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
337	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
338	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	18/09/2020
339	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
340	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	04-03-2020

341	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147- 148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
342	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
343	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13-03-2020
344	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13-03-2020
345	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18-09-2020
346	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020

347	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			True copy sign missed	27/07/2020
348	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			Page 3,4 is missed	19/03/2020
349	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
350	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
351	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			wrong filling	19/08/2020
352	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020

353	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	27/08/2020
354	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	28/08/2020
355	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			page 3-4 missed	18-06-2020
356	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			SECTION WRONG	30-05-2020
357	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			SECTION WRONG	12-06-2020
358	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			INCOMPLETE DOC PG 4-5 MISSED	15-06-2020

359	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			SECTION WRONG	13-06-2020
360	0710102165942019/6	AADHUNIK INFRA PROJEC S PVT LDT Vs. AADHUNIK INFRA PROJEC S PVT LDT		SECOND MOTION 230-232			PG 5-6 MISSED	27-06-2020
361	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			PROOF OF SERVICE MISSED	02-03-2020
362	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			INDEX WRONG	11-03-2020
363	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
364	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020

365	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			WRONG EFILE	19-08-2020
366	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	18-09-2020
367	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		claim amount less then 1 crore	21-08-2020
368	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05-08-2020
369	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23-07-2020
370	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong ( file is application )	03-07-2020

371	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287		case type wrong ( file is application )	09-02-2020
372	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
373	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09-10-2020
374	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	
375	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	
376	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	

377	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
378	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
379	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
380	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
381	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
382	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong section	



383	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	
384	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
385	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819 (PB)2020	Sec 60(5)			reply not sign on every pages	22/09/2020
386	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND) 2019	IBC under Sec 7			document not found	22/09/2020
387	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION( COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020
388	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642 (ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020

389	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
390	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020
391	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020
392	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
393	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company format Missing / index Page numbering wrong format /Blur page- 14 to 17, /Proof of service/ etc	23/09/2020
394	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020

395	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e fill	21/09/2020
396	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020
397	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	24/09/2020
398	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			not found	25/09/2020
399	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25/09/2020
400	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e-stamp missing	25/09/2020

401	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/666(ND)2019	Sec 252 (3)			wrong e filing	25/09/2020
402	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not properly upload	25/09/2020
403	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION (IBC)/665(ND)2020	Rule 11 of NCLT, 2016			NOT FOUND	23/09/2020
404	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723 (ND)2020	Sec 60(5)			document not properly upload	24/09/2020
405	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e filing	24/09/2020
406	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093(ND)2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	24/09/2020

407	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495 (ND)2020	Sec 12(2)			RJ	25/09/2020
408	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379 (ND)2020	Sec 60(5)			document not in proper	25/09/2020
409	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521 (ND)2020	Sec. 12A			wrong e filing	25/09/2020
410	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND) 2019	IBC under Sec 7			wrong e filing	25/09/2020
411	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND) 2019	IBC under Sec 7			wrong e filing	25/09/2020
412	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			wrong e fill need to ia fill	25/09/2020

413	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			True copy sign missed	25/09/2020
414	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Council Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	
415	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	
416	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file separately	
417	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
418	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	

419	710000092402020	Bank of Baroda VS				Form 3C missed, Proof of service missed	
420	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)		incomplete document	
421	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514 (ND)2020	Rule 11 of NCLT, 2016		true copy missed in all pages	
422	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7		wrong e fill	
423	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1), Sec. 242(4), Application under any other provisions		need to file in one volume	
424	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		wrong e fill	

425	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
426	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	
427	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050 (ND)2020	Sec 60(5)			No Pagination, No Index	
428	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND) 2019	IBC Under Sec 9			wrong e fill	
429	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
430	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	



431	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047 (ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
432	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
433	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	
434	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
435	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	
436	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	

437	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
438	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
439	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050 (ND)2020				No Pagination, No Index	
440	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29-09-2020
441	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
442	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	

443	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	
444	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed( contact to registry )	09-02-2020
445	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020
446	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020
447	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of service missed	09-02-2020
448	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09-02-2020

449	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09-02-2020
450	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
451	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020
452	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -41,42,46, NOT CLEAR	30/09/2020
453	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page- 53,90,110,153,154 /Merge into one PDF	29/09/2020
454	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020

455	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB-449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
456	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
457	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622 (ND)2020	19(2)			page 17-40 translate	
458	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993 (PB)2020	Sec 60(5)			true copy sign missing	
459	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728 (PB)2020	Sec 60(5)			index missing	
460	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	

461	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	
462	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	
463	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
464	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	
465	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	
466	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/4181()2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	

467	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL (COMPANIES ACT)/264(ND)2020	Sec 252 (3)			wrong filing	
468	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			wrong filing	
469	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			wrong filing	
470	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	
471	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal (Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell /	07-03-2020
472	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	02.09.2020

473	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
474	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520 (ND)2020	Sec 60(5)			wrong e fill need to IA fill	02.09.2020
475	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	02.09.2020
476	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020
477	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
478	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093(ND)2020	19(2)			page 19 20 not clear	02.09.2020



479	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
480	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			document not in proper	08-01-2020
481	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943 (ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	10-01-2020
482	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	10-02-2020
483	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/200(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
484	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/202(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020

485	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499 (ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	10-03-2020
486	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/333(PB)2 020	Rule 11 of NCLT			True copy sign missing	10-03-2020
487	0710102070492020/2	GAC SHIPPING ( INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763 (ND)2020	Application under any other provisions- IBC			index missing	10-03-2020
488	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
489	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
490	0710102/09444/2020	VIVEK RAHEJA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020

491	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9, 11, 18, 42, 43 IN HINDI	10-03-2020
492	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
493	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10-03-2020
494	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear-146-152,181-182,185,189,190,225,233-236,238-242,251,255	28/02/2020
495	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHAR GUPTA	pg-94, 110 font small not clear, pg-141 not clear	online
496	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page	online payment

497	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment
498	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2 019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	
499	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2 019	IBC under Sec 7			True Copy Sign Missing	
500	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)20 20	Sec. 241(1)			page 12 to 18 true copy sign missing	
501	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTO RY APPLICATION (I.B.C)/2366 (PB)2020	Sec 60(5)			Proof of service not clear	
502	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMP ANIES ACT)/367(ND)2 019	Sec 252 (3)			Index missing, No pagination	

503	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413 (PB)2020	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	
504	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59, Sec. 241(1), Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	
505	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782 (ND)2020	Sec 60(5)			Supporting Affidavit missing	
506	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047 (ND)2020	Rule 11 of NCLT, 2016, Section 74			Documents not properly upload, sign missing	
507	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168 (PB)2020	Sec 60(5)			Wrong e-filing	
508	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			index missing	06-10-2020

509	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
510	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
511	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
512	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
513	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020
514	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Index missing	06/10/2020

515	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245 (ND)2020	Application under any other provisions- IBC			Sign Missing	06-10-2020
516	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59, Sec. 241(1), Sec. 242(4)			Wrong e-filing	06-10-2020
517	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795 (PB)2020	Sec 60(5)			Index Missing	06-10-2020
518	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidavit missed	10-06-2020
519	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidavit missed	10-06-2020
520	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application (Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	10-05-2020

521	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore					proof of service	10-04-2020
522	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2 018		83,82,94,not clear page 74 translate page	
523	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	
524	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3168 (PB)2020	Sec 60(5)			wrong e file need to IA file	06-10-2020
525	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTO RY APPLICATION (I.B.C)/4141()20 20	Sec 60(5)			Wrong e-filing	06/10/2020
526	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTO RY APPLICATION (I.B.C)/4068()20 20	Sec 60(5)			Wrong e-filing	06-10-2020



527	0710102004022019/23	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/271(ND)2 019	IBC Under Sec 9			Page no. 10 missing	06/10/2020
528	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791- 4802,4809,4813,4874,491 0-4918,4925-4936 after 4992and 4994 page numbering not mention on one page,5054-	
529	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
530	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compan ies Act)	Sec 252 (1) - By Government Body		deepthi grover khanna	Jurisdiction Haryana in Master Data	02-09-2020
531	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
532	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020

533	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROP CON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
534	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application (Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tax/supporting Affidavit missed	10-07-2020
535	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			page no. 8, 9 not clear	10-05-2020
536	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020
537	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496 (ND)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
538	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Sign Missing	10-06-2020

539	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	10-06-2020
540	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Index missing	10-06-2020
541	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	10-06-2020
542	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. missing in some pages,	10-06-2020
543	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()2020	22(3)(b)			pages wrong arrange	10-07-2020
544	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Sec 60(5)			OC NOT UPLOAD	10-07-2020

545	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)20 20	Sec. 241(1)			Sign Missing	10-07-2020
546	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/316(ND)2 020	Sec 252 (3)			Page no. 7 translator missing	10-07-2020
547	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND) 2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
548	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND) 2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
549	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4025 (ND)2020	19(2)			No Pagination	10-07-2020
550	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4025 (ND)2020	19(2)			NO Pagination,	10-07-2020

551	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2 019	IBC under Sec 7			No Docs Uploaded	10-07-2020
552	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB) 2018	IBC under Sec 7			tue copy sign missing	08-10-2020
553	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-08-2020
554	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
555	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
556	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020

557	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
558	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
559	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
560	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2422()20 20	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08-10-2020
561	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTO RY APPLICATION (I.B.C)/4005()20 20	Sec 60(5)			pg 1 not clear	08-10-2020
562	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08-10-2020

563	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
564	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08-10-2020
565	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND) 2019	IBC Under Sec 9			wrong e-fill need to IA file	08-10-2020
566	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	
567	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
568	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	10-07-2020

569	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
570	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND) 2019	IBC under Sec 7			true copy sign missing	08-10-2020
571	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND) 2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
572	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2 017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
573	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	OFFLINE PAYMENT DD NOT SUBMIT
574	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	OFFLINE PAYMENT



575	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020
576	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
577	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
578	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020
579	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
580	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020

581	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020
582	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			No Pagination, Page cut	10-09-2020
583	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626 (ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020
584	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
585	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	10-09-2020
586	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Sign missing in whole document	10-09-2020

587	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10-08-2020
588	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
589	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong ( contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
590	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in application	11-10-2020
591	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			Wrong e-filing	15/06/2020
592	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	19/09/2020

593	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-05-2020
594	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-08-2020
595	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(I BC)/392(PB)2020	Application under any other provisions- IBC			Wrong e-filing	10-09-2020
596	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784 (PB)2020	Sec 60(5)			Wrong e-filing	10-09-2020
597	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790 (ND)2020	Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
598	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (l) of section 230			Page no. 7 to 8 true copy sign missing	10-10-2020

599	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION (COMPANIES ACT)/3(ND)2020	Sec 425			Wrong e-filing	10-10-2020
600	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711( )2020	19(2)			Index missing, pagination missing,	10-10-2020
601	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1), Sec. 242(4)			Documents not upload properly	10-10-2020
602	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1), Sec. 242(4)			index missing, true copy sign missing	10-10-2020
603	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357( )2020	Application under any other provisions- IBC			Wrong e-filing	10-10-2020
604	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			True copy sign missing	10-10-2020

605	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1035(ND) 2019	Sec 252 (1)			True copy sign missing	10-10-2020
606	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND) 2019	IBC Under Sec 9			True Copy sign missing	10-11-2020
607	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			Wrong e-filing	10-11-2020
608	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Wrong e-filing	10-12-2020
609	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			Index missing	10-12-2020
610	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			wrong filing	10-12-2020

611	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-12-2020
612	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/181(PB)2018	Application under any other provisions			index missing	10-12-2020
613	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754 (ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missing, no pagination, True copy sign missing	10-12-2020
614	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/306(ND)2020	Sec 252 (3)			INDEX MISSING	10-12-2020
615	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			page end signature missing, True copy sign missing	10-12-2020
616	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175 (ND)2020	Sec. 45 (1)			Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing, proof of service, pages not clear.	10-12-2020

617	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			page end signatures missing	10-12-2020
618	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			57 59 61-64 73 not clear	10-12-2020
619	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			wrong e fill need to IA FILE	10-12-2020
620	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	03-11-2020
621	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, /	03-05-2020
622	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020



623	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear- 54,59,83,86,87,89-92,120,121,138,176,177,179,	03-12-2020
624	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
625	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020
626	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151.,86-87 not clear page	online
627	0710102081322020/1	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419( )2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13/10/2020
628	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13/10/2020

629	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION( COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
630	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			INDEX MISSING	13/10/2020
631	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
632	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
633	0710200418112018/11	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13/10/2020
634	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020

635	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application (Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
636	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020
637	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
638	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	10-12-2020
639	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mention	online pay
640	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020

641	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
642	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Compan ies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
643	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTO RY APPLICATION (I.B.C)/3400 (PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	10-09-2020
644	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/2199 (ND)2020	Sec 60(2)			true copy sign missed	13/10/2020
645	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2 020	IBC under Sec 7			INDEX MISSING	13/10/2020
646	0710102410822018/16	BANK OF BARODA Vs. BRYN INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2 018	IBC under Sec 7			index missing	13/10/2020

647	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	13/10/2020
648	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	13/10/2020
649	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14/10/2020
650	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041 (ND)2020	Sec 60(5)			true copy sign missed	14/10/2020
651	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCUTORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
652	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020

653	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
654	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16-Oct-20
655	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
656	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20
657	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15-Oct-20
658	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20

659	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19-Oct-20
660	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	19-Oct-20
661	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19-Oct-20
662	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17-Oct-20
663	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font-234	17-Oct-20
664	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17-Oct-20

665	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	17-Oct-2020
666	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19-Oct-20
667	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19-Oct-20
668	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	19-Oct-20
669	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(I BC)/1161(PB)2019	Sec 60(5)			TRUE COPY SIGN MISSING	22-09-2020
670	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	14-10-2020



671	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
672	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	15-10-2020
673	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	15-10-2020
674	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)			no index document not in proper	15-10-2020
675	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	15-10-2020
676	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782 (ND)2020	Sec 60(5)			PAGE-17 18 21 NOT CLEAR	15-10-2020

677	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7, Rule 11 of NCLT, 2016			INDEX MISSING	15-10-2020
678	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			page end signatures missing	15-10-2020
679	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038 (ND)2020	Sec 60(5)			wrong document need to IA file	15-10-2020
680	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280()2020	Sec 60(5)			WRONG E FILE NEED TO IA FILE	15-10-2020
681	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333 (ND)2020	Application under any other provisions- IBC			wrong document need to IA file	15-10-2020
682	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FIE	15-10-2020

683	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND) 2018	IBC Under Sec 9			wrong document need to IA file	15-10-2020
684	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2 017	Application under any other provisions			WRONG E FILE NEED TO IA FILE	15-10-2020
685	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2 018	IBC Under Sec 9			TWO AFFIDAVIT FILE IN ONE FILLING	15-10-2020
686	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2 018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
687	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2 018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
688	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2 018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020

689	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2 017	IBC under Sec 7			WRONG FILING	15-10-2020
690	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2 017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
691	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2 017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
692	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2 018	IBC under Sec 7			WRONG FILING	15-10-2020
693	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2 019	Sec 252 (3)			WRONG E FILE NEED TO IA FILE	16-10-2020
694	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/153()2020	Application under any other provisions			incomplete documents	16-10-2020

695	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			wrong e file need to IA file	16-10-2020
696	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	16-10-2020
697	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	16-10-2020
698	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	16-10-2020
699	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	16-10-2020
700	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	17-Oct-2020

701	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application (Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20-Oct-20
702	71000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				NCLT form 3C missed	
703	71000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	
704	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	10-12-2020
705	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	29-07-2020
706	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	29-07-2020

707	0710102/08302/2020	Zlato Business Solutions P Ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	28/08/2020
708	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
709	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20/10/2020
710	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	06-08-2020
711	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	offline pay
712	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	24/09/2020

713	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			need to upload in one volume	28/09/2020
714	0710200418112018/15	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			page end signature missingneed to IA file	16/10/2020
715	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			PAGE LIMIT 200	19/10/2020
716	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			PAGE LIMIT 200	19/10/2020
717	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION (COMPANIES ACT)/379(ND)2020	Rule 32			TRUE COPY SIGN MISSING	20/10/2020
718	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE/Index Missing/Pagination	20/10/2020



719	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20/10/2020
720	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			NEED TO IA FILE	21/10/2020
721	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904 (PB)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
722	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
723	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND) 2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	21/10/2020
724	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	20/10/2020

725	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	21/10/2020
726	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	21/10/2020
727	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
728	0710102/10010/2020	BETA INFRATECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	20-Oct-20
729	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application (Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavit date mismatch	20-Oct-2020
730	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21-Oct-2020

731	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	20-Oct-2020
732	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	13-Oct-2020
733	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19-June-2020
734	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10-Mar-2020
735	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
736	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	

737	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	online pay
738	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	online pay
739	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
740	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
741	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20-10-2020
742	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20-10-2020

743	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
744	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut-54,55,61,158,174 not clear	17/09/2020
745	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
746	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
747	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			Wrong case type/Wrong Doc.	15-10-2020
748	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	12-10-2020

749	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	14-10-2020
750	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	12-10-2020
751	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	10-10-2020
752	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	28/02/2020
753	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	23/10/2020
754	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020

755	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidavit/ No payment	21/10/2020
756	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	online pay
757	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22/10/2020
758	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22/10/2020
759	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22/10/2020
760	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22/10/2020

761	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND) 2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22/10/2020
762	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION( COMPANIES ACT)/1213212( ND)2018	Application under any other provisions			NEED TO IA FILE	22/10/2020
763	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	26-Oct-2020
764	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
765	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document ( wrong e-filed )	22/10/2020
766	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	PG 20,29,30 NOT CLEAR	online pay



767	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR	online pay
768	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong	online pay
769	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE	online pay
770	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	pg-13 not clear	online
771	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page	online
772	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	service to all respondent	online

773	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	online
774	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23-10-2020
775	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	23-10-2020
776	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	23/10/2020
777	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay
778	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020

779	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	online pa
780	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	17/08/2020
781	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			true copy sign missed	10-06-2020
782	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			NEED TO FILE SAPERATE FILE	16/10/2020
783	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/10/2020
784	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	26/10/2020

785	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	26/10/2020
786	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2 020	IBC Under Sec 9			INDEX MISSED	27/10/2020
787	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2 019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
788	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2 019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
789	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2 019	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	27/10/2020
790	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837 (ND)2020	Sec 60(5)			NEED TO IA FILE	27/10/2020

791	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/77(PB)20 19	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	27/10/2020
792	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2 020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	27/10/2020
793	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2 020	IBC Section 59			INDEX MISSED	27/10/2020
794	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTO RY APPLICATION (I.B.C)/4682()20 20	Sec 60(5)			INDEX MISSING	27/10/2020
795	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/4554()20 20	Sec 60(5)			INDEX MISSED	27/10/2020
796	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB) 2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020

797	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
798	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
799	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
800	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
801	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	28/10/2020
802	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020

803	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed	29/07/2020
804	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	mearge into one pdf	online pay
805	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO APPLICATION FILE	25/10/2020
806	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			INDEX MISSED	11-02-2020
807	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			NEED TO SAPERATE FILE	11-02-2020
808	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			PAGE-97 98 NOT CLEAR	11-02-2020

809	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			PAGE 27 TRANSLATE	11-02-2020
810	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	11-02-2020
811	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSED	11-02-2020
812	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			NEED TO APPLICATION FILE	11-02-2020
813	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11-02-2020
814	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/922(ND)2020	Application under any other provisions- IBC			NEED TO APPLICATION FILE	11-02-2020



815	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			NEED TO APPLICATION FILE	11-02-2020
816	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai ( Wrong e-filed)	27/10/2020
817	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax	28/10/2020
818	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11-03-2020
819	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application (Companies Act)	Sec 252 (3)			Wrong section, Wrongly upload additional document in application	29/10/2020
820	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	11-01-2020

821	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	11-02-2020
822	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application (Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381 to 608/700/706 to 708/710,711,713,716,718, 721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to	29/10/2020
823	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application (Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION	31/10/2020
824	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020
825	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	58-72 not clear page	
826	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application (Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	Sign miss-1,2/Merge into one PDF	05-Nov-20

827	710102078432020	Chandra Prakash Vs. Saurabh Vinayak	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	
828	710102078572020	Chandra Prakash Vs. Dr. Lori Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68 not clear,volume 1 repeated	
829	710102078512020	Chandra Prakash Vs. Gaurav Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	
830	710102078942020	Chandra Prakash Vs. Savita Yadav	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clear	
831	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED			IBC under Sec 7		NEED TO IA FILE	11-03-2020
832	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED			IBC under Sec 7		true copy sign missing, Index missing in proof of service	24-10-2020

833	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				NEED TO IA FILE	29-10-2020
834	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				INDEX MISSING	29-10-2020
835	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				No Index	29-10-2020
836	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				Index missing in proof of service	29-10-2020
837	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				mention proof of service in index with page no.	29-10-2020
838	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				file need to IA	30-10-2020

839	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index	30-10-2020
840	0710102070952020/1	YOGESH KUMAR GUPTA Vs.	Application under any other provisions- IBC				file need to IA	30-10-2020
841	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				Vakalatnama not clear	30-10-2020
842	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				Wrong document (petition filed)	30-10-2020
843	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				Index missing	31-10-2020
844	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				page no. 55- 61 not clear , no pagination on vakalatnama	03-11-2020

845	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				Index missing in proof of service	04-11-2020
846	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Index missing	04-11-2020
847	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				page no. 4 page cut	04-11-2020
848	0710102100922020/2	GAC SHIPPING ( INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged	04-11-2020
849	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				index missing	04-11-2020
850	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				NEED TO SAPERATE FILLING	04-11-2020

851	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			PAGE NO 1 NOT UPLOAD	05-11-2020
852	0710102063842020/13	TARUN BATRA Vs. RAMBAJ JAIN		Sec 60(5)			NEED TO IA FILE	05-11-2020
853	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			PETITION UPLOAD IN DOCUMENT	05-11-2020
854	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE	05-11-2020
855	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			NEED TO UPLOAD	05-11-2020
856	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			TRUE COPY SIGN MISSED	05-11-2020

857	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	
858	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge into one pdf	10-09-2020
859	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)20 19	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf	10-12-2020
860	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures	19/10/2020
861	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			document not uploaded	21/02/2020
862	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	sign missed on application,pg- 50,89,90,106,107 not clear,pg-61-63 cut	



863	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages	
864	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Co mpanies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	only one pdf need to upload	
865	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			NO index	31-10-2020
866	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			NO index	31-10-2020
867	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019			Wrong document (status report filed)	01-11-2020
868	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			Wrong document (application filed)	02-11-2020

869	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			Wrong document (application filed)	02-11-2020
870	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			Wrong document (application filed)	02-11-2020
871	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			Wrong document (application filed)	02-11-2020
872	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			Wrong document (progress report filed)	02-11-2020
873	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			INDEX MISSING	03-11-2020
874	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			PG-27 34 38 39 40 NOT CLEAR	03-11-2020

875	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			PG-16 17 18 22 NOT CLEAR	03-11-2020
876	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			PROOF OF SERVICE MISSED	03-11-2020
877	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			ONLY PROOF OF SERVICE	03-11-2020
878	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			ALL PAGES CUT	03-11-2020
879	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100()2020			DOCUMENT INCOMPLETE	03-11-2020
880	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			DOCUMENT INCOMPLETE	03-11-2020

881	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			ONLY PROOF OF SERVICE	03-11-2020
882	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			NEED TO IA FILE	
883	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION (IBC)/69(ND)2019			NEED TO SEPARATE FILLING	
884	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB)2019			INDEX MISSING	
885	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB)2019			NEED TO APPLICATION FILE	
886	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			NEED TO IA FILE	

887	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			NEED TO SEPARATE FILLING	
888	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			NEED TO APPLICATION FILE	
889	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			NEED TO IA FILE	
890	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020			INDEX MISSING	
891	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			DOCUMENT INCOMPLETE	
892	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	11-02-2020

893	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	11-05-2020
894	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS PRIVATE LIMITED		Application under any other provisions- IBC			case type in companies act and wrong section	18/03/2020
895	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			jurisdiction Chandigarh	18/05/2020
896	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	05-11-2020
897	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			payment	03-06-2020
898	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120	29/10/2020

899	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	30/10/2020
900	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong section select	31/10/2020
901	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/322(ND)2020		page numbering missed	29/10/2020
902	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/58(ND)2020		Wrong document(Petition in additional document)	11-02-2020
903	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020
904	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020

905	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
906	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
907	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		page 4 5 6 not clear	11-06-2020
908	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		Supporting affidavit missed	11-02-2020
909	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL (COMPAN IES ACT)/367(ND)2019		affidavit wrongly upload before index, Wrong paginatiion	11-02-2020
910	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)20 20		Wrongly document(application in additional document)	11-02-2020



911	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		ALL PAGES CUT	11-05-2020
912	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		NEED TO IA FILE	11-05-2020
913	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884()2020		NA	11-05-2020
914	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/101(PB)2020		File both the document separately	11-02-2020
915	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		PAGE 16 17 NOT CLEAR	11-05-2020
916	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		NEED TO UPLOAD ONE TIME ONLY	11-05-2020

917	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		UPLOAD IN ONE PDF	11-05-2020
918	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	14/10/2020
919	710102106022020	CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Blur page-73,79	11-06-2020
920	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED	11-07-2020
921	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Co mpanies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of service	11-07-2020
922	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			wrong document type upload ( delete old document and merge into separate volume of 200 pages )	24/01/2020

923	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			PG-52 & 53 not clear	11-02-2020
924	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			NO Pagination	10-09-2020
925	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951 (ND)2020	Sec 60(5)			No Supporting affidavit	25/10/2020
926	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Wrong Document (application filed)	27/10/2020
927	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Wrong Document (application filed)	11-06-2020
928	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear	11-09-2020

929	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			NEED TO IA FILE	27/10/2020
930	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			True copy sign missed	11-09-2020
931	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			Wrong Document (application filed)	11-09-2020
932	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			Wrong Document (application filed)	11-05-2020
933	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			Dument not matching with index or wrong index	11-09-2020
934	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			True copy sign missed	11-09-2020

935	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
936	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7			No court fee/No welfare	11-10-2020
937	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			Pg-39,40,72,79,80 translation	11-10-2020
938	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			Pg-133 to 136 is cut	11-10-2020
939	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
940	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020

941	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			NF	11-10-2020
942	710102065782020	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			NF	11-10-2020
943	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			PG 8 NOT CLEAR	11-10-2020
944	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			54-57 NOT CLEAR	11-10-2020
945	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	11-10-2020
946	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	11-10-2020

947	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			TRUE COPY SIGN MISSED	11-10-2020
948	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			wrong e filing	11-09-2020
949	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			145 155 not clear	11-10-2020
950	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			COURT FEE MISSED	11-10-2020
951	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			NEED TO IA FILE	11-10-2020
952	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			Pages not clear-6 to 8/Wrong Pagination before page no-1	11-07-2020

953	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed	11-02-2020
954	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		Pg-6 to 10,17 to 20 is cut/ Proof of service	11-06-2020
955	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		TRUE COPY SIGN MISSED	11-07-2020
956	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	11-07-2020
957	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		UPLOAED ONLY ONE TIME/BACK DATE FILE DELETE	11-09-2020
958	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020



959	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020
960	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Court fee & welfare fee missed on vakalatnama	11-06-2020
961	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		PG-5 & 6 not clear	11-06-2020
962	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		NO index/no pagination/No service	11-06-2020
963	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7( )2020		Wrong Document (application filed) No Supporting affidavit	11-06-2020
964	0710102416142018/7	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		pg 1 not clear	11-10-2020

965	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907( )2020		NEED TO IA FILE	11-11-2020
966	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020
967	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Co mpanies Act)	Sec. 59			section wrong	29/10/2020
968	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Co mpanies Act)				Party name miss/section miss	11-09-2020
969	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			297-298 NOT CLEAR PAGE	11-07-2020
970	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Small font-27 to 44,page cut-45 to 48	11-09-2020

971	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Council Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition &&& Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all	28/09/2020
972	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg 9-11 sign missed and pg 9,11 not clear	11-11-2020
973	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	11-11-2020
974	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			CASE TYPE WRONG	25/02/2020
975	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED VS SONI REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30			pdf need to merge into one volume until page exceed 200, after 200 volume need to divide	18/04/2020
976	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-09-2020

977	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN-RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-11-2020
978	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Co mpanies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case	15/09/2020
979	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Upload document in one pdf.	30/09/2020
980	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	11-10-2020
981	710102107992020	JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Black page after page no-95/not clear page-104	13/11/2020
982	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/P age cut- 64,66,68,70,72,74,76,91,95,97,99/Blur Page-428 to 450 etc	11-12-2020

983	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020
984	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Company Appeal (IBC)	Sec 43(1) r/w Sec 44 (1)			Blur Page-34,36,56,66	17/11/2020
985	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03-02-2020
986	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020
987	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020
988	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	18/09/2020

989	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			Jurisdiction is Haryana according to master data	30/06/2020
990	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020
991	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11-09-2020
992	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed	11-11-2020
993	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR	Company Petition IB (IBC)	Section 95(1)			page:26 not clear , vakalatnama missed	11-11-2020
994	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10-09-2020

995	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	24-09-2020
996	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/230(ND)2020		WRONG DOCUMENT	12-11-2020
997	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)201 8		need to upload saperate files	12-11-2020
998	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12-11-2020
999	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11-11-2020
1000	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)20 20		true copy sign missed	12-11-2020

1001	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	12-11-2020
1002	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862(ND)2020		DOCUMENT INCOMPLETE	12-11-2020
1003	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12-11-2020
1004	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12-11-2020
1005	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12-11-2020
1006	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/319(ND)2020		INDEX MISSED	12-11-2020



1007	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7, IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22-10-2020
1008	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/118(PB)2019		Wrong filing	13-11-2020
1009	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION (IBC)/1175(ND)2019		Wrong filing	13-11-2020
1010	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17-11-2020
1011	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17-11-2020
1012	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	10-11-2020

1013	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18-11-2020
1014	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17-11-2020
1015	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1016	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1017	0710102013472020/2	GAURAV TANEJA Vs. BRYS INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION (IBC)/1036(PB)2020		Index missing	18-11-2020
1018	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17-11-2020

1019	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	18-11-2020
1020	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	18-11-2020
1021	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	18-11-2020
1022	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	18-11-2020
1023	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17-11-2020
1024	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020

1025	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020
1026	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	18-11-2020
1027	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/8(ND)2020		Index Missing	18-11-2020
1028	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION (IBC)/1617(ND)2019		NEED TO IA FILE	18-11-2020
1029	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11-11-2020
1030	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	02-09-2020

1031	0710102000732020/5	AS TECHNOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1032	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1033	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19-11-2020
1034	0710102061132020/3	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/874(PB)2020		need to upload in one pdf	19-11-2020
1035	0710102016252018/27	AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)201 8		E- STAMP MISSED	19-11-2020
1036	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020

1037	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020
1038	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)20 20		PAGE- 17 18 152 NOT CLEAR	19-11-2020
1039	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19-11-2020
1040	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1041	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1042	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)201 9		INDEX MISSING	19-11-2020

1043	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	26/08/2020
1044	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application (Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11-09-2020
1045	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page-2/Page not clear-11 to 14,28	18/11/2020
1046	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020
1047	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application (Companies Act)	Rule 11 of NCLT, Rule 32			Proof of service	18/11/2020
1048	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020

1049	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	19/11/2020
1050	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
1051	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	11-09-2020
1052	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	11-10-2020
1053	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020
1054	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020



1055	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND) 2018	IBC Under Sec 9			Index not match with file	19/11/2020
1056	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2 020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1057	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2 020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1058	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)20 20	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
1059	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)20 20	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
1060	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2 020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020

1061	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3685 (ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
1062	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2 020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
1063	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			Index missed	19/11/2020
1064	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
1065	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2 019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
1066	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020

1067	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
1068	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020
1069	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
1070	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
1071	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
1072	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020

1073	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
1074	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
1075	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
1076	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
1077	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
1078	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	10-08-2020

1079	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	29/10/2020
1080	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)20 20	Sub-Section (1) Of Section 66.			NEED TO APPLICATION FILE	20/11/2020
1081	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2605 (ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020
1082	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2 020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
1083	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2 020	Sec. 59			page-37 38 39 not clear	20/11/2020
1084	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2 020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020

1085	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
1086	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622 (ND)2020	19(2)			NEED TO IA FILE	21/11/2020
1087	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
1088	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
1089	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020
1090	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020

1091	0710102083542020/2	COMPJAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()2020	IBC Under Sec 9			need to ia file	23/11/2020
1092	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND) 2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
1093	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775 (PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
1094	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION( COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1095	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION( COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1096	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020

1097	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2 019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
1098	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(I BC)/959(PB)20 20	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
1099	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND) 2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
1100	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COM PANIES ACT)/9(PB)202 0	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
1101	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)			affidavit back date	23/11/2020
1102	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2 020	IBC Under Sec 9			index missing	23/11/2020



1103	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609 (PB)2020	Sec 12(2)			sign missing	23/11/2020
1104	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
1105	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020
1106	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-	25/10/2020
1107	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
1108	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	Company Appeal	Sec 252 (3)		Shivani Jain	pg-60 not clear,pg-66 cut,pg-115,183 blur,volume wise index missed,welfare missed in vakaltnama	

1109	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND) 2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	25/11/2020
1110	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020
1111	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
1112	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
1113	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1114	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020

1115	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
1116	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726( )2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
1117	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND) 2019	IBC under Sec 7			True copy sign missed	
1118	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND) 2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	
1119	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057( )2020	Sec 60(5)			Wrong Document (Application filed)	
1120	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020

1121	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722 (ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11-03-2020
1122	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605 (ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020
1123	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
1124	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
1125	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
1126	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020

1127	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1128	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020
1129	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1130	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
1131	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION (COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1132	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020

1133	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4881 (PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1134	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1135	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1136	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2 019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1137	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2 019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1138	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2 020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020

1139	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTO RY APPLICATION (I.B.C)/2158 (ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1140	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION( COMPANIES ACT)/623(ND)2 019	Sec 60(5)			INDEX MISSING	24/11/2020
1141	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/356(ND)2 020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1142	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/375(ND)2 020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1143	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTO RY APPLICATION (I.B.C)/4800 (PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1144	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2 020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020

1145	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1146	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1147	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1148	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1149	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1150	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020



1151	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1152	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/2778(PB)2 019	Sec 30			E-STAMP FEE	24/11/2020
1153	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2 018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1154	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND) 2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1155	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609 (PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1156	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2 020	IBC under Sec 7			Proof of Service	26/11/2020

1157	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047 (ND)2020	Sec 60(5)			Wrong Doc.( status report filed)	26/11/2020
1158	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1159	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03-04-2020
1160	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11-05-2020
1161	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1162	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M/S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main case no. not mention/Small font &&& Blur Page-23 to 128,142 to 145,155	26/11/2020

1163	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1164	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1165	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)201 9	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1166	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Co mpanies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1167	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1168	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index,pg-1,6,8 and 11 double page numbering	08-07-2020

1169	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
1170	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	23/11/2020
1171	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama	21/11/2020
1172	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131 (PB)2020	Sec 60(5)			pg-291 not clear	15-09-2020
1173	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND) 2019	IBC under Sec 7			NEED TO IA FILE	02-10-2020
1174	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24-11-2020

1175	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25-11-2020
1176	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26-11-2020
1177	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26-11-2020
1178	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26-11-2020
1179	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020
1180	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020

1181	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27-11-2020
1182	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27-11-2020
1183	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO CA FILE	27-11-2020
1184	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639 (ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27-11-2020
1185	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020
1186	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020

1187	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION( COMPANIES ACT)/705(PB)2 020	Rule 11 of NCLT			NEED TO IA FILE	27-11-2020
1188	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/91(ND)20 20	Sub-section (I) of section 230			PG-21 TRANSLATE	28-11-2020
1189	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/91(ND)20 20	Sub-section (I) of section 230			21 TYPE COPY	28-11-2020
1190	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/281(ND)2 020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1191	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/280(ND)2 020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1192	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND) 2020	IBC Under Sec 9			INDEX MISSING	28-11-2020

1193	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND) 2020	IBC Under Sec 9			INDEX MISSING	28-11-2020
1194	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29-11-2020
1195	0710102085972020/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29-11-2020
1196	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB) 2018	IBC under Sec 7			NEED TO IA FILE	30-11-2020
1197	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30-11-2020
1198	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND) 2019	IBC under Sec 7			NEED TO APPLICATION FILE	30-11-2020



1199	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION( COMPANIES ACT)/660(PB)2 020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30-11-2020
1200	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/141(ND)2 020	Sec 252 (1)			INDEX MISSING	01-12-2020
1201	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2 019	IBC under Sec 7			INDEX MISSING	01-12-2020
1202	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2 019	IBC Under Sec 9			AFFIDAVIT STAMP	01-12-2020
1203	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND) 2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01-12-2020
1204	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND) 2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020

1205	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND) 2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020
1206	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2 020	Section 95(1)			NEED TO IA FILE	01-12-2020
1207	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTIO N PETITION (IBC)/4(ND)202 0	Sec 60(5)			NEED TO IA FILE	01-12-2020
1208	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/45(ND)20 20	Sec. 230-232 - Second Motion			INDEX MISSING	01-12-2020
1209	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2978 (ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01-12-2020
1210	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION( COMPANIES ACT)/646(PB)2 020	Rule 11 of NCLT			index is missing	01-12-2020

1211	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01-12-2020
1212	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02-12-2020
1213	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1214	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463 (PB)2020	Sec 60(5)			pg no. 20-77 are blur	01-12-2020
1215	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01-12-2020
1216	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02-12-2020

1217	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02-12-2020
1218	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02-12-2020
1219	0710102/11210/2020	nihoo construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02-Dec-20
1220	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1221	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PAGE-59-100,101-106 NOT CLEAR	12-01-2020
1222	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12-02-2020

1223	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND) 2018	IBC Under Sec 9			NO INDEX	12-02-2020
1224	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND) 2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12-02-2020
1225	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2 020	IBC Under Sec 9			NO INDEX	12-02-2020
1226	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046 (ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12-02-2020
1227	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	COMPANY APPLICATION( COMPANIES ACT)/402(ND)2 020	Application under any other provisions			FONT SIZE	12-02-2020
1228	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2 020	Sec 252 (1)			NO INDEX	12-02-2020

1229	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/404(ND)2 020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12-02-2020
1230	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/417(ND)2 020	Sec 252 (1)			pagination is missing	02-12-2020
1231	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/402(ND)2 020	Sec 252 (3)			Pagination and true copy on annexure is missing	02-12-2020
1232	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)202 0	Sec 42			wrong e-filing	02-12-2020
1233	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/421(ND)2 020	Sec 252 (1)			pagination is missing	02-12-2020
1234	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2 020	IBC Under Sec 10			wrong e-filing	02-12-2020

1235	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTO RY APPLICATION (I.B.C)/2158 (ND)2020	Sec 25(j)			wrong e-filing	03-12-2020
1236	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND) 2019	IBC under Sec 7			sign ,index and pagination is missing	03-12-2020
1237	0710000111292020	Mankind Pharma Limited	1 Caveat- Application 2 Caveat- Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1238	0710000111282020	Magnet Labs Private Limited	1 Caveat- Application 2 Caveat- Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1239	0710000111272020	Lifestar Pharma Private Limited	1 Caveat- Application 2 Caveat- Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1240	0710000111262020	Mankind Pharma Limited	1 Caveat- Application 2 Caveat- Order			27/11/2020	Court fee & welfare missed on vakalatnama	

1241	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1242	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1243	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	
1244	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1245	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12-03-2020
1246	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12-03-2020



1247	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12-03-2020
1248	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12-04-2020
1249	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12-04-2020
1250	0710102083932019/16	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12-04-2020
1251	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12-04-2020
1252	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020

1253	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020
1254	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12-04-2020
1255	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12-04-2020
1256	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04-12-2020
1257	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04-12-2020
1258	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK ( but along-with application also filed )	05-12-2020

1259	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06-12-2020
1260	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07-12-2020
1261	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07-12-2020
1262	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07-12-2020
1263	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07-12-2020
1264	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07-12-2020

1265	710102031072020	BANK OF INDIA VS M/S SWADESHI ALUMINIUM CO. (P) LTD	Company Petition IB (IBC)	IBC under Sec 7		Kumar Jwala	brief of synopsis missed, page 140-187 dim annexures , page:195-1196, 248-249 Hindi translation	11-03-2020
1266	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB) 2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-	04-12-2020
1267	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB) 2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05-12-2020
1268	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585 (PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21-11-2020
1269	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07-12-2020
1270	0710102093782020/1	AIRWIL INTELICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356 (ND)2020	Sec 60(5)			wrong e-filing	07-12-2020

1271	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08-12-2020
1272	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08-12-2020
1273	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05-12-2020
1274	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07-12-2020
1275	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05-12-2020
1276	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05-12-2020

1277	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12-07-2020
1278	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Co mpanies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12-05-2020
1279	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12-08-2020
1280	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	21/10/2020
1281	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2 020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08-12-2020
1282	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMP ANIES ACT)/486(ND)2 019	Sec 252 (3)			NO Supporting affidavit	08-12-2020

1283	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2 020	IBC under Sec 7			Index pagination not matching with DOC.	08-12-2020
1284	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/437(ND)2 020	Sec 252 (3)			NO Supporting affidavit	08-12-2020
1285	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND) 2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1286	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB) 2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18,20,22,2 4,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg- 123,129,130,133,136,137,	08.12.2020
1287	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTO RY APPLICATION (I.B.C)/5052 (PB)2020	Sec 42			index is missing	08.12.2020
1288	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTO RY APPLICATION (I.B.C)/5366 (PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020

1289	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND) 2019	IBC Under Sec 9			sign is missing on reply, assign and true copy is missing on annexures	08.12.2020
1290	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1291	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1292	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
1293	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14-09-2020
1294	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18-11-2020



1295	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND) 2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24-11-2020
1296	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08-12-2020
1297	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB) 2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09-12-2020
1298	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09-Dec-20
1299	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09-Dec-20
1300	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Pagination not done	10-Dec-20

1301	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh, Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,	07-12-2020
1302	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed, Company master data missed, Council detail missed in index	07-12-2020
1303	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in	24-11-2020
1304	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1305	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND) 2019	IBC Under Sec 9			application not acceptable in document & wrong efilling	27-06-2020
1306	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511 (ND)2020	22(3)(b)			document not in proper	10-07-2020

1307	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND) 2019	IBC under Sec 7			application not acceptable in document	02-11-2020
1308	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			15 16 translate	23-11-2020
1309	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/1480(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDITIONAL document	04-12-2020
1310	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()20 20	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08-12-2020
1311	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2 017	IBC under Sec 7			AFFIDAVIT STAMP	08-12-2020
1312	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2 020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09-12-2020

1313	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB) 2018	IBC under Sec 7			NEED TO IA FILE	09-12-2020
1314	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2 020	IBC Under Sec 9			true copy sign missing	09-12-2020
1315	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2 020	IBC Under Sec 9			true copy sign missing	09-12-2020
1316	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/252(ND)2 020	Sec 252 (3)			NEED TO APPEAL FILE	09-12-2020
1317	0710102085052020/2	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION( COMPANIES ACT)/472()2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09-12-2020
1318	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND) 2019	IBC Under Sec 9			PAGE 9 10 CUT	09-12-2020

1319	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND) 2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10-12-2020
1320	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions- IBC			21 27 not clear page	10-12-2020
1321	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	10-12-2020
1322	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	10-12-2020
1323	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10-12-2020
1324	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020

1325	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1326	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1327	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1328	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1329	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1330	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020

1331	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1332	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1333	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1334	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1335	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1336	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020

1337	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1338	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1339	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1340	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1341	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			affidavit missing	10-12-2020
1342	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020



1343	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1344	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1345	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1346	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2 020	IBC Under Sec 9			page number 15 after missing	11-12-2020
1347	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2 020	Sec 252 (1)			page number missing	11-12-2020
1348	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2 020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11-12-2020

1349	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11-12-2020
1350	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11-12-2020
1351	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12-08-2020
1352	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	12-09-2020
1353	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12-09-2020
1354	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12-09-2020

1355	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexures are missing	12-09-2020
1356	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed, type copy of index	12-09-2020
1357	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116, 123-137, 141, 146, 230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200	12-09-2020
1358	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)			Index is missing	12-09-2020
1359	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366 (PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12-09-2020
1360	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12-05-2020

1361	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND) 2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12-10-2020
1362	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB) 2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12-10-2020
1363	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020
1364	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	IBC under Sec 7			SAIKRISHNA ASSOCIATES	jurisdiction not in delhi	12-03-2020
1365	710102112392020	NAINA RAJKUMAR BANSAL VS FASHION FLARE INTERNATIONAL PVT. LTD.	IBC Under Sec 9			Abhigya	claim less than 1 cr (contact registry )	12-02-2020
1366	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020

1367	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1368	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,	12-11-2020
1369	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11-Dec-20
1370	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186, 187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323, 354,444 to	11-Dec-20
1371	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1372	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168, 187,188,207,208,275,278, 279,283,284, Income tax advance service missed	08-12-2020

1373	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY APPEAL ----- /252ND 2020	HARISH DAMANI	Main case no. not metion	12-Dec-20
1374	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06-11-2020
1375	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09-12-2020
1376	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10-12-2020
1377	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1378	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10-12-2020

1379	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10-12-2020
1380	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1381	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10-12-2020
1382	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1383	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			NEED TO PETITION FILE	10-12-2020
1384	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10-12-2020

1385	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10-12-2020
1386	0710102032072018/5	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			INDEX MISSING	10-12-2020
1387	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			True copy and sign are missing on annexures	10-12-2020
1388	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSING	22-09-2020
1389	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			NEED TO IA FILE	19-11-2020
1390	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Affidavit of service is missing	10-12-2020



1391	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10-12-2020
1392	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9			Additional file need to merge in reply or file it separately	10-12-2020
1393	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780 (ND)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10-12-2020
1394	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10-12-2020
1395	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efile	10-12-2020
1396	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11-12-2020

1397	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			NEED TO SAPERATE FILLING	11-12-2020
1398	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11-12-2020
1399	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131 (PB)2020	Sec 60(5)			NEED TO FILLING SAPERATE	11-12-2020
1400	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11-12-2020
1401	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			Index is missing	11-12-2020
1402	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11-12-2020

1403	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2 019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020
1404	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2 019	Sec 252 (1) - By Government Body			wrong e-filing	11-12-2020
1405	0710102159862019/4	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND) 2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020
1406	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2 019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			pagination is missing on index	11-12-2020
1407	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND) 2019	IBC Under Sec 9			Index is missing	11-12-2020
1408	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND) 2019	IBC under Sec 7			TRUE COPY SING MISSED IN FILE	11-12-2020

1409	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL(COMPANIES ACT)/1040(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020
1410	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)20 20	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Index and pagination is missing	12-12-2020
1411	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787 (ND)2020	Application under any other provisions- IBC			wrong e-filing	12-12-2020
1412	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)20 20	Sec. 230-232, Sec 234			Wrong e-filing	12-12-2020
1413	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2 020	IBC under Sec 7			Volume need to divide after page no. 200	12-12-2020
1414	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2 020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	12-12-2020

1415	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9			index is missing	12-12-2020
1416	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9			service and true copy signature are missing	12-12-2020
1417	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13-12-2020
1418	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639 (ND)2020	Sec. 12A			Index is missing	13-12-2020
1419	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780 (PB)2020	Application under any other provisions- IBC			wrong e filing	14-12-2020
1420	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL (COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14-12-2020

1421	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020
1422	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020
1423	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES( VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020
1424	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			pg no. 146-153,190 are not clear	14-12-2020
1425	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14-12-2020
1426	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14-12-2020

1427	710102115662020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14-12-2020
1428	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	Blur Page-26 to 59,64 to 82	14-12-2020
1429	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT		HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14-12-2020
1430	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)		Akhil	True copy sign missed	15-12-2020
1431	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	12-11-2020
1432	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	12-12-2020

1433	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12-12-2020
1434	0710102027392020/2	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/47(ND)2020	Sub-section (I) of section 230			wrong e filing	14/12/2020
1435	0710102027392020/3	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/47(ND)2020	Sub-section (I) of section 230			wrong e filing	14/12/2020
1436	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) Of Section 66.			Index is missing	14/12/2020
1437	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong e filing	14/12/2020
1438	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087 (PB)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	14/12/2020



1439	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
1440	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND) 2019	IBC Under Sec 9			index is missing	14/12/2020
1441	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND) 2019	IBC Under Sec 9			sign is missing	14/12/2020
1442	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1443	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1444	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020

1445	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welfare	14/12/2020
1446	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1447	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1448	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1449	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1450	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			Not found	15/12/2020

1451	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
1452	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1453	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(I BC)/1304(ND)2 020	Sec 60(5)			only proof of service uploaded	11-06-2020
1454	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(I BC)/1304(ND)2 020	Sec 60(5)			only proof of service uploaded	08-07-2020
1455	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			only proof of service uploaded	28-08-2020
1456	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3309 (ND)2020	Sec 60(5)			NEED TO IA FILE	19-09-2020

1457	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3309 (ND)2020	Sec 60(5)			only proof of service uploaded	22-09-2020
1458	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3728 (PB)2020	Sec 60(5)			INDEX MISSING	29-09-2020
1459	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			index missing	23-11-2020
1460	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3726()20 20	Rule 11 of NCLT, 2016			need to file in one pdf	14-12-2020
1461	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/401(ND)2 020	Sec 252 (1)			Index is missing	15-12-2020
1462	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND) 2019	IBC Under Sec 9			Index is missing	15-12-2020

1463	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	15-12-2020
1464	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15-12-2020
1465	0710102/11555/2020	Krishna Murari Singh Vs Mr. B. Naga Bhushan	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	sign miss-1,3 to 8, Pagnation not done before page no.11 in Index	14-Dec-20
1466	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1467	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
1468	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020

1469	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
1470	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND) 2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15-12-2020
1471	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND) 2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15-12-2020
1472	0710102099972020/3	SHYAM ARORA Vs. C- TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4639 (ND)2020	Sec. 12A			Pg no. 7 is not clear	15-12-2020
1473	0710102103502020/1	RENAISSANCE INFRA TECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND) 2020	IBC under Sec 7			Index is missing	15-12-2020
1474	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15-Dec-20

1475	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1476	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16-11-2020
1477	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23-10-2020
1478	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND) 2019	Application under any other provisions- IBC		Prashant	Document Not Upload	22-02-2020
1479	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07-11-2020
1480	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10-11-2020

1481	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11-11-2020
1482	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16-12-2020
1483	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION (IBC)/283(ND)2020	Sec 12(2)			wrong e filing	15/12/2020
1484	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND)2020	IBC Under Sec 9			wrong e filing	15/12/2020
1485	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1486	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020



1487	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2 020	----Sec. 213			NEED TO IA FILE	16/12/2020
1488	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2 020	----Sec. 213			NEED TO IA FILE	16/12/2020
1489	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/554(ND)2 019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1490	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1491	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1492	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020

1493	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09-11-2020
1494	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09-11-2020
1495	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09-11-2020
1496	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09-04-2020
1497	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09-04-2020
1498	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07-12-2020

1499	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1500	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1501	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1502	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1503	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1504	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong e filing	16-12-2020

1505	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	16-12-2020
1506	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16-12-2020
1507	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16-12-2020
1508	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong e filing	16-12-2020
1509	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16-12-2020
1510	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16-12-2020

1511	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16-12-2020
1512	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	17-12-2020
1513	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17-12-2020
1514	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17-12-2020
1515	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONLY PROOF OF SERVICE UPLOAD	17-12-2020
1516	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17-12-2020

1517	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17-12-2020
1518	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17-12-2020
1519	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17-12-2020
1520	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17-12-2020
1521	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18-12-2020
1522	0710102/11629/2020	UNIQUE PROPMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	16/12/2020

1523	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639 (ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16-12-2020
1524	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION( COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16-12-2020
1525	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17-12-2020
1526	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1527	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1528	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18-Dec-20

1529	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND) 2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15-12-2020
1530	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149 (ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16-12-2020
1531	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17-12-2020
1532	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795 (PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17-12-2020
1533	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	17-12-2020
1534	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17-12-2020



1535	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17-12-2020
1536	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18-12-2020
1537	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1538	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020
1539	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1540	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/12/2020

1541	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL (COMP ANIES ACT)/215(ND)2 020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1542	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N (COMPANIES ACT)/45(PB)20 20	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1543	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N (COMPANIES ACT)/45(PB)20 20	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1544	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N (COMPANIES ACT)/45(PB)20 20	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1545	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N (COMPANIES ACT)/45(PB)20 20	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1546	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N (COMPANIES ACT)/45(PB)20 20	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

1547	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			page numbering missed after pg-6	21/12/2020
1548	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/12/2020
1549	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/241(ND)2020	Sec 252 (3)			pg-16-62 translate, write true copy not t.c.	12-09-2020
1550	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1551	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION (COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg-25 cut, proof of service missed	21/12/2020
1552	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020

1553	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/293(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1554	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION (COMPANIES ACT)/447(ND)2020	Application under any other provisions			affidavit missed	21/12/2020
1555	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1556	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 243(1)(b), Sec. 244(1)			2 different document upload in one number	21/12/2020
1557	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1558	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020

1559	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30			INDEX MISSING	21/12/2020
1560	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1561	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020
1562	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1563	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1564	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	12-03-2020

1565	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2 017	IBC under Sec 7			Proof of service missed	21/12/2020
1566	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2 017	IBC under Sec 7			Only proof of service uploaded	21/12/2020
1567	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2 019	IBC under Sec 7			pg-3 missed	21/12/2020
1568	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2 019	IBC under Sec 7			Index missed	21/12/2020
1569	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/225(ND)2 020	Sec 252 (3)			page numbering missed	21/12/2020
1570	0710102071962020/9	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/52(PB)20 20	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020

1571	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067 (ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1572	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND) 2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1573	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020
1574	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1575	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Need to file as IA	21/12/2020
1576	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL (COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020

1577	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMP ANIES ACT)/215(ND)2 020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
1578	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/241(ND)2 020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1579	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMP ANIES ACT)/292(ND)2 020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15-12-2020
1580	710102117122020	SM PILFER PROOF CAPS PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	COMPANY PETITION IB (IBC)/1251(ND) 2018	Application under any other provisions- IBC		Attin Shankar Rastogi	Blur Page-28 to 31,96,97,117 to 119	18-12-2020
1581	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
1582	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020



1583	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352	18/12/2020
1584	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1585	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	21-12-2020
1586	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	18-12-2020
1587	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22-12-2020
1588	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22-12-2020

1589	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613 (PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22-12-2020
1590	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index council sign missed	22-12-2020
1591	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22-12-2020
1592	0710102094892020/2	M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1593	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1594	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	21-12-2020

1595	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752 (ND)2020	19(2)			INDEX MISSING	22-12-2020
1596	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1597	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1598	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12-12-2020
1599	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1600	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	

1601	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22-Dec-20
1602	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22-Dec-20
1603	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22-Dec-20
1604	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	21/12/2020
1605	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12-11-2020
1606	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12-11-2020

1607	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08-08-2020
1608	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2 020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
1609	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2 020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1610	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
1611	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	22/12/2020
1612	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020

1613	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020
1614	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	22/12/2020
1615	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
1616	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	22/12/2020
1617	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					Need to file as IA	22/12/2020
1618	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	22/12/2020

1619	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	22/12/2020
1620	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISSING	23/12/2020
1621	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
1622	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	22/12/2020
1623	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	22/12/2020
1624	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/12/2020

1625	0710102070012020/1	VP SHARMA Vs. NA					NEED TO FONT CHANGE	23/12/2020
1626	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					NEED TO IA FILE	23/12/2020
1627	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
1628	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
1629	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED					need to ia file	23/12/2020
1630	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23-12-2020



1631	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11-12-2020
1632	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17-12-2020
1633	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11-11-2020
1634	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23-11-2020
1635	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07-11-2020
1636	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	20-12-2020

1637	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07-12-2020
1638	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/252(ND)2 020	Sec 252 (3)			wrong filing file as a application	12-09-2020
1639	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/252(ND)2 020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1640	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION( COMPANIES ACT)/492(ND)2 020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
1641	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)201 9	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1642	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2 020	IBC Under Sec 9			volume wise index missed	23/12/2020

1643	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2399 (PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1644	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/89(PB)20 20	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
1645	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMP ANIES ACT)/484(ND)2 020	Sec 252 (1)			Pagination Missing	23/12/2020
1646	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/490(ND)2 020	Sec 252 (1)			pg-5 missed	24/12/2020
1647	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05-12-2020
1648	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05-12-2020

1649	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong case type	20-10-2020
1650	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17-11-2020
1651	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17	24-12-2020
1652	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	24-12-2020
1653	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24-12-2020
1654	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25-12-2020

1655	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20-12-2020
1656	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates &&& events missed, Company master data missed, income tax advance service missed, no sign in	24-12-2020
1657	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	25-12-2020
1658	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1659	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1660	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020

1661	0710102032072018/7	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1662	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1663	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399 (PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1664	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1665	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1666	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL (COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020

1667	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1668	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type &&& section wrong/Page miss-20	29-12-2020
1669	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29-12-2020
1670	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255, 256	05-12-2020
1671	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition (Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12-12-2020
1672	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20-12-2020

1673	710102119302020	NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sameer	compliance affidavit missed and advocate welfare and court fee missed	28-12-2020
1674	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23-12-2020
1675	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	24-12-2020
1676	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	24-12-2020
1677	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	24-12-2020
1678	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24-12-2020



1679	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25-12-2020
1680	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	28-12-2020
1681	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28-12-2020
1682	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28-12-2020
1683	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1684	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020

1685	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020
1686	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020
1687	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020
1688	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020
1689	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020
1690	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28-12-2020

1691	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1692	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1693	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3318 (ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	28-12-2020
1694	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/4054 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28-12-2020
1695	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1696	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1697	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1698	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1699	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1700	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1701	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1702	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1703	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1704	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1705	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1706	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1707	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1708	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1709	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1710	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1711	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1712	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1713	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	28-12-2020
1714	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1715	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND) 2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29-12-2020
1716	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND) 2019	IBC under Sec 7			Only proof of service uploaded	29-12-2020
1717	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2 018	IBC under Sec 7			page 14 26 not clear	29-12-2020
1718	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2 020	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1719	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2 020	IBC under Sec 7			NEE TO IA FILLING	29/12/2020
1720	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2 020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020

1721	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB) 2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1722	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	12-02-2020
1723	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931 (ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1724	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639 (ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1725	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614 (ND)2020	----19(2)			NEED TO IA FILE	18/12/2020
1726	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND) 2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020



1727	0710102150272019/4	ACREE TRADING CORPORATION Vs.	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions- IBC			PAGE 19 27 28 31 32	30/12/2020
1728	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to	09-10-2020
1729	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates &&& events missed, Brief synopsis missed, no advance service	21-12-2020
1730	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page missed 57	21-12-2020
1731	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	23-12-2020
1732	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25-11-2020

1733	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND) 2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	25-10-2020
1734	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)20 20	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19-12-2020
1735	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24-03-2020
1736	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1737	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1738	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1739	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1740	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1741	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1742	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1743	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1744	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1745	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1746	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2 017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1747	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND) 2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1748	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2 020	IBC Under Sec 9			Need to file as IA	30/12/2020
1749	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2 020	IBC Under Sec 9			Need to file as IA	30/12/2020
1750	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104(ND) 2019	IBC Under Sec 10			Index missed	30/12/2020

1751	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1752	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1753	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1754	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1755	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1756	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1757	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1758	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1759	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1760	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1761	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1762	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1763	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1764	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1765	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1766	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1767	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1768	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2 017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1769	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1770	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
1771	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1772	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1773	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1774	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01-01-2021



1775	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01-04-2021
1776	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	01-04-2021
1777	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1778	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12-09-2020
1779	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12-09-2020
1780	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020

1781	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01-02-2021
1782	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01-02-2021
1783	0710102094972020/2	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4347 (PB)2020	Rule 11 of NCLT, 2016			Wrong Document(Petition filed)	01-02-2021
1784	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01-03-2021
1785	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420 (ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01-03-2021
1786	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01-04-2021

1787	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01-04-2021
1788	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01-04-2021
1789	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01-04-2021
1790	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01-04-2021
1791	0710102088622020/2	R. TARKESHWAR NARAYAN Vs. PRAVEEN KUMAR AGGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2020	Application under any other provisions- IBC			Wrong Document(Status Report filed)	01-04-2021
1792	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01-04-2021

1793	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND) 2019	IBC under Sec 7			55 56 58 59 60 61-72 98 NOT CLEAR	01-04-2021
1794	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND) 2019	IBC Under Sec 9			document Not Upload	01-04-2021
1795	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364 (ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01-04-2021
1796	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND) 2019	IBC Under Sec 9			True copy sign and stamp missed	01-04-2021
1797	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB) 2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01-04-2021
1798	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)20 18	IBC under Sec 7			Index not signed	01-04-2021

1799	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2 017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01-04-2021
1800	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2 019	IBC under Sec 7			document Not Upload	01-05-2021
1801	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION( COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	01-05-2021
1802	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2 019	IBC Under Sec 9			Index missed	01-05-2021
1803	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2 018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01-05-2021
1804	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2 018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01-05-2021

1805	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10-12-2020
1806	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:26, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120-121, 123, 126,	09-02-2020
1807	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1808	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Co mpanies Act)	Rule 11 of NCLT		-	main case not link	22/10/2020
1809	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1810	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01-01-2021

1811	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01-03-2021
1812	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	01-05-2021
1813	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01-06-2021
1814	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND) 2019	IBC Under Sec 9			Wrong Documen	01-05-2021
1815	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01-05-2021
1816	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01-05-2021

1817	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2 018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01-05-2021
1818	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)20 20	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01-06-2021
1819	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2 019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01-06-2021
1820	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2 019	IBC Under Sec 9			3 rs court fee missed in	01-06-2021
1821	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION( COMPANIES ACT)/139(ND)2 020	Rule 11 of NCLT			Not found	01-06-2021
1822	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2 020	IBC Under Sec 9			Not found	01-06-2021



1823	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND) 2020	IBC Under Sec 9			NEED TO IA FILLING	01-06-2021
1824	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2 019	IBC Under Sec 9			NO INDEX	01-06-2021
1825	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND) 2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01-06-2021
1826	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2 020	----Sec 252 (3)			Index missed	01-06-2021
1827	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2 020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1828	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)20 20	Sec. 230-232, Sec 234			executive sheet index missing	12-08-2020

1829	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12-09-2020
1830	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020
1831	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed, page numbering not mention in file	29/12/2020
1832	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01-02-2021
1833	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION( COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01-05-2021
1834	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01-06-2021

1835	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01-07-2021
1836	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	01-07-2021
1837	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION( COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01-07-2021
1838	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01-07-2021
1839	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01-07-2021
1840	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	01-07-2021

1841	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01-08-2021
1842	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01-08-2021
1843	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01-09-2021
1844	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a application	01-11-2021
1845	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01-11-2021
1846	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01-11-2021

1847	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01-11-2021
1848	710102001742021	DEVENDER LODHA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/177(ND)2019	DIVYA GATTANI	wrong e-filing	01-10-2021
1849	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01-09-2021
1850	710102002012021	ARGENTIUM INTERNATIONAL PRIVATE LIMITED VS UTM ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link	01-11-2021
1851	710102104682020	A2B RESIDENCY OOTY-ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11-03-2020
1852	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign &&& Advocate sign	01-09-2021

1853	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1854	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1855	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	29/11/2020
1856	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	18/12/2020
1857	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01-01-2021
1858	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01-11-2021

1859	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01-12-2021
1860	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01-12-2021
1861	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07-12-2020
1862	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21-12-2020
1863	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21-12-2020
1864	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12-01-2021

1865	710102098892019	R. J. INDUSTRIES VS UNITED FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ABHINAV MEHROTRA	Page not clear-30 to 194/Page no-189 to 191/Master data/Advocate contact no. miss	28-06-2019
1866	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND) 2019	IBC Under Sec 9			wrong e filing	23/07/2020
1867	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB) 2018	IBC under Sec 7			22 page missing	23/11/2020
1868	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/107(ND)2 020	Sec. 230-232, Sec 234			file properly not upload	25/11/2020
1869	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/107(ND)2 020	Sec. 230-232, Sec 234			file properly not upload	28/11/2020
1870	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2 019	Sec. 241(1)			WRONG DOCS	14/12/2020



1871	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1872	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND) 2019	IBC Under Sec 9			sign missing	21/12/2020
1873	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2 017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	01-08-2021
1874	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2 020	IBC Under Sec 9			True copy sign missed	01-11-2021
1875	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1397(PB) 2019	IBC under Sec 7			PROOF OF SERVICE MISSING	01-12-2021
1876	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780 (PB)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	01-12-2021

1877	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
1878	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01-12-2021
1879	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
1880	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
1881	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249 (ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
1882	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249 (ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021

1883	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252 (ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
1884	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252 (ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
1885	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
1886	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT			E-STAMP MISSING	01-12-2021
1887	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01-12-2021
1888	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	01-12-2021

1889	0710102412382017/13	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
1890	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021
1891	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION (COMPANIES ACT)/2(PB)2021	Application under any other provisions, Rule 11 of NCLT, Rule 16(d), NCLT Rules, 2016			INDEX MISSING	13/01/2021
1892	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1893	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406 (ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021
1894	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STAMP MISSING	13/01/2021

1895	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND) 2019	IBC Under Sec 9			NEED TO SIGN EVERY PAGES	13/01/2021
1896	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1897	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
1898	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	14/01/2021
1899	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021
1900	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates &&& events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear	13/01/2021

1901	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21-10-2020
1902	710102003702021	ICICI BANK VS SMS PARYAVARAN LIMITED	Cross Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)201 9	Deepak Singh	case type wrong 38-58 not clear page	15-01-2021
1903	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18-02-2020
1904	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16-01-2021
1905	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15-01-2021
1906	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15-01-2021

1907	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15-01-2021
1908	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15-01-2021
1909	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND)2020	Sec 60(5)			Index m	13/01/2021
1910	0710102015482020/1	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/462(ND)2020	IBC Under Sec 9			pg-2,12-14,17,18,20,74 not clear,pg-21,22,24,26,29,31,52,57 cut	13/01/2021
1911	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1912	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021

1913	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND) 2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1914	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089 (ND)2020	19(2)			pg-8 not clear	13/01/2021
1915	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1916	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1917	0710102005642020/3	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND)2020	IBC Under Sec 9			No index,No e-stamp,No supporting Affidavit, No service/Pg-1 to 60 missed	14/01/2021
1918	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021



1919	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030 (PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1920	0710102092142020/2	ARJIT AGRO PVT LTD Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/100(PB)2020	Sec. 230-232, Sec 234			SIGN MISSING	14/01/2021
1921	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION (COMPANIES ACT)/2(PB)2021	Application under any other provisions, Rule 11 of NCLT, Rule 16(d), NCLT Rules, 2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1922	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695 (PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021
1923	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1924	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021

1925	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1926	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1927	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1928	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127 (PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	15/01/2021
1929	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688 (PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021
1930	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021

1931	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021
1932	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1933	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021
1934	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1935	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454 (ND)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
1936	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454 (ND)2020	Sec 60(5)			need TO IA FILE	18/01/2021

1937	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	18/01/2021
1938	0710102107682020/1	MR.PAWAN SETHI Vs. PCL OIL AND SOLVENTS LTD	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1939	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1940	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1941	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1942	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021

1943	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734 (ND)2020	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1944	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
1945	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1946	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1947	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780 (ND)2020	Sec 60(5)			Need to file as IA	15/01/2021
1948	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION (IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021

1949	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	15/01/2021
1950	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	15/01/2021
1951	0710200000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
1952	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1953	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18-01-2021
1954	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18-01-2021

1955	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21-10-2020
1956	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02-12-2020
1957	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18-12-2020
1958	710102003122021	M/S SANMATI AGRIZONE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Praveen Mahajan	Pages not clear 61,65,64,71,72,73 to 83,85 to 89,103,105,111,114,115,116,117,119,120,123 to 145,148 to 156	14-01-2021
1959	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1960	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021

1961	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
1962	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1963	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)20 20		Proof of Service	20/01/2021
1964	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
1965	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12-01-2021
1966	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13-01-2021



1967	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16-01-2021
1968	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND) 2019	IBC Under Sec 9			Wrong Doc.( should be filed as application)	16/01/2021
1969	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2 019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1970	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2 018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1971	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2 018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1972	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2 018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021

1973	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1974	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1975	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1976	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1977	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1978	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021

1979	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB) 2020	IBC under Sec 7			Index missed	18/01/2021
1980	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
1981	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1982	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND) 2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1983	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
1984	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021

1985	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)202 1	IBC under Sec 7			Wrong document	18/01/2021
1986	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND) 2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021
1987	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2 018	Application under any other provisions			NEED TO IA FILE	18/01/2021
1988	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2 017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1989	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND) 2018	IBC Under Sec 9			e-stamp missed	19/01/2021
1990	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/45(ND)20 20	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021

1991	0710102087092020/10	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1992	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192 (ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1993	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)			NEED TO IA FILE	19/01/2021
1994	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1995	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1996	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)			income tax service missing	19/01/2021

1997	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	19/01/2021
1998	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1999	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
2000	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
2001	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
2002	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021

2003	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2 020	IBC Under Sec 9			PAGE 8 TYPE COPY	19/01/2021
2004	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2 019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
2005	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/337()202 1	Sec. 12A			NEED TO IA FILE	20/01/2021
2006	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(I BC)/159(PB)20 19	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
2007	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2 019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
2008	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2 020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021

2009	0710102075392019/12	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2 019	IBC Under Sec 9			71 73 NOT CLEAR	20/01/2021
2010	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)202 1	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
2011	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)202 1	IBC Under Sec 9			INDEX MISSING	20/01/2021
2012	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND) 2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
2013	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND) 2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
2014	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(I BC)/1608(ND)2 019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021



2015	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND) 2019	IBC Under Sec 9			not found	20/01/2021
2016	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND) 2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
2017	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2 018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
2018	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2 018	IBC Under Sec 9			NO INDEX	20/01/2021
2019	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2 018	IBC Under Sec 9			not found	20/01/2021
2020	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2 020	IBC Under Sec 9			e-stamp missing	21/01/2021

2021	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09-06-2020
2022	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf	28/12/2020
2023	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:32-34, 234-235 missed, page35-36, 41-44, 46, 47, 49, 55-59, 61-64, 67-70, 78, 81, 103-107, 173, 185, 188, 195 etc page not clear	26/12/2020
2024	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate wlfare &&& court fees miss	13/01/2021
2025	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	14/01/2021
2026	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear- 30,31/Claim amount less than 1 Cr	19/01/2021

2027	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare &&& court fees missing	18/01/2021
2028	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	18/01/2021
2029	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	All pages blank No data	18/01/2021
2030	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
2031	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01-07-2021
2032	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01-08-2021

2033	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
2034	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
2035	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	21/01/2021
2036	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020			E stamp paper and affidavit missed	21/01/2021
2037	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
2038	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	21/01/2021

2039	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)202 0			Stamp paper not notrized	21/01/2021
2040	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	21/01/2021
2041	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021
2042	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(CO MPANIES ACT)/107(ND)2019			True copy sign and stamp missed	21/01/2021
2043	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	21/01/2021
2044	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	21/01/2021

2045	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2046	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2047	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2048	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
2049	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
2050	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021

2051	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
2052	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
2053	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
2054	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
2055	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
2056	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	21/01/2021

2057	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
2058	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare &&& Court fees miss	20/01/2021
2059	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc	21/01/2021
2060	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	21/01/2021
2061	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	23/01/2021
2062	710102071612020	VIJAY KUMAR VS	Company Application (Companies Act)			Nishi	Main case not link	17/07/2020



2063	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
2064	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	&quot; Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please call us 24363846&quot;;	22/01/2021
2065	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021
2066	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24-12-2020
2067	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15-01-2021
2068	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26-01-2021

2069	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27-01-2021
2070	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27-01-2021
2071	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	19-12-2020
2072	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	main case number no mention in index. page:233-234, 235, 243, 242-345, 367, 383, 481 not clear and page 479, 497 Hindi translation etc	14-01-2021
2073	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees &&& 100 Rs. Missing of Affidavit/sign miss-2 to 6	20-01-2021
2074	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428 (ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021

2075	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND) 2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
2076	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2 019	Sub-Section (1) Of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
2077	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2 020	IBC Under Sec 9			INDEX MISSING	27/01/2021
2078	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2 020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2079	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2 020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2080	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/50(ND)20 20	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021

2081	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2082	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
2083	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
2084	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
2085	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND) 2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
2086	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01-08-2021

2087	0710200410572018/2	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2088	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2089	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021
2090	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	20/01/2021
2091	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021
2092	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)			Pg-2 is cut	21/01/2021

2093	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND) 2018	Rule 11 of NCLT, 2016			Index not signed	22/01/2021
2094	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2 020	IBC under Sec 7			e-stamp missing	22/01/2021
2095	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2 020	IBC Section 59			Pg-28 to 32 not clear	22/01/2021
2096	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711 (PB)2020	19(2)			Wrong Document(Application filed)	22/01/2021
2097	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484 (ND)2020	Sec 60(5)			e-stamp, Supporting affidavit missed	16-01-2021
2098	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2 020	IBC Under Sec 9			Pg- 5,7,14,15,19,21,23,33,35,37 not clear	18-01-2021

2099	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	18-01-2021
2100	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED	COMPANY PETITION IB (IBC)/843(ND)2018	IBC Under Sec 9			Wrong Document(Application Filed)	18-01-2021
2101	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC			Wrong Document (progress report filed)	19-01-2021
2102	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one PDF	19-01-2021
2103	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	21-01-2021
2104	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9			Proof of service and its pagination is missing	26-01-2021

2105	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	20-03-2020
2106	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2 020	IBC under Sec 7			true copy sign missing	10-12-2020
2107	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND) 2019	IBC under Sec 7			need to ia file	12-12-2020
2108	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND) 2019	IBC under Sec 7			e stemp miss	24-12-2020
2109	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2 020	IBC Under Sec 9			sign miss	15-01-2021
2110	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2 018	Application under any other provisions			NEED TO [PETITION FILE	20-01-2021



2111	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251 (ND)2020	19(2)			50 RUPEES E STAMP MISSED	22-01-2021
2112	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487 (ND)2020	Sec 60(5)			50 rupee stamp missed	22-01-2021
2113	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22-01-2021
2114	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22-01-2021
2115	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22-01-2021
2116	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	22-01-2021

2117	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND) 2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22-01-2021
2118	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)20 20	IBC under Sec 7			need to saperate pdf after 200 pages	22-01-2021
2119	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2 018	IBC Under Sec 9			index missing	22-01-2021
2120	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(I BC)/295(ND)20 20	Application under any other provisions- IBC			NEED TO IA FILE	23-01-2021
2121	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND) 2021	Application under any other provisions- IBC			affidavit missed	23-01-2021
2122	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2 020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28-01-2021

2123	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28-01-2021
2124	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1), Sec. 244(1)			INDEX MISSING	28-01-2021
2125	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251 (ND)2020	19(2)			50 RUPEES E STAMP MISSING	28-01-2021
2126	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717 (ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28-01-2021
2127	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28-01-2021
2128	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	28-01-2021

2129	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	29-01-2021
2130	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29-01-2021
2131	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	29-01-2021
2132	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	29-01-2021
2133	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application or call 24363846	20-01-2021
2134	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25-01-2021

2135	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29-01-2021
2136	710102007762021	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	due payment other section	28-01-2021
2137	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	28-01-2021
2138	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back date affidavit	27-01-2021
2139	710102007952021	M.P. MINING & ENERGY LIMITED VS SHUCHI SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3018(ND)2019	Anjali and	In index 2 section is mention payment of other section also	28-01-2021
2140	710102008232021	RAJKUMAR NANDLAL DHOOT VS STATE BANK OF INDIA THROUGH MR. ASISH NARAYAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY APPEAL(COMPAN IES ACT)/830(ND)2019	YASHVARDHAN	main case and section wrong sign missing in application	29-01-2021

2141	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31-01-2021
2142	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30-01-2021
2143	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17-03-2020
2144	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20-03-2020
2145	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13-12-2020
2146	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,218,325,326,344,388,417,478,479,504 to 506,508,509 to	20-01-2021

2147	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23-01-2021
2148	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur &&& Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	28-01-2021
2149	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	28-01-2021
2150	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118, missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax	27-01-2021
2151	710102008322021	DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant Yadav	Blur page- 28,66,71,72,79,81,82 to 92,97,98,99,100,101,104,10,114,115,125 to 129,Board Resolution	30-01-2021
2152	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27-10-2020

2153	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12-01-2021
2154	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)201 9	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	22-01-2021
2155	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)202 0	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30-01-2021
2156	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Compan ies Act)	Sec. 421		renugupta	Wrong e file	01-02-2021
2157	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	21/09/2020
2158	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)20 20		ONLY PROOF OF SERVICE UPLOAD	12-10-2020



2159	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTech TOWNSHIP PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020		sign missed on reply,pg-64-69,74,81-83 translate,pg-73, not clear,volume break after 200 pages	12-10-2020
2160	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
2161	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	31/12/2020
2162	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	01-05-2021
2163	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/28(ND)2020		NEED TO IA FILE	23/01/2021
2164	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	23/01/2021

2165	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	23/01/2021
2166	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/919(ND)2020		NEED TO IA FILE	23/01/2021
2167	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	23/01/2021
2168	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)202 0		sign on reply missed,pg- 26,30-32,38-56 not clear	23/01/2021
2169	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)202 0		Supporting affidavit and stamp paper missed	24/01/2021
2170	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)202 1		Wrong document	25/01/2021

2171	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply,stamp paper of Rs100 of UP	25/01/2021
2172	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	25/01/2021
2173	0710102020142020/2	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		Stamp paper missed	25/01/2021
2174	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		True copy sign and stamp missed	25/01/2021
2175	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	25/01/2021
2176	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021

2177	0710102084432020/2	KUSMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER		IBC Section 59	COMPANY PETITION IB (IBC)/431(ND)2020		stamp paper and affidavit missed,pg-14,18,23,25,26 not clear,pag-24 missed,true copy written in full not tc	25/01/2021
2178	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/6(PB)2021		Separately file all document	25/01/2021
2179	0710102117842020/1	BPTP LIMITED Vs.		Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/3(ND)2021		sign missed of council in index,true copy stamp missed	25/01/2021
2180	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Need to file as IA	25/01/2021
2181	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/28(ND)2020		Need to file as IA	27/01/2021
2182	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/32(ND)2020		Need to file as IA	27/01/2021

2183	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	27/01/2021
2184	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 worng arrange,pg-40,171,329,335,399,458,573,575, not clear	27/01/2021
2185	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	28/01/2021
2186	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	28/01/2021
2187	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	28/01/2021
2188	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/112(ND)2012		3 court fee missed in vakalatanama	28-01-2021

2189	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL (COMPAN IES ACT)/207(ND)2020		E stamp paper missed	28-01-2021
2190	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		true copy sign and stamp missed	28-01-2021
2191	0710102032752018/35	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		volume break after pg- 200,true copy sign and stamp missed,Stamp paper and affidavit missed	28-01-2021
2192	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	28-01-2021
2193	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021
2194	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021

2195	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)202 0		page numbering missed	29-01-2021
2196	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	29-01-2021
2197	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)201 8		pg-106 missed,pg-200 not clear	29-01-2021
2198	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)20 20		Wrong document	29-01-2021
2199	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)201 9		Index missed	29-01-2021
2200	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)202 0		Index missed	29-01-2021

2201	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)202 0		Stamp paper and affidavit missed	29-01-2021
2202	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)20 20		true copy sign and stamp missed	29-01-2021
2203	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)20 20		Court fee and welfare missed	29-01-2021
2204	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	29-01-2021
2205	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)201 9		Stamp paper of Rs100	29-01-2021
2206	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	29-01-2021



2207	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION (IBC)/2()2021		Wrong document	30-01-2021
2208	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020		Stamp paper missed and sign missed in starting	30-01-2021
2209	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)20 20		need to ia file	30-01-2021
2210	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)20 20		need to ia file	30-01-2021
2211	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)20 20		Stamp paper missed	30-01-2021
2212	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/512(ND)2020		Index missed	30-01-2021

2213	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC, Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		page numbering missed in file	30-01-2021
2214	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020		page numbering missed	31-01-2021
2215	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020		Council signature missed in index	31-01-2021
2216	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020		Council signature missed in index	31-01-2021
2217	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2218	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/1532(ND)2019		sign missed on reply	31-01-2021

2219	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)202 1		true copy sign and stamp missed	02-01-2021
2220	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)201 8		Wrong page numbering after pg-209	02-01-2021
2221	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020		True copy sign and stamp missed in some pages	02-01-2021
2222	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Stamp paper of Rs 50	02-01-2021
2223	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		Need to file as IA	02-01-2021
2224	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)20 20		True copy stamp missed in some pages	02-01-2021

2225	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)20 20		True copy stamp missed	02-01-2021
2226	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/292(ND)2020		Supporting affidavit and stamp paper missed	02-01-2021
2227	0710102090782020/2	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4092(PB)20 20		pg-8 missed,stamp paper missed,true copy sign and stamp missed	02-01-2021
2228	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/379(ND)2020		Wrong document only 1 page uploaded	02-01-2021
2229	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA		Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/700()2020		DOCUMENT INCOMPLETE	02-01-2021
2230	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)202 1		NEED TO ONE TIME FILE	02-01-2021

2231	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	02-01-2021
2232	0710102150172019/2	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019		STAMP MISSING OF RUPEE 50	02-01-2021
2233	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021		pg-188,190,192,194-196,,198,201,202,203,206,208,213 cut	02-02-2021
2234	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		Index and court fee and welfara missed	02-02-2021
2235	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020		50 RUPEE E STAMP MISSING	02-02-2021
2236	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	02-02-2021

2237	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION (IBC)/518(ND)2019		ONLY PROOF OF SERVICE MISSING	02-02-2021
2238	0710102144842019/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION (IBC)/518(ND)2019		18-23 NOT CLEAR	02-02-2021
2239	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1608(ND)2019		NEED TO IA FILE	02-02-2021
2240	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	02-02-2021
2241	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	02-02-2021
2242	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	02-02-2021

2243	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02-03-2021
2244	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02-03-2021
2245	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	02-03-2021
2246	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02-03-2021
2247	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02-03-2021
2248	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02-03-2021

2249	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02-03-2021
2250	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	02-03-2021
2251	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	02-04-2021
2252	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
2253	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12-04-2020
2254	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020



2255	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
2256	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	page:19-23 not clearWrong section choose/Blur Page-19 to 23	16/01/2021
2257	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021
2258	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
2259	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02-01-2021
2260	710102008912021	NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/558(ND)2020	MANISH MALHOTRA	case type wrong	02-01-2021

2261	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02-02-2021
2262	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application (Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02-01-2021
2263	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	02-03-2021
2264	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application (Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	02-03-2021
2265	710102000752021	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	Application every pages sign miss/Pagination not done in index Application reminder 3/5	01-06-2021
2266	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021

2267	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02-02-2021
2268	710102009742021	DEBASHIS NANDA VS STANDARD CHARTERED BANK (SINGAPORE) LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	main case not link	02-03-2021
2269	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)202 0	August Attorneys LLP	Pg-17,19,33 to 45 is Cut/46,114,116,136,138,2 49 not clear/47 to 56,84 also Cut/True copy sign missing in some pages	02-04-2021
2270	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)201 9	NITIN MEHTA	E-stamp missing/True copy sign missing	02-05-2021
2271	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare &&& court fees missed/Pagination not done after page no.17	13/10/2020
2272	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020

2273	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1048(ND)2018		pg-2 not clear	04-02-2021
2274	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	04-02-2021
2275	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04-02-2021
2276	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05-02-2021
2277	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply, pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear, pg-406-409,414,415,576 translate	05-02-2021
2278	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/478(ND)2020		index missing	02-08-2021

2279	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	01-06-2021
2280	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION (IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01-06-2021
2281	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	22/01/2021
2282	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	02-08-2021
2283	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	02-08-2021
2284	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02-09-2021

2285	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20-01-2021
2286	710102007512021	RAM BHAVAN AND OTHERS VS UTTAM STRIPS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/137(ND)2018	Kumari Rashmi	back date affidavit	27-01-2021
2287	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02-02-2021
2288	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02-02-2021
2289	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAsE type wrong	07-02-2021
2290	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08-02-2021

2291	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)201 9	RAKESH KUMAR JAIN	main case number wrong	05-02-2021
2292	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05-02-2021
2293	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/35(PB)2019	RAKESH KUMAR	47-translate 47-53 not clear page section wrong	08-02-2021
2294	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)201 8	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08-02-2021
2295	710102011062021	SUSHIL PANDIT VS ADSSERT WEB SOLUTIONS PRIVATE LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT		Saurabh Chaturvedi	main case not link and 16 not clear page	08-02-2021
2296	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)201 8	LOKESH	10-37 not clear page and sign missing	06-02-2021

2297	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	05-02-2021
2298	710102010622021	LIQUIDATOR OF LANCO INFRA TECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	06-02-2021
2299	710102011092021	OM LOGISTICS LIMITED VS SIL AUTO FAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	08-02-2021
2300	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09-02-2021
2301	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	09-02-2021
2302	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09-02-2021



2303	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/ etc	09-02-2021
2304	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	Pages not clear 76 to 83,96,98,100,101,106,117, 128 to 134,148,149,154,163,164 to 166,167,175,178 to 182 E filing receipt of chairperson report, original certified order copy missed	09-02-2021
2305	710102010522021	THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Abhay Gupta	section 242,244 fee not paid, 110 after, double numbering , vakalatnama missed	09-02-2021
2306	710102011612021	GOPALGIRI KISHANGIRI GOSWAMI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		KARAN MALHOTRA	Petition not sign,,19,21,22,26,27,31,32 ,38,44,58,82,95,99,100,103,104not clear 10 rs welfare missed advance service missed	09-02-2021
2307	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09-02-2021
2308	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09-02-2021

2309	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	09-02-2021
2310	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10-02-2021
2311	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09-02-2021
2312	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation( Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13-03-2020
2313	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25-12-2020
2314	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05-02-2021

2315	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 &&& True copy Sign miss/Merge into one PDF/Incomplete documents	08-02-2021
2316	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	COMPANY PETITION IB (IBC)/966(ND)2 020	IBC Under Sec 9			50 rupee E STAMP MISSING	22-01-2021
2317	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND) 2020	IBC Under Sec 9			STAMP MISSING	05-02-2021
2318	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/4(ND)202 1	Sec. 230-232, Sec 234			INDEX MISSING	05-02-2021
2319	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND) 2020	Section 95(1)			NEED TO IA FILE	05-02-2021
2320	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION( COMPANIES ACT)/792(ND)2 020	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05-02-2021

2321	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05-02-2021
2322	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05-02-2021
2323	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05-02-2021
2324	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05-02-2021
2325	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05-02-2021
2326	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05-02-2021

2327	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Doc. (Application, Rejoinder, affidavit All are filed with same slash no.)	05-02-2021
2328	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	05-02-2021
2329	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PG-99 100 NOT CLEAR	06-02-2021
2330	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016			AFFIDAVIT WITH STAMP MISSING	06-02-2021
2331	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/471(ND)2020	Sec 252 (3)			INDEX MISSING	06-02-2021
2332	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7			INDEX MISSING	06-02-2021

2333	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND) 2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06-02-2021
2334	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND) 2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06-02-2021
2335	0710102406072018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2 018	IBC under Sec 7			PAGES SHOULD BE IN ENGLISH	06-02-2021
2336	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND) 2018	IBC Under Sec 9			IN REJOINDER SHOULD BE SIGN EVERY PAGES	06-02-2021
2337	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND) 2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07-02-2021
2338	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND) 2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07-02-2021

2339	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99()2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07-02-2021
2340	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC			page-13 14 15 17 18 23 24 NOT CLEAR	07-02-2021
2341	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2342	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2343	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2344	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/193(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021

2345	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2346	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2347	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND) 2021	Sec 60(5)			IA not required in written submission	07-02-2021
2348	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548()202 1	Sec 60(5)			IA not required in written submission	07-02-2021
2349	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/23(ND)20 20	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	07-02-2021
2350	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2 021	Sec 60(5)			IA not required in written submission	07-02-2021



2351	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127(ND) 2021	Sec 60(5)			NEED TO IA FILE	07-02-2021
2352	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND) 2021	Sec 60(5)			NEED TO ALL PAGES SIGN	08-02-2021
2353	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150 (ND)2020	Sec 60(5)			NEED TO EVERY PAGES SIGN	08-02-2021
2354	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/292(ND)2 020	Sec 252 (3)			NEED TO ALL PAGES SIGN	08-02-2021
2355	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2 020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	08-02-2021
2356	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND) 2020	IBC Under Sec 9			Sign missing on Both index (Arguments && Judgement)	08-02-2021

2357	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND) 2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	08-02-2021
2358	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2 020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(application Filed)	08-02-2021
2359	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2 020	IBC under Sec 7			UP stamp paper should be of RS. 100/	08-02-2021
2360	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)20 20	IBC Under Sec 9			No index/No memo of Parties/No affidavit	08-02-2021
2361	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)20 20	Sec 252 (3)			Stamp/Affidavit missing	08-02-2021
2362	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2 017	IBC Under Sec 9			NEED TO DELETE	08-02-2021

2363	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Doc.(Application,Reply,Rejoinder,Counter affidavit,affidavit All are filed with same slash no.)	08-02-2021
2364	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			e-stamp missing	09-02-2021
2365	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body			Pg-5 not clear	09-02-2021
2366	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9			main case not mention and true copy sign missing	09-02-2021
2367	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052 (PB)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	09-02-2021
2368	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925 (ND)2020	Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09-02-2021

2369	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/119(ND)2020	Sub-section (l) of section 230			Wrong Doc.(Joint Petition Filed)	09-02-2021
2370	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear	09-02-2021
2371	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9			Pg-7,22 not clear	09-02-2021
2372	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9			Index Blank	09-02-2021
2373	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	09-02-2021
2374	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD	COMPANY PETITION IB (IBC)/2844(ND)2019	IBC Under Sec 9			Pg-23,27,36,38,43,45,47,51,62,64,66,70,94,114,121,136 not clear/Not merged in one PDF	09-02-2021

2375	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED	COMPANY PETITION IB (IBC)/2838(ND) 2019	IBC Under Sec 9			e stamp paper missing	09-02-2021
2376	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND) 2019	IBC Under Sec 9			No pagination	09-02-2021
2377	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND) 2019	IBC Under Sec 9			need to file IA	09-02-2021
2378	0710102153872019/2	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/880(ND)2019	Sec 252 (1) - By Government Body			need to application filled	09-02-2021
2379	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND) 2019	IBC under Sec 7			online proof of service uploaded	09-02-2021
2380	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/115(ND)2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09-02-2021

2381	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMP ANIES ACT)/13(ND)20 20	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	09-02-2021
2382	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2 017	IBC Under Sec 9			supporting affidavit missed	09-02-2021
2383	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2 019	IBC under Sec 7			need to IA file	10-02-2021
2384	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND) 2018	IBC Under Sec 9			NEED TO IA FILE	10-02-2021
2385	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2 020	IBC Under Sec 9			sign missing on rejoinder	10-02-2021
2386	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(I BC)/1135(ND)2 020	Sec 25(j)			page:14-15, 39 not clear	10-02-2021

2387	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10-02-2021
2388	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10-02-2021
2389	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10-02-2021
2390	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file separately	10-02-2021
2391	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10-02-2021
2392	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10-02-2021

2393	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL (COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11-02-2021
2394	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362 (ND)2020	Sec 60(5)			Affidavit is of back date	14-02-2021
2395	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362 (ND)2020	Sec 60(5)			Affidavit is of back date	14-02-2021
2396	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14-02-2021
2397	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application (Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29-01-2021
2398	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application (Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	29-01-2021



2399	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Co mpanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	29-01-2021
2400	710102011892021	ROHIT SEGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	11-02-2021
2401	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	12-02-2021
2402	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	11-02-2021
2403	710102012282021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	209-212 not clear page and due payment other sec	12-02-2021
2404	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12-02-2021

2405	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14-02-2021
2406	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15-02-2021
2407	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	06-01-2021
2408	710102011162021	M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN VS HPT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Anirban	wrong pagination/Page not clear-154,165,238 to 242,245 to 253,267,268,275 to 296,343,344,356,361/Advocate welfare &&& Court fees miss	08-02-2021
2409	710102011842021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Company Petition IB (IBC)	Section 95(1)		Mithun Shashank	adocate welfare and court fee missed on vakalatnama	10-02-2021
2410	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND) 2019	IBC Under Sec 9			Wrong Document(application Filed)	08-02-2021

2411	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		wrongdoc	09-02-2021
2412	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9		UP stamp should be of Rs.100/-	10-02-2021
2413	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9		E-stamp missing/True copy sign & service also	10-02-2021
2414	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB)2020	Rule 11 of NCLT, 2016		Wrong Docs. (IA uploaded)	10-02-2021
2415	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7		e-Stamp missing	10-02-2021
2416	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020	Rule 11 of NCLT		No index/No service	10-02-2021

2417	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10-02-2021
2418	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	10-02-2021
2419	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024 (ND)2020	Sec 60(5)			Wrong Docs.(IBC U/s-9 petition Uploaded	10-02-2021
2420	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	10-02-2021
2421	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10-02-2021
2422	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	10-02-2021

2423	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSH P STEELS AND MINING PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/485(ND)2 019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11-02-2021
2424	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2 020	IBC Under Sec 9			No Index/no Pagination	12-02-2021
2425	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2 020	IBC Under Sec 9			Remove Extra files or file it seprately	13-02-2021
2426	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487 (ND)2020	Application under any other provisions- IBC			Affidavit is of back date	13-02-2021
2427	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI	INTERLOCUTORY APPLICATION (I.B.C)/3531 (ND)2020	19(2)			Remove extra files or file it separately	13-02-2021
2428	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2 020	Sec 252 (3)			Supporting affidavit is missing	13-02-2021

2429	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND) 2019	IBC Under Sec 9			E stamp date is wrong	13-02-2021
2430	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND) 2019	IBC Under Sec 9			pg no. 23-33 are not clear	13-02-2021
2431	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)20 20	IBC Under Sec 9			E stamp is missing	13-02-2021
2432	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND) 2019	IBC Under Sec 9			Proof of Service	15-02-2021
2433	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2 020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15-02-2021
2434	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917(ND) 2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15-02-2021

2435	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/246(ND)2 017	Sub-section (I) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15-02-2021
2436	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)20 12	Application under any other provisions			Wrong Docs.(petition Uploaded)	15-02-2021
2437	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2 018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15-02-2021
2438	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Wrong section &&& wrong case type select	
2439	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper mised, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	
2440	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant Yadav	10rs estamp paper missed	

2441	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
2442	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Blur Page-114,115/Proof of service/Incomplete documents	
2443	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2444	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02-11-2021
2445	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191 (PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2446	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021



2447	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
2448	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2449	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817(ND)2021	Sec 60(5)			WRONG E FILE	16/02/2021
2450	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02-11-2021
2451	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L	COMPANY PETITION IB (IBC)/351(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	16/02/2021
2452	0710200400582012/3	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Index is missing	16/02/2021

2453	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND) 2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2454	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)20 21		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2455	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2 020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2456	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL	INTERLOCUTO RY APPLICATION (I.B.C)/285(ND) 2021		Sec 25(j)		Sign missing on reply	17/02/2021
2457	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2 019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021
2458	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)20 12		Application under any other provisions		Wrong pagination after page number 15	17/02/2021

2459	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15-01-2021
2460	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no- 123,124/Vakalatnama	25-01-2021
2461	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22-01-2021
2462	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15-02-2021
2463	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15-02-2021
2464	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page - translate page43,88-93 not clear page	16-02-2021

2465	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16-02-2021
2466	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22-01-2021
2467	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO IA FILE	11-02-2021
2468	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11-02-2021
2469	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16-02-2021
2470	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16-02-2021

2471	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND) 2020	----IBC under Sec 7			E stamp paper is missing	16-02-2021
2472	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)20 21	IBC under Sec 7			E stamp paper is missing	16-02-2021
2473	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2 020	Sec 252 (1)			E stamp paper is missing	16-02-2021
2474	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2 019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	16-02-2021
2475	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2 019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16-02-2021
2476	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2 019	Sec 252 (3)			wrong document(Kindly upload all document separately	25-01-2021

2477	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND) 2020	IBC Under Sec 9			Notary date not show	10-02-2021
2478	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB) 2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11-02-2021
2479	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			NEED TO IA FILE	11-02-2021
2480	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/1025(ND) 2019	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12-02-2021
2481	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1025(ND) 2019	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16-02-2021
2482	0710102164162019/1	INCOME TAX OFFICER- WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND) 2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16-02-2021

2483	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND) 2019	IBC under Sec 7			numbering missed in document and blank pages removed	11-02-2021
2484	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417 (PB)2020	Application under any other provisions- IBC			Il volume index missed 202-208 not clear	11-02-2021
2485	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND) 2019	IBC under Sec 7			Kindly application file to separately with fee and mentioned rule	11-02-2021
2486	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND) 2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	11-02-2021
2487	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND) 2019	IBC under Sec 7			stamp paper and affidavit missed	11-02-2021
2488	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1001(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Roc service missed	11-02-2021

2489	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			kindly application filed separately with fee	12-02-2021
2490	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB) 2018	IBC under Sec 7			26 page not clear 44 page missed	12-02-2021
2491	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND) 2019	IBC Under Sec 9			No index	12-02-2021
2492	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND) 2019	IBC under Sec 7			No index	12-02-2021
2493	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Page no 9 missed	12-02-2021
2494	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND) 2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	12-02-2021



2495	0710200410572018/7	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	12-02-2021
2496	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	15-02-2021
2497	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15-02-2021
2498	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15-02-2021
2499	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)			NEED TO IA FILE	15-02-2021
2500	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9			NEED TO IA FILE	15-02-2021

2501	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	15-02-2021
2502	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316 (ND)2020	Application under any other provisions- IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15-02-2021
2503	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316 (ND)2020	Application under any other provisions- IBC			PAGE-17 23 32 56-59 NOT CLEAR	15-02-2021
2504	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15-02-2021
2505	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15-02-2021
2506	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15-02-2021

2507	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND) 2020	IBC under Sec 7			STAMP MISSING	15-02-2021
2508	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020	Sec 252 (1)			page numbering missed, supporting affidavit missed, estamp paper missed, etc	16-02-2021
2509	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253 (ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16-02-2021
2510	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253 (ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16-02-2021
2511	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253 (ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16-02-2021
2512	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND) 2019	IBC Under Sec 9			wrong document upload( sec-9 + written submission )	16-02-2021

2513	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	17-02-2021
2514	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17-02-2021
2515	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17-02-2021
2516	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17-02-2021
2517	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266 (ND)2020	Application under any other provisions- IBC			need to IA filled	17-02-2021
2518	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228 (ND)2020	Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)			e-stamp paper missed and affidavit not verified	17-02-2021

2519	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND) 2020	IBC Under Sec 9			DOCUMENT Not Upload	17-02-2021
2520	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487 (ND)2020	Sec 60(5)			affidavit not notary	17-02-2021
2521	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED	COMPANY PETITION IB (IBC)/89(ND)20 21	IBC under Sec 7			supporting affidavit missed	17-02-2021
2522	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND) 2019	IBC Under Sec 9			page:177, 180-183, 185-188	17-02-2021
2523	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2 018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17-02-2021
2524	710102027992020	MR. DEEPAK WALIA AND OTHER VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	Wrong Section Chosen (should be 60(5))	03-03-2020

2525	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	17-03-2020
2526	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	02-03-2020
2527	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	02-02-2021
2528	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05-02-2021
2529	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11-02-2021
2530	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12-02-2021

2531	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)201 8	kundanlatwal	section not mention in soft copy	16-02-2021
2532	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	stamp paper missing	16-02-2021
2533	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Co mpanies Act)	Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17-02-2021
2534	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakaltnama missed	15-01-2020
2535	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFCITY INCUBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17-02-2021
2536	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page- 326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17-02-2021

2537	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16-02-2021
2538	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16-02-2021
2539	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	16-02-2021
2540	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16-02-2021
2541	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899 (ND)2020	----Sec 66(1)			estamp paper missed	16-02-2021
2542	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386 (ND)2020	22(3)a			need to File IA	16-02-2021



2543	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034 (ND)2020	Sec 60(5)			wrong file	16-02-2021
2544	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034 (ND)2020	Sec 60(5)			need to file fresh( ibc 9)	16-02-2021
2545	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024 (ND)2020	Sec 60(5)			need to file fresh( ibc 9)	16-02-2021
2546	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB) 2021	Sec 60(5)			NEED TO IA FILE	17-02-2021
2547	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND) 2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02-12-2021
2548	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187 (ND)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02-12-2021

2549	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2 019	IBC under Sec 7			NEED TO FILE SAPERATE	02-09-2021
2550	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND) 2019	IBC under Sec 7			50 STAMP MISSING	02-12-2021
2551	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/9(ND)202 1	Sec. 230-232 - Second Motion			NEED TO IA FILE	02-12-2021
2552	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND) 2019	IBC Under Sec 9			nf	02-12-2021
2553	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)20 20	IBC Under Sec 9			NEED TO IA FILE	02-12-2021
2554	0710200410572018/6	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2 018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02-12-2021

2555	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2556	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2557	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021
2558	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2559	0710102035132020/7	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2560	0710102035132020/8	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021

2561	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.	COMPANY PETITION IB (IBC)/930(ND)2019	IBC Under Sec 9			NEED TO ALL PAGES SIGN	16/02/2021
2562	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2563	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2564	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	Sec 252 (3)			Index missing	18/02/2021
2565	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4), Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2566	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	18/02/2021

2567	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2568	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2569	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2019	IBC Under Sec 9			AFFIDAVIT MISSING AND SIGN ALL PAGES	18/02/2021
2570	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2571	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1), Sec. 242(4)			Index is missing	18/02/2021
2572	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	18/02/2021

2573	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)20 20	Sec. 271-273			E stamp paper is missing	18/02/2021
2574	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2 019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2575	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2 019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
2576	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/70(ND)20 20	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2577	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)	COMPANY APPEAL(COMP ANIES ACT)/29(ND)20 20	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021
2578	710102034092020	SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Notary miss/Advocate welfare &&& court fees miss/Sing miss in vakalatnama &&& index	17-03-2020

2579	710102034082020	SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Sign miss in index/Notary miss/Page not clear-61/Advocate welfare &&& court fees miss/sign miss in vakalatnama	17-03-2020
2580	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11-02-2021
2581	710102014472021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (1)		S N PANDEY	case type wrong,52-53 page not clear true copy missed	18-02-2021
2582	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT &MACHINERIES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	18-02-2021
2583	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018		ib not mention in soft copy	18-02-2021
2584	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021

2585	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	30-10-2020
2586	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	01-02-2021
2587	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD		Application under any other provisions- IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload reminder 4/5	11-02-2021
2588	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14-02-2021
2589	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16-02-2021
2590	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	16-02-2021



2591	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions- IBC		MADHAV DADHICH	Proof of Service missing	21-02-2021
2592	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020
2593	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020
2594	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	22/10/2020
2595	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	18/02/2021
2596	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		STAMP MISSING	18/02/2021

2597	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020		Pg. no. 14-23 are not clear	18/02/2021
2598	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2599	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2600	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2601	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
2602	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/150(ND)2020		PETITION ALLREADY	19/02/2021

2603	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL (COMPAN IES ACT)/491(ND)2020		INDEX MISSING	19/02/2021
2604	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021
2605	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPAN IES ACT)/38(ND)2021		Remove extra files or file it separately	19/02/2021
2606	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/9(ND)2021		Remove extra files or file it separately	19/02/2021
2607	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPAN IES ACT)/536(ND)2020		supporting affidavit is missing	19/02/2021
2608	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021

2609	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
2610	0710200409952018/8	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		NEED TO IA FILE	19/02/2021
2611	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)201 9		NEED TO IA FILE	18/02/2021
2612	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1380(PB)202 0		NEED TO IA FILE	19/02/2021
2613	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)20 20		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2614	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)20 20		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021

2615	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)20 20		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2616	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
2617	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
2618	0710102083932019/18	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)201 9		NEED TO SIGN ALL PAGES	19/02/2021
2619	0710102083932019/19	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)201 9		NEED TO SIGN ALL PAGES	19/02/2021
2620	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369( )2020		STAMP RUPEE 50	19/02/2021

2621	0710102097332020/4	OSWAL EXPORTS PRIVATE LIMITED Vs. 2. SKA HOLDINGS PVT. LIMITED (EARLIER SKA HOLDINGS LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/79(ND)2020		NEED TO IA FILE	19/02/2021
2622	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020		AFFIDAVIT MISSING	19/02/2021
2623	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/718(ND)2020		NEED TO IA FILE	19/02/2021
2624	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/718(ND)2020		NOTARY MISSING	19/02/2021
2625	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021		50 RUPEE E STAMP MISSING	19/02/2021
2626	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	19/02/2021

2627	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	19/02/2021
2628	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021		100 RUPEE STAMP MISSING	20/02/2021
2629	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962(ND)2021		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
2630	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg-8 not clear,stamp paper of Rs50	22/02/2021
2631	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Merged into one pdf	22/02/2021
2632	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Need to file as IA	22/02/2021

2633	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	22/02/2021
2634	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	22/02/2021
2635	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2636	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2637	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2638	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021



2639	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2640	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2641	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2642	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2643	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2644	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021

2645	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2646	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2647	0710200000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	22/02/2021
2648	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	22/02/2021
2649	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Co mpanies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02-02-2021
2650	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	17-02-2021

2651	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Vaibahv Luthra	marge into one pdf and main case not link section wrong	16-02-2021
2652	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	18-02-2021
2653	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19-02-2021
2654	710102015402021	M/S FORTIS HOSPITAL LIMITED VS M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2838(ND)2019	HARKESH	160-168 pages not clear 186-194 not clear vakalatnama missed	22-02-2021
2655	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	22-02-2021
2656	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19-02-2021

2657	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	19-02-2021
2658	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08-01-2021
2659	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19-02-2021
2660	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurisdiction UP	22-02-2021
2661	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13-02-2021
2662	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22-02-2021

2663	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	PRAYER MISSED	11-03-2020
2664	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	16-03-2020
2665	710102032062020	AASHISH GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1705(PB)2018	Nishi	Please check your document and upload correct document , delete extra document	12-03-2020
2666	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01-02-2021
2667	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12-02-2021
2668	710102014972021	EMMEGI S.P.A. ITALY VS EMMEGI INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1575(PB)2019	ANAND	stamp paper missing	20-02-2021

2669	710102014942021	EMMEGI S.P.A. ITALY VS EMMEGI INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1575(PB)201 9	ANAND	haryana stamp paper 50 rs.	20-02-2021
2670	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22-02-2021
2671	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	23-02-2021
2672	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Co mpanies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22-02-2021
2673	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23-02-2021
2674	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	23-02-2021

2675	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23-02-2021
2676	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23-02-2021
2677	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)201 9	Neeraj	case type wrong	24-02-2021
2678	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24-02-2021
2679	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)201 9	SANJAY JAIN	memo parties missing and vakaltnama	24-02-2021
2680	710102015112021	BAJAJ KAGAJ LIMITED VS KAKA SONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANSHUL KUMAR SINGHAL	Translated page- 28/Advocate welfare &&& court fees miss/Notary &&& varifie not done/documents not uploaded properly (uploaded pdf per 200	20-02-2021

2681	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	23-02-2021
2682	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		stamp paper missing	24/06/2020
2683	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	22/07/2020
2684	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		stamp paper missing	09-10-2020
2685	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020
2686	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020		supporting affidavit missing	17/12/2020



2687	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		supporting affidavit missing	17/12/2020
2688	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
2689	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020		supporting affidavit missing	21/12/2020
2690	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/468(ND)2020		supporting affidavit missing	21/12/2020
2691	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020
2692	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/419(ND)2020		supporting affidavit missing	22/12/2020

2693	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/477(ND)2020		supporting affidavit	23/12/2020
2694	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/355(ND)2020		E-STAMP MISSED	01-01-2021
2695	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020		PG NO 55 ,134, TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
2696	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IBC (IBC)/900(ND)2020		Index is missing	23/02/2021
2697	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020		file to file in one pdf file not upload properly	23/02/2021
2698	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021

2699	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
2700	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021
2701	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
2702	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	23/02/2021
2703	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2704	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021

2705	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01-02-2021
2706	710102016342021	M/S LOGIX SOFT-TEL PRIVATE LIMITED VS PIRAMAL ENTERPRISES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs. volume not more than 200 pages	25-02-2021
2707	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24-02-2021
2708	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24-02-2021
2709	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	25-02-2021
2710	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link and case type section wrong	25-02-2021

2711	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25-02-2021
2712	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05-03-2020
2713	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	IBC under Sec 7		SANJAY JAIN	Wrong section	29-01-2021
2714	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Memo of parties/List of dates &&& events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed	23-02-2021
2715	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates &&&	23-02-2021
2716	710102016652021	SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Amitabh	Index missed, no sign in every pages of petition, pages missed 11 to 14, E stamp missed with consent affidavit and notarize it,Pages not clear 341,347,354,369,373 to 376,380,387,388,Power of	25-02-2021

2717	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	05-08-2020
2718	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	05-08-2020
2719	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	17-02-2021
2720	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18-02-2021
2721	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION (IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	20-02-2021
2722	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20-02-2021

2723	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23-02-2021
2724	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23-02-2021
2725	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	23-02-2021
2726	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23-02-2021
2727	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23-02-2021
2728	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong e filing	23-02-2021

2729	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23-02-2021
2730	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24-02-2021
2731	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24-02-2021
2732	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/1304(ND)2020		Supporting affidavit and service is missing	24-02-2021
2733	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	24-02-2021
2734	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	24-02-2021



2735	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION (IBC)/1044(ND)2020		PAGE-13-15 23 NOT CLEAR	24-02-2021
2736	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24-02-2021
2737	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24-02-2021
2738	0710102025352020/1	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		STAMP MISSING	24-02-2021
2739	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Upload	24-02-2021
2740	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24-02-2021

2741	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24-02-2021
2742	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong e filing	24-02-2021
2743	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25-02-2021
2744	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	25-02-2021
2745	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/116(ND)2020		file as application	25-02-2021
2746	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/639(ND)2019		NEED TO IA FILE	25-02-2021

2747	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)202 1		STAMP PAPER MISSING	26-02-2021
2748	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	26-02-2021
2749	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)201 9		e-stamp paper missed	26-02-2021
2750	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05-03-2020
2751	710102111152020	PUNYA AURORA & ANR. VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/551(PB)2019	Nithin	e-stamp missed	27-11-2020
2752	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	11-01-2021

2753	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Document Not Upload	13-01-2021
2754	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.	Company Application (Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Upload	04-02-2021
2755	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Upload	05-02-2021
2756	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Upload	13-02-2021
2757	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Upload	12-02-2021
2758	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Upload	10-02-2021

2759	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	12-02-2021
2760	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	12-02-2021
2761	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	12-02-2021
2762	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	13-02-2021
2763	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	15-02-2021
2764	710102012652021	SURAJ MIGLANI VS VANDANA GARG	Company Application(Co mpanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Document Not Uplad	13-02-2021

2765	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15-02-2021
2766	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Upload	13-02-2021
2767	710102034042020	CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Pagination not done in index after page no.91/Page not clear-30/Sign miss in vakalatnama/etc	17-03-2020
2768	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	05-02-2021
2769	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16-02-2021
2770	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25-02-2021

2771	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	26-02-2021
2772	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26-02-2021
2773	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27-02-2021
2774	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26-02-2021
2775	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25-02-2021
2776	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	

2777	0710102085852020/1	PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20 20		STAMP MISSING	20/02/2021
2778	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
2779	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
2780	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)20 20		kindly separately all file any other document	28/02/2021
2781	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)20 20		NEED TO FILE SAPERATLY	28/02/2021
2782	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021



2783	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	28/02/2021
2784	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Upload	28-02-2021
2785	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	28-02-2021
2786	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Upload	28-02-2021
2787	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021
2788	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		affidavit with stamp paper missed	03-01-2021

2789	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/17(PB)2021		stamp paper missed	03-01-2021
2790	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03-01-2021
2791	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03-01-2021
2792	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03-01-2021
2793	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03-01-2021
2794	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03-01-2021

2795	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)202 1		sign and true copy missed stamp paper and affidavit missed	03-01-2021
2796	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03-01-2021
2797	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)20 20		PAGE FIRST NOT IN FILE	03-01-2021
2798	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)20 20		INDEX MISSING	03-01-2021
2799	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03-01-2021
2800	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03-01-2021

2801	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03-01-2021
2802	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03-01-2021
2803	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03-01-2021
2804	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03-01-2021
2805	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03-01-2021
2806	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03-01-2021

2807	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/844(ND)2019		STAMP MISSING	03-01-2021
2808	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03-01-2021
2809	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03-02-2021
2810	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03-02-2021
2811	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03-02-2021
2812	0710102117332020/1	S. PAWANDEEP SINGH Vs. LOTUS MECHNOTECH PVT. LTD.		Application under any other provisions ,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/11(ND)2021		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03-03-2021

2813	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	14-03-2020
2814	710102032702020	MAHESH BANSAL VS CANARA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1342(ND)2018	Mahesh	please delete all document and upload single pdf	14-03-2020
2815	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01-03-2021
2816	710102017092021	SANJAY JULKA & ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	27-02-2021
2817	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page )	01-03-2021
2818	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01-03-2021

2819	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01-03-2021
2820	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	23-02-2021
2821	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22-02-2021
2822	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156()2021		NEED TO IA FILE	25-02-2021
2823	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01-03-2021
2824	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02-03-2021

2825	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	02-03-2021
2826	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)202 1		NEED TO IA FILE	02-03-2021
2827	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02-03-2021
2828	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)20 21		need to ia file	02-03-2021
2829	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02-03-2021
2830	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02-03-2021



2831	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02-03-2021
2832	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)202 0		NEED TO IA FILE	02-03-2021
2833	0710102085852020/2	PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20 20		Only proof of service uploaded	02-03-2021
2834	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)201 9		Index missed	02-03-2021
2835	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)201 9		Index missed and sign missed	02-03-2021
2836	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02-03-2021

2837	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02-03-2021
2838	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missed	02-03-2021
2839	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		pg-5 not clear,proof of service missed	02-03-2021
2840	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020		pg-5 not clear,proof of service missed	02-03-2021
2841	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020		pg-5 not clear,proof of service missed	02-03-2021
2842	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018		sign missed on reply,volume not more than 200pages	02-03-2021

2843	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02-03-2021
2844	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02-03-2021
2845	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		page numbering missed and stamp paper and affidavit missed	02-03-2021
2846	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES	02-03-2021
2847	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Petition will be filed as Petition and separtaely file the rejoinder	02-03-2021
2848	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021		Index missed	03-03-2021

2849	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/36(PB)2021		Merged into one pdf	03-03-2021
2850	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/36(PB)2021		Merged into one pdf	03-03-2021
2851	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Index missed	03-03-2021
2852	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020		sign missed on reply.pg-21 overwriting.pg- 150,152,174, in hindi	03-03-2021
2853	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		NEED TO ALL PAGES SIGN	03-03-2021
2854	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/396(ND)2020		INDEX MISSING	03-03-2021

2855	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020		NEED TO SIGN EVERY PAGES	03-03-2021
2856	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019		NEED TO IA FILE	03-03-2021
2857	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/456(ND)2020		ALLREADY FILE	03-03-2021
2858	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		100 rupees E stamp is missing	04-03-2021
2859	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		E stamp of 50 is required	04-03-2021
2860	0710102097212019/17	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Sign on every page of objection is missing	04-03-2021

2861	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/1440(ND)2019		Remove extra files or file them Separately	04-03-2021
2862	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020		kindly file separately with choose section and pay fee	04-03-2021
2863	0710102161182019/11	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Index is missing	04-03-2021
2864	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Document Not Upload	04-03-2021
2865	0710200400582015/3	SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/18(ND)2015		Affidavit is not notarized	04-03-2021
2866	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Affidavit is of back date	04-03-2021

2867	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	04-03-2021
2868	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		pg no. 24-28 are not clear, E stamp paper and service are missing	05-03-2021
2869	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10-07-2020
2870	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong e filing please file as additional document	21-12-2020
2871	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04-03-2021
2872	710102018472021	BRICKS BUILDTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA AT NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		BRAJESH KUMAR	Wrong case type select, Page 37,40 missed, STK 07 missed	04-03-2021

2873	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2874	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2875	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded)	03-01-2021
2876	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	03-04-2021
2877	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03-04-2021
2878	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03-04-2021



2879	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	03-04-2021
2880	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03-04-2021
2881	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03-04-2021
2882	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03-04-2021
2883	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03-05-2021
2884	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	03-08-2021

2885	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03-09-2021
2886	710102101282020	RABINDRA KUMAR MINTRI VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 50(1)	COMPANY PETITION IB (IBC)/923(PB)2018	APOORV AGARWAL	section wrong e-stamp [paper missed need to service all respondent	22-10-2020
2887	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Upload	13-01-2021
2888	710102014542021	PRATEEK GUPTA VS PETROLUBE INDIA PVT. LTD	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/343(ND)2017	KUNAL TANDON	Brief of synopsis/List of dates events/vkalatnama/Advocate welfare &&& court fees	19-02-2021
2889	710102018452021	VEKAS KUMAR GARG VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1117(ND)2018	VEKAS KUMAR GARG	WRONG SECTION	04-03-2021
2890	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	03-03-2021

2891	710102018532021	STATE BANK OF INDIA VS MR. CHARANBIR SINGH SETHI	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit, true copy sign missed, proof of services missed, advocate welfare and court fee missed, page:23-25 not clear page:29-30 not clear	04-03-2021
2892	710102019092021	STATE BANK OF INDIA VS MR. GURJEET SINGH JOHAR	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit, true copy sign missed, proof of services missed, advocate welfare and court fee missed, page:22-24 not clear page:28-29 not clear	06-03-2021
2893	710102018932021	LAKHAN SINGH VS ALAKNANDA BUILDTECH PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		Akash	Section 242 &&& 244 mentioned in petition and fees missed, Brief synopsis missed, Page 31,111 missed, pages not clear 41,43,44,48,55,58,59,138, 140,	06-03-2021
2894	710102019072021	STATE BANK OF INDIA VS MR. SANJAY GUPTA	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit, page:313-315 not clear, 319-320, proof of service missed, advocate welfare and court fee missed etc	06-03-2021
2895	710102019102021	STATE BANK OF INDIA VS MR. RAJBIR SINGH	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit, true copy sign missed, page:289-291, 295-296, not clear, advocate welfare &&& court fee missed, proof of services missed,	06-03-2021
2896	710102018802021	STATE BANK OF INDIA VS AMRIT PAL SINGH CHADHA	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit, true copy sign missed, proof of services missed, advocate welfare and court fee missed, page:22-24 not clear page:28-29 not clear	05-03-2021

2897	710102018602021	SANYOG HEALTHCARE LTD. VS BISON BIOTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	advocate welfare and court fee missed, vakalatnama not clear, page:78 not clear	05-03-2021
2898	710102018592021	SANYOG HEALTHCARE LTD. VS INFINITY HEALTH CARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	page:91 not clear, advocate welfare and court fee missed	05-03-2021
2899	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document	27-10-2020
2900	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06-03-2021
2901	710102018972021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	EKTA CHOUDHARY	Pg-16 to 18/31 to 33 not clear	06-03-2021
2902	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06-03-2021

2903	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	True copy sign missing	06-03-2021
2904	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	08-03-2021
2905	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also	08-03-2021
2906	710102019352021	VINEET AGGARWAL VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/245(PB)2018	VINEET AGGARWAL	True Copy Signature Missing in Annexure &&& Page No 8,9,10,12,13 14,15,16 Blur	08-03-2021
2907	710102019802021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	stamp paper missing	10-03-2021
2908	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06-03-2021

2909	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	wrong filing	10-03-2021
2910	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Execution Petition	Application under any other provisions		Sudeep Dey	Many section found in application but fees paid only 1 section. and please choose correct section, Supporting affidavit && e stamp no notarize, Vakaltnama missed,.	12-10-2020
2911	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01-02-2021
2912	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	05-03-2021
2913	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	05-03-2021
2914	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05-03-2021

2915	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/382(ND)2020		sign missed	05-03-2021
2916	0710102102612020/5	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED		Sec. 213, Sec. 241(1), Sec. 242(4), Sec. 243(1) (b), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/153(ND)2020		wrong efile	05-03-2021
2917	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Need to file as IA	05-03-2021
2918	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05-03-2021
2919	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06-03-2021
2920	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/384(ND)2020		Wrong Documents	06-03-2021

2921	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06-03-2021
2922	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2021		Need to file as IA	06-03-2021
2923	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	06-03-2021
2924	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)20 20		Affidavit Verified Date Missing	06-03-2021
2925	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 20		Affidavit Verified Date Missing	06-03-2021
2926	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)20 20		E Stamp Paper Missing	06-03-2021



2927	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)20 20		E STAMP paper Missing	06-03-2021
2928	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)20 20		E STAMP paper Missing	06-03-2021
2929	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPT KONSTRUCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPA NIES ACT)/1907(PB)201 9		Page No 102,103,104,116	08-03-2021
2930	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)201 9		E-Stamp Paper Missing && True Copy Signature	08-03-2021
2931	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	08-03-2021
2932	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08-03-2021

2933	0710102001992020/5	ADINATH INTERNATIONAL PRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		pg-25-74 translate,upload in one pdf	09-03-2021
2934	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear	09-03-2021
2935	0710102009592021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/88(ND)2021		Wrong Document(Petition uploaded)	09-03-2021
2936	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/90(ND)2020		Need to file as CA	09-03-2021
2937	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	09-03-2021
2938	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Pg. No. 27-30 translation	09-03-2021

2939	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	09-03-2021
2940	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020		Proof of Service missing	10-03-2021
2941	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCO'S LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	10-03-2021
2942	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	10-03-2021
2943	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		Proof of Service missing	10-03-2021
2944	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Proof of Service missing	10-03-2021

2945	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Not uploaded in single PDF	10-03-2021
2946	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Need to file as CA	10-03-2021
2947	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)201 9		E-stamp missing	10-03-2021
2948	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		E-stamp missing	10-03-2021
2949	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)202 1		Need to file asIA	10-03-2021
2950	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)20 20		Wrong file	10-03-2021

2951	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/9(ND)2021		pg-9 missed in index	10-03-2021
2952	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020		Stamp paper missed	10-03-2021
2953	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019		Need to file as IA	10-03-2021
2954	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	10-03-2021
2955	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately,pg-203	10-03-2021
2956	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	10-03-2021

2957	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)201 9		Need to file as IA	10-03-2021
2958	0710102150942019/8	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)201 9		Wrong file	10-03-2021
2959	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)201 9		Index missed	10-03-2021
2960	0710102172312019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI & S (IN THE MATTER OF:M/S GLITZ ALLOYS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/81(ND)2020		service missed	10-03-2021
2961	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018		sign missed on reply	10-03-2021
2962	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201 8		page numbering missed in index	10-03-2021

2963	0710200400582015/4	SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/18(ND)2015		pg-15,18,27,41,58 not clear	10-03-2021
2964	0710200400582015/5	SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/18(ND)2015		pg-15,18,27,41,58 not clear	10-03-2021
2965	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016		sign missed on reply	10-03-2021
2966	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION (IBC)/253(ND)2020		sign missed in file	11-03-2021
2967	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	11-03-2021
2968	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019		Stamp paper missed	11-03-2021

2969	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		pg-10 missed	11-03-2021
2970	0710102013452020/2	KANIN (INDIA) LIMITED Vs. KANIN INDUSTRIES PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/28(PB)2020		Need to file as IA	11-03-2021
2971	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/188(ND)2020		Stamp paper missed	11-03-2021
2972	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296()2021		Need to file as IA	11-03-2021
2973	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		Wrong file	11-03-2021
2974	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/209(ND)2020		Stamp paper missed	11-03-2021



2975	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11-03-2021
2976	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2020		Need to file as IA	11-03-2021
2977	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/514(ND)2020		stamp paper missed	11-03-2021
2978	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020		true copy sign and stamp missed	11-03-2021
2979	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11-03-2021
2980	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11-03-2021

2981	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/18(ND)2021		Stamp paper missed	11-03-2021
2982	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		pg-146 missed, proof of service missed	11-03-2021
2983	0710102106752020/2	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)2021		Need to file as IA	11-03-2021
2984	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	11-03-2021
2985	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/34(ND)2021		Stamp paper missed	11-03-2021
2986	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11-03-2021

2987	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		page missed after pg 85,155,156.pg-122,123,158 not clear	11-03-2021
2988	0710102116032020/1	MANSFIELD CABLES COMPANY LIMITED Vs. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/79(ND)2021		Index missed	11-03-2021
2989	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	11-03-2021
2990	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11-03-2021
2991	0710102118132020/1	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		Stamp paper missed	11-03-2021
2992	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		page numbering missed in file	11-03-2021

2993	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION(CO MPANIES ACT)/862(ND)2019		Stamp paper missed	11-03-2021
2994	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/83(ND)2020		stamp paper and affidavit not notarized and true copy sign and stamp missed	11-03-2021
2995	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPAN IES ACT)/246(ND)2017		pg-9-11 not clear	11-03-2021
2996	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11-03-2021
2997	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)20 20		Index missed	12-03-2021
2998	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	10-01-2020

2999	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	07-03-2020
3000	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01-09-2020
3001	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss- 48,85/Application 60 (5) file seperately/merge into one pdf	30-12-2020
3002	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	Document Not Upload	17-02-2021
3003	710102016612021	DEVENDRA SINGH VS MR. MOHAN LAL JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	index missed las t 2 volume	25-02-2021
3004	710102016632021	DEVENDRA SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	volume vise index missing and true copy missing	25-02-2021

3005	710102018752021	AMEET KHANDEWAL VS POOJA GOELA	Company Application(Co mpanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/53(ND)2021	Sanjeev Mahajan	wrong DD Details	05-03-2021
3006	710102018942021	RADHEY SHYAM SHARMA VS DEEPAK KUMAR AGARWAL AND ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3077(ND)201 9	Sameer	Wrong section chosen	06-03-2021
3007	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)201 9	RAGHAVENDRA MOHAN BAJAJ	section wrong	10-03-2021
3008	710102019812021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	stamp paper missing	10-03-2021
3009	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12-03-2021
3010	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)202 0	Priya Soni	sign missing	12-03-2021

3011	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	139-143,146-150 not clear page and due payment other section	11-03-2021
3012	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)201 9	Sonal Alagh	sign missing and stamp paper and affidavit missing	11-03-2021
3013	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)201 9	Rahul	section wrong	11-03-2021
3014	710102020182021	M/S S.E. POWER LTD. VS M/S CHOWDHRY RUBBERS & CHEMICALS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/218(PB)2018	HARSHAL KUMAR	section wrong	11-03-2021
3015	710102020462021	ROHIT SEHGAL VS M/S CHOWDHRY RUBBERS & CHEMICALS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT	stamp missing	12-03-2021
3016	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Co mpanies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	12-03-2021

3017	710102020732021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S N MODAK	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	due payment other section 66 and stamp paper and affidavit missing	12-03-2021
3018	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	12-03-2021
3019	710102110632020	G.R. LUBRICANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Hitesh	Kindly divide volume 3 from volume 1 and make separate index	26-11-2020
3020	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates &&& events missed,no sign in every page of petition,Page 210 in hindi	26-02-2021
3021	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	481 Pages mention in index/Only 174 pages in file/incomplete documents/etc	01-03-2021
3022	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	09-03-2021



3023	710102111502020	SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Blur Page-29 to 31,38,39 please upload single pdf and proof of service please delete previous doc	29-11-2020
3024	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	Pg-17,19,33 to 45 is Cut/46,114,116,136,138,249 not clear/47 to 56,84 also Cut/True copy sign missing in some pages section wrong need to sign every pages please check properly your pdf	04-02-2021
3025	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed.	08-02-2021
3026	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date	05-03-2021
3027	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date &&&&&&&&& events	05-03-2021
3028	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)2020	Astha Nigam	case type wrong	10-03-2021

3029	710102020312021	KASHI VISWANATHAN SIVARAMAN VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	wrong section	11-03-2021
3030	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/173(PB)2021	BINDU DAS	Section Not Mention in Soft Copy	11-03-2021
3031	710102021042021	PANKAJ NARANG VS HIMANSHU AGARWAL & OTHERS	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	due payment other section 45	15-03-2021
3032	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)201 9	VINEET AGGARWAL	section wrong please choose sec 35	16-03-2021
3033	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15-03-2021
3034	710102021182021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and	15-03-2021

3035	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Co mpanies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/94(PB)2019	Mr. Suman Jyoti Khaitan	section wrong	15-03-2021
3036	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	some page numbering missed in file	13-03-2021
3037	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30-09-2020
3038	710102013972021	AMODA IRON AND STEEL LIMIED VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17-02-2021
3039	710102014922021	RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED	Intervention Petition(Compnies Act)	Application under any other provisions		Pradeep Kumar Pandey	Synopsis/E Stamp missed with Affidavit	20-02-2021
3040	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:93 cut, 102, 142, 158, 160, 191, 192, not clear	19-02-2021

3041	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112, 123-125, not clear DD not match	19-02-2021
3042	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index, In application many section mention 39,42,62 and fees missed, no sign in every page petition, no page no. in every page of	16-03-2021
3043	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15-03-2021
3044	710102020712021	VISHWANATH JHABARMALJI BHOOT VS AKASVYA INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	Page not clear- 23,25,28,30,32,48,54,61,67,73,84,89,94,99,104/Advocate welfare &&& court fees miss/Double pagination from page no-43/incomplete	12-03-2021
3045	710102021312021	PANASH EDUCATIONAL SERVICES PRIVATE LIMITED VS ABHISHEK ANAND	Company Petition IB (IBC)	IBC Section 59		Abhishek	brief of synopsis and list date of events missed, page 13 not clear, page:65 not clear, page 70 not clear, vakalatnama missed,	16-03-2021
3046	710102021792021	NISHANT JOSHI & OTHERS VS DWARKADHIS PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	payment not received, council sign missed on index, home buyer declaration missed, true copy sign missed, page:65-72 not sgin, page:80, 82, 84, 86, 88, 90, 96, 98,179, page:198-	17-03-2021

3047	710102021732021	AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	document uncompleted, payment not received.	17-03-2021
3048	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION (IBC)/1342(ND)201 9		Supporting affidavit is missing	23-02-2021
3049	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)201 9		Wrong Document uploaded	15-03-2021
3050	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15-03-2021
3051	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/509(ND)2020		Index is blank & not signed/ no pagination/no stamp paper/Affidavit not Notarized.	15-03-2021
3052	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	15-03-2021

3053	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/3(ND)2021		Affidavit Missing	15-03-2021
3054	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15-03-2021
3055	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/45(ND)2020		PAGE No 15,16 NOT CLEAR	01-03-2021
3056	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination	15-03-2021
3057	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some pages	15-03-2021
3058	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16-03-2021

3059	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1074(ND)2018		Wrong Docs. (Petition, affidavit & memo of parties uploaded with same slash no.	16-03-2021
3060	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule 16(d), NCLT Rules, 2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded (Reply, affidavit, vakalatnama all uploaded with same slash no.)	16-03-2021
3061	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020		index & pagination missing	16-03-2021
3062	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020		Pg-25 to 28/41, 69 to 72 not clear & not uploaded in single PDF	16-03-2021
3063	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Need to file as IA	16-03-2021
3064	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020		Proof of Service missing	08-02-2021

3065	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &NR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/84(ND)2020		Stamp missing	16-03-2021
3066	0710102412382017/24	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Need to file as IA	16-03-2021
3067	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Need to file as IA	16-03-2021
3068	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRAR OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/246(ND)2017		Wrongly filed (too many affidavit && petition uploaded with same slash no.)	16-03-2021
3069	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Need to file as IA	16-03-2021
3070	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020		STAMP AND AFFIDAVIT MISSED	15-03-2021



3071	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Application( Need to file as IA) && affidavit cannot filed together	09-03-2021
3072	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021		FILE AS APPLICATION	15-03-2021
3073	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/372(ND)2019		FILE AS A FRESH APPLICATION	10-02-2021
3074	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)201 9		FILE AS FRESH	15-03-2021
3075	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20 20		file as fresh application	15-03-2021
3076	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)201 9		page 122,123, not clear	15-03-2021

3077	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020		INDEX MISSING AND FILE IN TWO PARTS	15-03-2021
3078	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		Index and supporting affidavit is missing	15-03-2021
3079	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Pg no. 1,2 and 3 are missing	15-03-2021
3080	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		pg. no.10-13 translation	01-03-2021
3081	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		Merge pdf or file them separately	15-03-2021
3082	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020		Affidavit date is missing	15-03-2021

3083	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Index and supporting affidavit missing	15-03-2021
3084	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020		page 318,417,420,425-428, not clear	15-03-2021
3085	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Remove extra files or file them separately	09-03-2021
3086	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		Stamp paper is missing	28-12-2020
3087	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		pg. no. 70,72,99,100 are not clear and stamp paper is missing	15-02-2021
3088	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		Supporting affidavit is missing	16-03-2021

3089	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021		stamp paper is missing	16-03-2021
3090	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/487(ND)2020		Affidavit notarized date is missing	16-03-2021
3091	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)20 20		Stamp missing	16-03-2021
3092	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/7(ND)2021		Supporting affidavit is missing	16-03-2021
3093	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)201 9		Index is missing	16-03-2021
3094	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		Pg. no. 8 is missing	19-02-2021

3095	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/864(ND)2019		Stamp paper is missing	03-09-2020
3096	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020		Affidavit is of back date	16-03-2021
3097	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018		Remove extra files or file them separately	16-03-2021
3098	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		Wrong Efiling	16-03-2021
3099	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	16-03-2021
3100	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		page numbering missed in index	15-03-2021

3101	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021		page no. 103-104 page cut	16-03-2021
3102	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index Missing, Page no. missing, True copy sign missing	16-03-2021
3103	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020		Stamp paper Should be of Rs 100 in UP	16-03-2021
3104	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020		Document Not Upload	16-03-2021
3105	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/64(ND)2020		No Pagination	16-03-2021
3106	0710102066122020/16	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		No Index, No Pagination, True Copy sign Missing	16-03-2021

3107	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		Wrong e-filing, need file in IA	12-03-2021
3108	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)20 20		True Copy sign Missing	16-03-2021
3109	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)20 20		Index Missing, No Pagenation, True Copy Sign Missing	16-03-2021
3110	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/724(ND)2020		Wrong E-filing	16-03-2021
3111	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)20 20		Affidavit is of Back Date	16-03-2021
3112	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		page numbering missed in affidavit	15-03-2021

3113	0710102121312019/3	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NARAYANA UNNATI PROJECTS PVT LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/670(ND)2019		Supporting affidavit and stamp missed, proof of service missed	15-03-2021
3114	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION (IBC)/2518(PB)2019		Court fee missed in vakalatnama	15-03-2021
3115	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION (IBC)/2517(PB)2019		Court fee missed in vakalatnama	15-03-2021
3116	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI & S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/23(ND)2020		service missed to income tax and roc	15-03-2021
3117	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		sign missed on reply	15-03-2021
3118	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16-03-2021



3119	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		true copy sign and stamp missed	15-03-2021
3120	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		back date affidavit	15-03-2021
3121	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Need to file as IA	15-03-2021
3122	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020		Supporting affidavit missed and stamp paper missed	15-03-2021
3123	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020		page number missed after page 12, back date affidavit	09-03-2021
3124	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/162(ND)2020		Court fee missed in vakalatnama	16-03-2021

3125	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/166(ND)2020		Court fee missed in vakalatnama	16-03-2021
3126	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16-03-2021
3127	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16-03-2021
3128	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/150(ND)2020		WRONG EFILE	22-02-2021
3129	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)20 21		WRONG EFILE	16-03-2021
3130	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		Document Not Upload	16-03-2021

3131	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)202 1		SIGN MISSED WITH TRUE COPY	15-03-2021
3132	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPAN IES ACT)/172(ND)2020		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12-03-2021
3133	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		STAMP PAPER MISSED	16-03-2021
3134	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		TRUE COPY SIGN MISSED	16-03-2021
3135	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		STAMP PAPER WRONG UP 100RS NOT 50RS	16-03-2021
3136	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)202 1		STAMP PAPER MISSED	16-03-2021

3137	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/197(ND)2020		10-14 in hindi	01-03-2021
3138	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		54 not clear	16-03-2021
3139	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		page 52-56 not clear	16-03-2021
3140	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020		index missed	16-03-2021
3141	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020		supporting affidavit missend and index missed	16-03-2021
3142	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020		index missed	12-03-2021

3143	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	16-03-2021
3144	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020		index missed	12-03-2021
3145	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	16-03-2021
3146	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	03-12-2020
3147	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020		E Stamp Paper Missing	18-12-2020
3148	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		E Stamp Paper Missing	15-03-2021

3149	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	22-12-2020
3150	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	26-02-2021
3151	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	16-03-2021
3152	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	16-03-2021
3153	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		E Stamp PAPER mISSING	26-02-2021
3154	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		wrong File	22-02-2021

3155	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong Pages Done	25-02-2021
3156	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		wrong File	15-03-2021
3157	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	15-03-2021
3158	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		E Stamp Missing	16-03-2021
3159	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case &&& wrong section select, kindly link with main case no. Wrong section , case not link	31-07-2020
3160	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS SLMG BEVERAGES PVT LTD	Company Petition (Companies Act)	Sec. 441		Divesh	E stamp and affidavit not notarize from page no.26 to 29, 34 to 37, 38 to 41,Pages wrong arranges 99 &&& 100, after page no. 131 pagination missed, PoA not notarize, Roc advance	07-01-2021

3161	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 incomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	09-02-2021
3162	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[ new objection vol 2 missed and proof of service missed(document uncompleted )]	26-02-2021
3163	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	master data missed, kindly changed all name application to appeal, counsel detail missed	27-02-2021
3164	710102017932021	FACISOL INFOTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	CA(A) Merger and Amalgamation( Companies Act)	Sub-section (l) of section 230		VIDEH VAISH	Kindly mentioned last 4 pages of master data in index	03-03-2021
3165	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	advocate welfare and court fee missed,client sign missed on vakalatnama,	19-03-2021
3166	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Advocate welfare &&& court fees miss/Page miss-188 to 512/incomplete documents/Proof of service	19-03-2021



3167	710102022632021	RAMSAROOP & SONS VS TRACK COMPONENTS	Company Petition IB (IBC)	IBC Under Sec 9,IBC Under Sec 9		Krutika Raghavan	page:29-34, advocate welfare and court fee missed	20-03-2021
3168	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58- 64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	20-03-2021
3169	710102009652021	DR. RAJESH SHARMA VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	case type wrong section wrong affidavit back date	03-02-2021
3170	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)201 9	alok kumar	true and sign missing and stamp paper up 100 rupees	16-03-2021
3171	710102021982021	MUKESH GUPTA VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)201 8	ABHISHEK	Wrong section chosen/Proof of service missing	17-03-2021
3172	710102022132021	OMEGA BRIGHT STEELS PRIVATE LIMITED VS KANTI MOHAN RUSTAGI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)201 9	Neeraj	Welfare Court Fees Missing	18-03-2021

3173	710102021462021	CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	16-03-2021
3174	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17-03-2021
3175	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	18-03-2021
3176	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong section Chosen/stamp missing	18-03-2021
3177	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong section,stamp paper missed,sign missed on application,proof of service missed,trye copy sign and stamp missed	18-03-2021
3178	710102022002021	KINOBE0 SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18-03-2021

3179	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18-03-2021
3180	710102021862021	FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1013(ND)2020	Gurnoor Kaur	Section Not Mention in Soft Copy	17-03-2021
3181	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing	20-03-2021
3182	710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	20-03-2021
3183	710102022742021	PALLAVI JOSHI BAKHRU VS UNIVERSAL BUILDWEL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	SRISHTI KAPOOR	Pg-69 to 80,100 not clear	20-03-2021
3184	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61 &&& vakalatnama not clear	20-03-2021

3185	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19-03-2021
3186	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21-01-2021
3187	710102007482021	VIJAY SINGH MANN VS PAWAN KUMAR GARG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)2018	KARAN DEWAN	stamp 50 rps for haryana	27-01-2021
3188	710102016792021	KARISHMA SINGH VS THE DRAWING ROOM PVT. LTD.	Miscellaneous Application (Companies Act)	Sec. 241(1)	TRANSFER PETITION (COMPANIES ACT)/7(PB)2020	Sonal Mashankar	(case type and section wrong ) stamp paper and affidavit missing	26-02-2021
3189	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05-03-2021
3190	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC, Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08-03-2021

3191	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09-03-2021
3192	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10-03-2021
3193	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11-03-2021
3194	710102020962021	ANURAG NIRBHAYA VS NARENDRA KUMAR RATHI	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/242(ND)2019	NIKSHUBHA SETHI	affidavit back date	15-03-2021
3195	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	17-03-2021
3196	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17-03-2021

3197	710102023202021	GROMET INDIA PRIVATE LIMITED VS GULSHAN KUMAR RAMAN KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2001(ND)2019	SP Singh Chawla	stamp paper 50 rupees haryana	22-03-2021
3198	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23-03-2021
3199	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	23-24,26-32,34 not clear page and sign missing in application	22-03-2021
3200	710102023182021	SUKHDEV MADNANI VS VISHAL GOEL	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/461(PB)2017	MILAN	due payment other section and 111-137 blur page	22-03-2021
3201	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	22-03-2021
3202	710102023192021	GROMET INDIA PRIVATE LIMITED VS GULSHAN KUMAR RAMAN KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2001(ND)2019	SP Singh Chawla	stamp paper 50 rupees haryana	22-03-2021

3203	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22-03-2021
3204	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17-02-2021
3205	710102018882021	JADE E SERVICES PRIVATE LIMITED VS SUPERTECH LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		ANUBHAV RASTOGI	Fess missed of condoantion delay application , kindly select second motion and any other provision for payment	05-03-2021
3206	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		AYUSH PURI	section wrong Wrong section choose	09-03-2021
3207	710102022922021	CENTRAL BANK OF INDIA THROUGH NITIN NARANG VS SHRI SANJAY KUMAR YADAV	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:458 not clear 465 not clear 484-485, 487-511, not clear	22-03-2021
3208	710102022912021	CENTRAL BANK OF INDIA THROUGH NITIN NARANG VS MR. VINOD KUMAR YADAV	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page :458 not clear	22-03-2021

3209	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20-03-2021
3210	710102022902021	CENTRAL BANK OF INDIA THROUGH NITIN NARANG VS SHRI JITENDER KUMAR YADAV	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:458 not clear	22-03-2021
3211	710102023112021	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 271-273		RAKESH KUMAR	Pages not clear 57 to 73,	22-03-2021
3212	710102023092021	MOHINDER PAL KAMBOJ VS FIITJEE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mohinder Pal Kamboj	compliance affidavit missed 9(3)b, ture copy missed	22-03-2021
3213	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	Wrong case type &&& wrong section select	22-03-2021
3214	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20-01-2021



3215	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25-02-2021
3216	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08-03-2021
3217	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15-03-2021
3218	0710102164172019/2	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1018(ND)2019		E Stamp Paper Pagination Not Done	15-03-2021
3219	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15-03-2021
3220	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16-03-2021

3221	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16-03-2021
3222	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16-03-2021
3223	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Upload	16-03-2021
3224	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16-03-2021
3225	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	16-03-2021
3226	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16-03-2021

3227	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16-03-2021
3228	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16-03-2021
3229	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16-03-2021
3230	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	16-03-2021
3231	0710102168552019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PINK PROJECTS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/21(ND)2020		NOTARY MISSING	16-03-2021
3232	0710102172972019/3	INCOME TAX OFFICER- WARD24(2) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/86(ND)2020		Page no. 3 - 4 not clear	16-03-2021

3233	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16-03-2021
3234	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16-03-2021
3235	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16-03-2021
3236	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16-03-2021
3237	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	16-03-2021
3238	0710102023222020/2	SATYA COAL TRANSPORT PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/772(ND)2020		Page no. 22, 26 - 30 not clear,	17-03-2021

3239	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17-03-2021
3240	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17-03-2021
3241	0710102028022020/1	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Page no. 10	17-03-2021
3242	0710102066122020/18	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		True Copy Sign Missing	17-03-2021
3243	0710102068392020/12	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	17-03-2021
3244	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020		Back Date Affidavit	17-03-2021

3245	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17-03-2021
3246	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17-03-2021
3247	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	17-03-2021
3248	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	17-03-2021
3249	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/69(PB)2020		STAMP MISSING	17-03-2021
3250	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	17-03-2021

3251	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)202 0		Wrong Pagination	17-03-2021
3252	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Stamp paper is missing	17-03-2021
3253	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)201 9		Wrong e-filing	17-03-2021
3254	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	17-03-2021
3255	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD		Sec 42	COMPANY APPEAL (IBC)/1(ND)2021		Page no. 10 is missing(Proof of service)	17-03-2021
3256	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)201 9		True Copy Sign missing	17-03-2021

3257	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	17-03-2021
3258	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		NO DOCUMENTS	17-03-2021
3259	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Remove extra files or file them separately	17-03-2021
3260	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/159(ND)2019		Index Missing	17-03-2021
3261	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	17-03-2021
3262	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	17-03-2021



3263	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/272(ND)2018		Wrong E-filing	17-03-2021
3264	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/17(PB)2021		Wrong e-filing	18-03-2021
3265	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30, Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	18-03-2021
3266	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		NEED TO SAPARATE FILLING	18-03-2021
3267	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18-03-2021
3268	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/197(ND)2020		10-13 TRANSLATE	18-03-2021

3269	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		10-13 TRANSLATE	18-03-2021
3270	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		INDEX MISSING	18-03-2021
3271	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		NEED TO SEPARATE FILLING	18-03-2021
3272	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		NEED TO IA FILE	18-03-2021
3273	0710102060022019/2	SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/343(ND)2019		ALREADY FILED	18-03-2021
3274	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		INDEX MISSING	18-03-2021

3275	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		NEED TO SAPARATE FILLING	18-03-2021
3276	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		NEED TO IA FILE	18-03-2021
3277	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18-03-2021
3278	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	18-03-2021
3279	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	18-03-2021
3280	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/69(PB)2020		ONLY PROOF OF SERVICE UPLOAD	18-03-2021

3281	0710102100572020/3	SARUCHI ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/72(ND)2020		NEED TO APPLICATION FILE	18-03-2021
3282	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2019		ONLY PROOF OF SERVICE UPLOAD	18-03-2021
3283	0710102118132020/1	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		ONLY PROOF OF SERVICE UPLOAD	18-03-2021
3284	0710102144062019/1	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NEHA EXPORTS LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019		PAGE-9 NOT CLEAR	18-03-2021
3285	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/159(ND)2019		INDEX MISSING	18-03-2021
3286	0710102150942019/8	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		DOCUMENT INCOMPLETE	18-03-2021

3287	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		NEED TO IA FILE	18-03-2021
3288	0710200413402017/3	INCOME TAX OFFICER, WARD 23 (3), NEW DELHI Vs. ROC M/S SHIVALIK INTERNET PVT LTD		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/315(ND)2017		PAGE-5 NOT CLEAR	18-03-2021
3289	0710200413662017/2	DY. COMMISSIONER OF INCOME TAX. CIRCLE6(2) Vs. ROC M/S CUTIING EDGE GRAPHICS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/303(ND)2017		PAGE-14 NOT CLEAR	18-03-2021
3290	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		PAGE-7 NOT CLEAR	18-03-2021
3291	0710200418542018/3	INCOME TAX OFFICER, WARD Vs. M/S CREATIVE FINANCIAL SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/684(ND)2018		CONTACT TO COURT OFFICER	18-03-2021
3292	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018		CONTACT TO COURT OFFICER	18-03-2021

3293	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/802(ND)2018		wrong filing	18-03-2021
3294	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Document Not Upload	18-03-2021
3295	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021		STAMP MISSING 50	19-03-2021
3296	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		----Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021		NEED TO IA FILE	19-03-2021
3297	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021		NEED TO SAPRATE FILLING	19-03-2021
3298	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	19-03-2021

3299	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	19-03-2021
3300	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	19-03-2021
3301	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19-03-2021
3302	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020		True Copy sign Missing	19-03-2021
3303	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	19-03-2021
3304	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19-03-2021

3305	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing True Copy sign Missing	19-03-2021
3306	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	19-03-2021
3307	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19-03-2021
3308	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear,	19-03-2021
3309	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19-03-2021
3310	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19-03-2021



3311	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	19-03-2021
3312	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19-03-2021
3313	0710102113322020/2	M/S AIMS CONCEPT CLOTHING PVT. LTD. Vs. M/S PRAGMATIC CONSULTANTS & SERVICES PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/11(PB)2021		Wrong e-filing	19-03-2021
3314	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	19-03-2021
3315	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	19-03-2021
3316	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	19-03-2021

3317	0710102122462019/2	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/671(ND)2019		Page no. 4 page cut	19-03-2021
3318	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	19-03-2021
3319	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/1678(ND)2019		Wrong e-filing	19-03-2021
3320	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-12(2) Vs. REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE &		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19-03-2021
3321	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		need to file only respondents document	19-03-2021
3322	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	19-03-2021

3323	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	20-03-2021
3324	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		STAMP FEE 50 MISSING	22-03-2021
3325	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		NOTARY MISSING	22-03-2021
3326	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP MISSING	22-03-2021
3327	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION (IBC)/674(ND)2020		INDEX MISSING	22-03-2021
3328	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/642(ND)2020		INDEX MISSING	22-03-2021

3329	0710102008692021/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISHNOI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)202 1		index missing	22-03-2021
3330	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	22-03-2021
3331	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)20 20		No index, No pagination, no welfare and court fees	22-03-2021
3332	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)20 20		no index, no pagination	22-03-2021
3333	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)201 9		wrong e-filing	22-03-2021
3334	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		Page no. 50 - 69, 87 - 93, 117 - 28, not clear,	22-03-2021

3335	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	22-03-2021
3336	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	22-03-2021
3337	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020		stamp paper missing	22-03-2021
3338	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination,document not properly upload	22-03-2021
3339	0710102094622020/1	CS SATYADEVI ALAMURI Vs. AJAY KUMAR BISHNOI		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/4482(ND)2020		No Index, no pagination	22-03-2021
3340	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess	22-03-2021

3341	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020		stamp and affidavit missing	22-03-2021
3342	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)201 9		Court fees missing in vakalatnama	22-03-2021
3343	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)201 9		STAMP FEE 50 MISSING	22-03-2021
3344	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)201 9		STAMP FEE 50 MISSING	22-03-2021
3345	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)201 9		STAMP MISSING	22-03-2021
3346	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)201 9		TRUE COPY SIGN MISSING	22-03-2021

3347	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		SIGN IN ALL PAGES	22-03-2021
3348	0710102166062019/5	M/S. KARGO LEAGUE LOGISTICS PVT. LIMITED Vs. S. IREO HOSPITALITY COMPANY PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/120(ND)2020		STAMP MISSING	22-03-2021
3349	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020		PAGE- 18-19 NOT CLEAR	22-03-2021
3350	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		NEED TO ALL PAGES SIGN	22-03-2021
3351	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22-03-2021
3352	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22-03-2021

3353	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		DOCUMENT INCOMPLETE	22-03-2021
3354	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	22-03-2021
3355	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		CONTACT TO COURT OFFICER	22-03-2021
3356	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	22-03-2021
3357	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23-03-2021
3358	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23-03-2021



3359	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23-03-2021
3360	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021		ONLY PROOF OF SERVICE UPLOAD	23-03-2021
3361	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Documents Wrong arrange	23-03-2021
3362	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23-03-2021
3363	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Document Not Upload	23-03-2021
3364	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	23-03-2021

3365	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	23-03-2021
3366	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		STAMP MISSING	23-03-2021
3367	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		NEED TO SAPARATE FILLING	23-03-2021
3368	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)20 20		NEED TO IA FILE	23-03-2021
3369	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)20 20		true copy sign missing on every page	23-03-2021
3370	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)202 0		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23-03-2021

3371	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)201 9		Index missing, no pagnation	23-03-2021
3372	0710102109112020/3	ANU NIVASAM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/89(PB)2020		Wrong e-filing	23-03-2021
3373	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)201 9		STAMP MISSING OF RUPEE 50	23-03-2021
3374	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)201 9		NEED TO IA FILE	23-03-2021
3375	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	23-03-2021
3376	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		NEED TO IA FILE	23-03-2021

3377	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24-03-2021
3378	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24-03-2021
3379	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	24-03-2021
3380	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24-03-2021
3381	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24-03-2021
3382	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24-03-2021

3383	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	17-02-2021
3384	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		342 344 345 357 358 359 370-376 not clear	06-03-2021
3385	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12-03-2021
3386	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/6(PB)2021		pg-7 missed	13-03-2021
3387	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	15-03-2021
3388	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	15-03-2021

3389	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Back Date Affidavit	15-03-2021
3390	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	15-03-2021
3391	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing	15-03-2021
3392	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	15-03-2021
3393	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/348(ND)2020		True Copy sign Missing	15-03-2021
3394	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		STAMP RUPEE 50 MISSING	15-03-2021

3395	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		wrong File	15-03-2021
3396	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		65B Certificate File as a Affidavit Form	15-03-2021
3397	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019		E Stamp Paper Missing	15-03-2021
3398	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		Document Not Upload	15-03-2021
3399	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		Document Not Upload	15-03-2021
3400	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		E Stamp Paper Missing	15-03-2021

3401	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		Wrong File	15-03-2021
3402	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15-03-2021
3403	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15-03-2021
3404	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15-03-2021
3405	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Page No 1-2 Missing	15-03-2021
3406	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	16-03-2021



3407	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)202 1		True Copy and sign is missing on annexures	16-03-2021
3408	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)202 1		Document Not Upload	16-03-2021
3409	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021		NEED TO SIGN ALL PAGES	16-03-2021
3410	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)202 1		Document Not Upload	16-03-2021
3411	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)202 1		Document Not Upload	16-03-2021
3412	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	16-03-2021

3413	0710102017082021/1	SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)20 21		Pg no 32,33 are not clear	16-03-2021
3414	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)20 21		Index is missing	16-03-2021
3415	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/218(ND)2020		Wrong e filing	16-03-2021
3416	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/237(ND)2020		Notarized date is missing on affidavit	16-03-2021
3417	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)20 20		NEED TO IA FILE	16-03-2021
3418	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)20 20		Remove extra files or file them separately	16-03-2021

3419	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16-03-2021
3420	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16-03-2021
3421	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	16-03-2021
3422	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	16-03-2021
3423	710102008302021	CS VEKAS KUMAR GARG VS DEPUTY COMMISSIONER OF POLICE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	127-129-145-147-211 in hindi service need to all respondent	29-01-2021
3424	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)201 9	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02-02-2021

3425	710102013792021	NILESH SHARMA VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/487(ND)2018	Aditi Sharma	delete proof of service document need to sign every pages affidavit back date	16-02-2021
3426	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03-03-2021
3427	710102021882021	M/S VEDA CHEM PRIVATE LIMITED VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/450(ND)2020	VIDEH VAISH	Section 49 Fees Missing and Technically also Not Select your section not match please check pdf and technically section need to payment for both section or call 324363846	17-03-2021
3428	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93- 96,108-110,122-125,137- 140,153-157,169-172,184- 187,197-216,355-358,370- 373 not clear page and index missing all volume	23-03-2021
3429	710102023652021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS RAVINDERJIT SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	20-23,26-29 not clear page	23-03-2021
3430	710102023522021	ZAPDOR ENGINEERING PRIVATE LIMITED VS TRANSRAIL LIGHTING LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1619(ND)201 9	Aditya Kumar Sinha	separately file reply	23-03-2021

3431	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Blur page-202 to 205,209 to 214,239,241,242 to 248,257,258,261 to 317,326 to 331,290,291,326,382/document not uploaded properly ( uploaded pdf per 200 page with proper	17-02-2021
3432	710102017512021	ARJIT AGRO PVT LTD VS M/S. ANANT RAJ LTD.	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	01-03-2021
3433	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Memo of party/ Brief synopsis/List date of events/Page not clear-61,72./Translated page-76 to 93/9 (3)b certificate missed/Affidavit with E stamp paper/etc	28-02-2021
3434	710102017182021	MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Memo of party/ Brief synopsis/List date of events/Page not clear-18,29,30,41,59 to 63,66,67,75/Translated page-33 to 39,43 to 50/9 (3)b certificate missed/Affidavit with E	28-02-2021
3435	710102019442021	CAPITAL FINANCE AND INVESTMENTS LLP VS SHRI KRISHNA PRASADAM LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Deepak Vats	Blur page-21,23,39	09-03-2021
3436	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	proof of service missed, 597-598, 602-603, 628, 630, 714-719, 886, 901-906, not clear, page:331, 334, 363, 365, 993, 994 page missed, page page 992 wrong pagination from page:992-995, page	17-03-2021

3437	710102021892021	RAJEEV RANJAN VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	Pagination not done in index &&& Petition /Volume wise index/etc	17-03-2021
3438	710102023392021	GSG AGRO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		VISHAL GUPTA	NCLT name missed on cover page, No pagination after page no 101, Many page are Hindi kindly translate in English, Kindly divide volume after 200 pages, PoA/ BR missed with NCLT form 12,	23-03-2021
3439	710102023242021	KAILASH CHAND KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal(Companies Act)	Sec. 58(3), Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	23-03-2021
3440	710102023532021	SARAF CHITS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAKESH KUMAR	Pagination not done in index &&& Petition/Advocate welfare &&& court fees miss/Supporting Affidavit notary with E stamp paper/etc	23-03-2021
3441	710102023752021	NP EARTHMOVERS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	pages:88-91, 97, 189, 190, not clear	24-03-2021
3442	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear- 74,91,111,112 to 117,123,140,144,146,150, 152,183,196,212,213,227, 228/Small font- 107,164,180/Cut page- 149,151,153 to 155,157,159,161,163,165,	24-03-2021

3443	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	19/03/2021
3444	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25/03/2021
3445	710102023702021	VIVEK GAUR VS SUNIL KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1683(ND)2018	Gaurav Singh	need to service all respondent and vakalatnama paging wrong and mention in index	24/03/2021
3446	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/03/2021
3447	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong	24/03/2021
3448	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event, roc and income tax service missed	03-03-2020

3449	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ikgeri	jurisdiction Punjab	02-04-2021
3450	710102015122021	UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		YASHWANT MATHUR	2262, 2266, 2267, 2268, 2269, 2271, 2272-2277, 2279-2283, 2285, 2287, 2289-2291, 2293, 2345, 2359, 2369, 2440, 2441, 2444, 2488, 2490, 2492, 2494, 2587, 2588, 2590, 2592, 2594, 2596, 2598,	20/02/2021
3451	710102014992021	TAMINDER KAUR DHUPIA VS M/S PARSVNATH DEVELOPERS LTD.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	Wrong section mention in index	20/02/2021
3452	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		ALOK	Wrong section choose/Please mention in index-intervene	03-09-2021
3453	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and	03-09-2021
3454	710102020322021	SANJAY KUMAR GOEL VS SARIKA INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIRENDER NAGPAL	Blur page-26,83,86 to 88,103,99,118,140,159,157,158,161,165,168,171,173,178,180,192/Double pagination from Page no-30/Please mention claim amount in form 5 part 4/Page miss in index-188	03-11-2021



3455	710102020472021	M/S. SSP PRIVATE LIMITED VS M/S GOVIND JEE DAIRY MILK PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		KARMA LAW	page:24-26, 30-34, 107-110, 118-130 etc page not clear	03-12-2021
3456	710102021922021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Company Petition IB (IBC)	IBC under Sec 7		PRATIUSH PRATIK	Volume wise index/Wrong pagination from page no-22/Page not clear-142 to 146,150 to 165,167 to 171,175 to 179,191 to 195,199/incomplete documents/Page miss-212 to 964	17/03/2021
3457	710102021742021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS PRABHAT KUMAR SRIVASTAVA	Company Petition (Companies Act)	Application under any other provisions		sfionclt	wrong section kindly checked section	17/03/2021
3458	710102023742021	SANJAY BHATIA VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Kindly file application not to fresh petition	24/03/2021
3459	710102023822021	GEO FAST CARRIERS PVT. LTD. VS ZOOM COMMUNICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		T.N.Durga Prasad	page:71, 88, 90, 100-101, 103-104, 107, 109, 116, 117, 133-140, 146, 150-155, 157-160, 162-164, 168-169, 176-177 advocate welfare and court fee missed, BR missed,	24/03/2021
3460	710102023882021	MEKASTER FINLEASE LIMITED VS ARIHANT INFERRA REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sameer	page numbering not mention on index and soft copy,	24/03/2021

3461	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL	Company Appeal (IBC)	Sec 42		Manashwy Jha	main case not link, wrong section mention in index, estamp paper missed with affidavit, page:107 not clear,	02-03-2021
3462	710102024132021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missing and sign missing iB not mention in main case	25/03/2021
3463	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)201 9	Aditya Nayyar	due payment other section	27/03/2021
3464	710102024192021	ANIL TAYAL VS M/S VXL REALTORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3042(ND)201 9	NIKSHUBHA SETHI	36-39 not clear page and section wrong	25/03/2021
3465	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,4 0,50-52,55,60,,65,76,77,	26/03/2021
3466	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	19/03/2021

3467	710102024712021	ANIL TAYAL VS XPANDR VENTURES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2178(ND)2019	NIKSHUBHA SETHI	1,3,7,8,10 page cut sing missing in application	26/03/2021
3468	710102024802021	VIJAY KUMAR VS M/S ACROPOLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	14A,14B need to translation, pg. no. 67-78,81-84 are not clear	27/03/2021
3469	710102025212021	DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE BHUBANESWAR ZONAL UNIT VS MAHENDRA KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/202(PB)2017	ANAND PRAKASH DAS	Wrong section	29/03/2021
3470	710102024672021	UNION BANK OF INDIA THROUGH NITIN NARANG VS MR. SANJAY DHINGRA	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:177 cut, not clear	26/03/2021
3471	710102019582021	AGNI DEVICES PRIVATE LIMITED VS SUPERTECH REALTORS PRIVATE LIMITED	CP(AA) Merger and Amalgamation( Companies Act)	Sec. 230-232 - Second Motion		VINAY	Original NCLT certified order copy missed, , , Kindly file condonation delay application	03-09-2021
3472	710102024542021	P L THOMAS VS AMAKAN OVERSEAS (P) LTD	Company Petition IB (IBC)	IBC Under Sec 9		Digant	need to file in volume wise (200 page per volume), need to file application separate , advocate welfare and court fee missed on vakalatnama, etc	26/03/2021

3473	710102024872021	INDEX LOGISTICS PVT. LTD. VS NO.1 WORLWIDE EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	page:26-44, pagE:57, 63-79, advocate welfare and court fee missed, sign and true copy missed,	27/03/2021
3474	710102024812021	REMOTEBULLION & JEWELS PRIVATE LIMITED VS MHG LAND STOCKIST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Akash	page:94-95, 102, 106, 116-118, 121, 124, 135-136, 140, 146-147,	27/03/2021
3475	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	Small font 125,Index missed, kindly make one pdf after that upload the petition, RoC report missed, Upload only final petiton and delete all	23/03/2021
3476	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong	27/03/2021
3477	710102024202021	CRYO-VET INDIA PRIVATE LIMITED VS MR. RAM KISHORE ARORA	Company Petition IB (IBC)	IBC Section 59		Girdhari	page:32-34, 58-60, 106, 107, 135, not clear page:136 missed,	25/03/2021
3478	710102024282021	SARAANSH SETH VS T3HOLIDAYS PVT LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Section 271-272 of the company act 2013 - Govt body		Priyadarshi Gopal	Fees missed of section 271/272,sign missed in every pages of petition,pages missed 75,76, Company master data missed	26/03/2021

3479	710102024392021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sheepali Patial	page:34-50A, 9(3)b compliance affidavit missed	26/03/2021
3480	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	26-29, 31-40, 43,all invoice not clear (typed copy )	29/03/2021
3481	710102025052021	GREEN WOODCRAFTS PRIVATE LIMITED VS LEXUS INDIA LTD.	CA(A) Merger and Amalgamation( Companies Act)	Sec. 230-232, Sec 234		PRABHAKAR KUMAR	Master index missed,Pages not clear 85,97,105,109,120,121, kindly annex E stamp of west bengal 100 rupees,Company master data missed	27/03/2021
3482	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
3483	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	30/12/2020
3484	710102025062021	GOVINDAM DRESSES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	CA(A) Merger and Amalgamation( Companies Act)	Sec. 230-232, Sec 234		Abhishek Nahta	Pages not clear 94 to 99,101 to 103,Valuation report missed	27/03/2021

3485	710102024992021	INDEX LOGISTICS PVT. LTD. VS CAREX CARGO EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	advocate welfare and court fee missed, true copy sign missed, BR missed.	27/03/2021
3486	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021
3487	710102025112021	JEET MAL CHORARIA VS UNIK BAZAR LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANAND PRAKASH	page:347-359, 369, 371, 373, 375, 379, 381, 383, 385, 387, 390, 393, 395, 398, 400, 404, 406, 408, 412, 414, 416, 422, 424, 426, 428, 430, 431, 434,	28/03/2021
3488	710102024892021	ANGAD DEEP SINGH VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		JEETAM	case type wrong,66,70,not clear,79 missed, 81,90,127 not clear stk 7 missed income tax service kindly serve dcit cell delhi high court	27/03/2021
3489	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakaltnama 3rs court fee and 10rs welfare missed	27/03/2021
3490	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates &&& events missed, Many pages are without serial no.Kindly serve the petition	26/03/2021

3491	710102025002021	BALAJI IMPORTS PRIVATE LIMITED VS CYBER MEDIA RESEARCH & SERVICE LTD.	CA(A) Merger and Amalgamation( Companies Act)	Sec. 230-232, Sec 234		Maroti	Pages not clear 89,108,275,304,306 to 310,316,317,330,335,338, 339 to 346,349 to 356,359,361 to 369,387,388,393,395,439 to 447,488,Page no 704,722,953, missed,	27/03/2021
3492	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	27/03/2021
3493	710102025202021	FUJITEC INDIA PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		A NARAYANAN	document uncompleted and soft copy merge in to 200 pages volume etc	29/03/2021
3494	710102017622021	NEHA GULATI VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	delete previous document	03-02-2021
3495	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3496	710102024622021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS PARAMJEET SINGH SEHRA & ORS	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1700(ND)2018	ADVOCATE GAUTAM SINGHAL	sign missing 257-259,261,263,271-274,279,283-288,482-485,491,494,499-502,551-552,579-580,582,585,586,589-591,596-598,599,601,636,637,639,	26/03/2021

3497	710102024682021	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	TRANSFER PETITION (IBC)/38(PB)2020	UDIT KISHAN &	wrong document	26/03/2021
3498	710102025182021	RESOLUTION PROFESSIONAL M/S PARAMEX TRANSFORMERS LIMITED (UNDER CIRP) VS KIRAN MARTIN GOLLA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1125(ND)2019	DIVYA JAGGA	48-74 not clear page	29/03/2021
3499	710102025012021	LAKSHMI FLOAT GLASS LTD. VS SANDEEP CHODHARY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/902(ND)2019	Vibhor Garg	Fees not paid of 3 more sections mention in applicaiton	27/03/2021
3500	710102025872021	SRAIGHT EDGE CONTRACTS PVT LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2721(ND)2019	Sanjay Bhatt	document incomplete	31/03/2021
3501	710102025272021	GARDENIA INDIA LIMITED VS RAVINDER KUMAR MITTAL PROPRIETOR M/S CEMENT SYNDICATE	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/523(ND)2020	Anuj Tiwari	Signature Missing	30/03/2021
3502	710102027142020	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAUTAM S BADANI	page numbering missed on soft copy and pdf merge into one volume	29/02/2020



3503	710102018462021	GODDONE INFRASTRUCTURES PRIVATE LIMITED VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sandeep Joshi	true copy sign missed and pdf merge into 2 volume	03-04-2021
3504	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type,main case not link,index missed,upload in petition section not in proof of service section,proof of service missed	18/03/2021
3505	710102023362021	PLAZA GRANITE LIMITED VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	Pages cut 37 to 39 no proper pagination many pages are without pagination,pages not clear 72,E stamp and affidavit not notarize, Supporting affidavit missed, List of dates	23/03/2021
3506	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	brief of synopsis missed,	26/03/2021
3507	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	25/03/2021
3508	710102025772021	ANANT SAXENA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Compan ies Act)	Sec 252 (3)		ISWAR	CASE TYPE WRONG	31/03/2021

3509	710102025842021	MKG INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Abhishek Nahta	Pages not clear 34,117,118, pages cut 100	31/03/2021
3510	710102025382021	CENTRON INFRA PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Abhishek Nahta	Pages not clear 21 to 26,67 to 80,138 to 140,All companies MoA &&& AoA missed and board resolution missed, Company master data missed,Balance sheet	30/03/2021
3511	710102025602021	BG INDIA ENERGY PRIVATE LIMITED VS BG INDIA ENERGY SOLUTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Aniket Chatterjee	List of dates &&& events missed,100 rupees e stamp missed of mumbai from page no 41 to 48, pages not clear 91, 2nd volume index missed,Company master	31/03/2021
3512	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly	31/03/2021
3513	710102025812021	NIKKIEHERA OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		ADITI SHARMA	This is not govt company kindly change the basic detail and pay the fee,36 page not clear income tax service missed	31/03/2021
3514	710102094202020	MUKUL JAIN VS B NAGA BHUSAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Shashwat Anand	need to e-stamp paper	10-01-2020

3515	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Co mpanies Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	22/10/2020
3516	710102115552020	KRISHNA MURARI SINGH VS MR. B. NAGA BHUSHAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Shashwat Anand	pagination wrong in index and e-stamp paper missed	14/12/2020
3517	710102024212021	SIDHARTH CHAUHAN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	e-stamp paper missed	25/03/2021
3518	710102007952021	M.P. MINING & ENERGY LIMITED VS SHUCHI SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3018(ND)2019	Anjali and	In index 2 section is mention payment of other section also	28/01/2021
3519	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong need to estamp all applicant	02-04-2021
3520	710102009652021	DR. RAJESH SHARMA VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	affidavit back date	02-03-2021

3521	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02-02-2021
3522	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3523	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	affidavit back date	16/02/2021
3524	710102015192021	BINOD KUMAR VS PEERS ALLIED COTPORATION LTD	Company Application (Companies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/191(ND)2018	Binod	prayer missing and payment due	21/02/2021
3525	710102017142021	EXHICON WORLD EXHIBIT PRIVATE LIMITED VS ROC DELHI & HARYANA	Review Application (Companies Act)	Sec 252 (1)		Rahul	case type wrong kindly file properly	28/02/2021
3526	710102018972021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	EKTA CHOUDHARY	Need affidavit 100 rupees for UP according to your affidavit e-stamp paper and affidavit different state	03-06-2021

3527	710102024162021	GEETA ANAND VS KIRAN MARTIN GOLLA	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/492(ND)2018	PALASH AGARWAL	Cut page- 102,115,126,129/Blur page-102 to 104,107,109,112,120,124	25/03/2021
3528	710102023232021	SUNIL KUMAR PANDEY VS JSS BUILDCON PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3166(ND)201 9	Aditya Ajay	AFFIDAVIT BACK DATE AND WRONG CASE TYPE	22/03/2021
3529	710102022492021	BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED VS BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3243(ND)201 9	Siddharth Batra	need proof of service	19/03/2021
3530	710102023632021	ROHIT SEHGAL VS BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT	E-stamp paper need to be Rs.50 of Haryana	23/03/2021
3531	710102023872021	M/S DEV AGENCIES [THROUGH AVINASH MAKHIJA] VS MR NITIN NARANG [LIQUIDATOR]	Interlocutory Application (I.B.C)	Sec 60(5),Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/979(ND)2019	R K GUPTA	due payment for rule-11	24/03/2021
3532	710102025482021	MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shrma	Back date Affidavit attached/cannot file reply along with IA	31/03/2021

3533	710102024532021	A.G INDUSTRIES PVT. LTD. VS KIRAN MARTIN GOLLA	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/492(ND)2018	PALASH AGARWAL	Cut page-116,117,148/Blur page-120,126 to 129	26/03/2021
3534	710102025322021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(PB)2020	ASHISH	main case wrong section wrong	30/03/2021
3535	710102025522021	ANJU SHARMA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Animesh Kumar	True copy sign missing/E-stamp missing	31/03/2021
3536	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
3537	710102025512021	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION VS ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	ANAND	Stamp PAPER missing	31/03/2021
3538	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021

3539	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021
3540	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3541	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021
3542	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank &&& not signed/Pagination &&& true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
3543	710102025822021	VINEET AGGARWAL VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/245(PB)2018	VINEET AGGARWAL	Wrong section chosen	31/03/2021
3544	710102025782021	RESHMA MITTAL VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/494(PB)2019	CA. Reshma Mittal	please separately both file application and report	31/03/2021

3545	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Notary back date/Blur page-16/Company Appeal mention in index/merge into one pdf	04-03-2021
3546	710102026732021	SATYAN NAYAR VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1215(ND)201 9	Dushyant	case type wrong and affidavit and stamp paper missing index missing	04-04-2021
3547	710102026742021	M/S VALO AUTOMOTIVE PVT. LTD VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1095(ND)201 9	MEENAKSHI KALRA	section wrong and affidavit back date	04-04-2021
3548	710102026422021	ASHUTOSH MAHINDRU VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1023(ND)201 8	PALLAV	sign missing	04-02-2021
3549	710102026302021	VIVEK PORTFOLIOS PRIVATE LIMITED VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Company Application(Co mpanies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/13(ND)2020	Varun	affidavit and stamp paper missing	04-02-2021
3550	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/13(ND)2020	Gursat	wrong e - filing	04-01-2021



3551	710102026502021	HDFC BANK LTD VS MR. SHAIENDRA AJMERA	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/1440(ND)2018	Amita	Brief of synopsis/List dates of events	04-03-2021
3552	710102026432021	NIMIT SONI VS GRADES ENTERTAINMENTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/953(ND)2020	RAHUL RATHORE	section 9 3(b) wrong section in soft copy please remove	04-02-2021
3553	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	41,408-412 not clear page	04-02-2021
3554	710102026722021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1116(ND)2019	Dushyant	sign missing and affidavit , stamp paper missing and index missing and case type wrong	04-03-2021
3555	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04-03-2021
3556	710102026672021	MANOHAR LAL VIJ VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	Wrong section chosen	04-03-2021

3557	710102026492021	MANISH AGARWAL VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2018	Manoj Kumar Pandey	Main case no. mismatch/Up stamp should be of Rs.100/-Pg- 34,35 not clear	04-03-2021
3558	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04-01-2021
3559	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date 15 not clear page	04-03-2021
3560	710102027332021	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)201 9	Sameer	Upload proper document and payment due	04-06-2021
3561	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	section wrong and date not mention in affidavit	04-05-2021
3562	710102026812021	BRIJESH SINGH VS RABINDRA KUMAR MINTRI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	Rahul	case type wrong	04-05-2021

3563	710102027502021	STERLING INDIA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Anand	UP stamp should be of Rs. 100/-	04-07-2021
3564	710102027102021	DEVI INDUSTRIAL ENGINEERS VS CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/285(ND)2019	Deepak Kumar Agarwal	3,9,11,14 cut page and stamp paper up 100	04-06-2021
3565	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04-06-2021
3566	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04-05-2021
3567	710102026972021	ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. VS HIGH GROUND ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/903(ND)2020	Ravi Krishan Chandna	section wrong and date not mention in affidavit	04-05-2021
3568	710102027492021	LARSEN & TOUBRO LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ANAND	Pg-33 to 85 not clear &&& IA not linked with main case no.	04-07-2021

3569	710102027032021	SRIGOPAL CHAUDHARY VS TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)2018	Vaishnavi	Pg-13 to 32 not clear	04-06-2021
3570	710102027522021	SHREERAM E.TECHNO SCHOOL PRIVATE LIMITED VS BEANS & MORE HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		RAKESH KUMAR	IA not linked with Main case no.	04-07-2021
3571	710102027382021	AKSHAY SHARMA VS BEANS & MORE HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1413(ND)2018	MOHIT NANDWANI	need to service all respondent	04-07-2021
3572	710102027282021	KKALPANA INDUSTRIES INDIA LIMITED VS MORATA INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3477(ND)2019	Rohit Bohra	over writing date in affidavit	04-06-2021
3573	710102027192021	ANURAG NIRBHAYA VS DISTRICT MAGISTRATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1058(ND)2018	ABHISHEK	section wrong	04-06-2021
3574	710102027592021	FUTURISTIC MEDIA AND ENTERTAINMENT LIMITED VS ANIL KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/398(PB)2017	Swapnil Gupta	Wrong section chosen/Pg-396 to 410,411 not clear	04-07-2021

3575	710102026912021	ANIL KALRA VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)201 8	PALASH AGARWAL	stamp paper up 100 rupees	04-05-2021
3576	710102026942021	JADE E SERVICES PRIVATE LIMITED VS MUKESH GUPTA	Company Application(Co mpanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/22(ND)2021	ANUBHAV RASTOGI	rule 11 not mention in index soft copy	04-05-2021
3577	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)201 9	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04-05-2021
3578	710102027822021	MR. WANG XINGCHUN VS COSLIGHT INDIA TECHNOLIGY PRIVATE LIMITED & ORS.	Company Application(Co mpanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)2019	RAKESH	need to apostille for china	04-08-2021
3579	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)201 8	Ribhu	Affidavit is back dated	04-08-2021
3580	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)201 9	Ichchha Kalash	Payment due	04-08-2021

3581	710102027992021	SANDEEP GEOL VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/532(PB)2016	ABHISHEK	59 translate page	04-08-2021
3582	710102028032021	KHUSHBOO AGARWAL VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2376(PB)2019	Sanchit Garga	stamp paper up 100 rupees	04-08-2021
3583	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04-09-2021
3584	710102028142021	M/S M.S.LUVISH CONSTRUCTION PRIVATE LIMITED VS ROHIT SEHGAL	Company Appeal (IBC)	Sec 42		Naresh Jain	main case not link, memo of parties list, list date of events , brief of synopsis missed, stamp paper missed 100rs,	04-08-2021
3585	710102027792021	CHITRANJAN GUPTA VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/207(ND)2021	ANCHIT	main case year wrong	04-08-2021
3586	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04-08-2021

3587	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)201 8	Ribhu	affidavit back date	04-08-2021
3588	710102028042021	YOGESH NAYAK VS JAWAHAR SINGH	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)201 9	TUSHAR	case type wrong	04-08-2021
3589	710102027902021	BESTECH INDIA PRIVATE LIMITED VS KUSH KOCHGAWAY & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/18(ND)2021	Vipul Ganda	section wrong and sign missing	04-08-2021
3590	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)201 8	Ribhu	affidavit back date	04-08-2021
3591	710102027922021	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/43(ND)2020	Abhishek Nahta	case type wrong	04-08-2021
3592	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)201 8	Ribhu	affidavit back date	04-08-2021

3593	710102028052021	RAVINDER SINGH CHAUHAN VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	78,84,283,284 not clear page	04-08-2021
3594	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS VINEET AGGARWAL	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY APPEAL (COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	income tax service missing	04-08-2021
3595	710102027342021	VGA DEVELOPERS PVT. LTD. UNDER CIRP VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2690(ND)2019	Ahsan Ahmad	Advocate sign &&& Stamp missing	04-06-2021
3596	710102027472021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	Document not uploaded properly (Pages are inverted)	04-07-2021
3597	710102027482021	CAPITAL TRADE LINK VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2122(ND)2019	Shivam	Stamp paper not paginated properly (i.e. before Affidavit) True copy sign missing	04-07-2021
3598	710102028782021	BAHL PAPER MILLS LTD. VS KAPIL BATRA	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Rajat bhatia	master index missing 259,248,469 not clear page	04-10-2021



3599	710102028692021	KOTAK MAHINDRA BANK VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Gulshan Kr.	Pg no. 182 is missing, Pages from 196-197, 202-207 are not clear	04-09-2021
3600	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing, stamp paper required with affidavit and reply need to file separately	04-09-2021
3601	710102028402021	VICTORY INTERNATIONAL VS KIRAN MARTIN GOLLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/492(ND)2018	Pankaj Jain	Wrong section	04-09-2021
3602	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 34	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Wrong section	04-09-2021
3603	710102028562021	MRS.GURVEEN KAUR VS CAPL HOTELS AND SPA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/186(ND)2020	RAJEEV	Stamp paper is missing and wrong section	04-09-2021
3604	710102133082019	ROYAL MANPOWER SERVICES VS FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED		IBC Under Sec 9		Ajay Singh	Brief of synopsis/List date of events/payment/Vkalatna ma miss/etc	10-05-2019

3605	710102025432020	WS ELECTRO MECH PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VINEET	this company is not govt body kindly change basic details and pay the fee choose sec 252 AOA all page not clear	26/02/2020
3606	710102035342020	SATYADEVI ALAMURI VS TECPRO INFRA PROJECTS LIMITED		Sec 12(2)		SATYADEVI ALAMURI	Wrong section	24/03/2020
3607	710102066782020	SERIOUS FRAUD INVESTIGATION OFFICE VS CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)		sfionclt	MOA AOA and company master data missed	29/06/2020
3608	710102068612020	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AMB BUILDPROP PVT LTD & ORS		Sec 241 (2)		sfionclt	MoA &&& AoA , Company Master data missed	07-06-2020
3609	710102069572020	INDIAN DUROBUILD PVT. LTD. VS AMB BUILDPROP PVT LTD & ORS		Sec. 131(1)		ASHISH	,service to roc missed,volume 2 missed,separately file the additional affidavit,brief synopsis missed	07-10-2020
3610	710102102212020	GSJ ENVO LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition, kindly annex e receipt of chairperson report, Kindly link first motion with 2nd motion, Main case no. missed in petition, file condonation delay application	26/10/2020

3611	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss-145,157,185,214,235,263/Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	02-08-2021
3612	710102012842021	PARAG GUPTA VS PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7		PARAG GUPTA	Page miss-125/IRP Certificate miss	14/02/2021
3613	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear-39,48/Master data/Bank Statement	13/02/2021
3614	710102012452021	RUSTAGI PROJECTS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD		IBC Under Sec 9		SUNNY GANGWANI	volume wise index/Per PDF uploaded 200 page with proper index	02-12-2021
3615	710102014352021	TARGUS TECHNOLOGIES PVT. LTD. VS DIGISPICE TECHNOLOGIES LIMITED		IBC Under Sec 9		Tannya Baranwal	Cut page-36/Page not clear-71 to 74,78,81	18/02/2021
3616	710102016602021	NILESH KUMAR VS FIITJEE LIMITED		IBC Under Sec 9		MOHIT SARAOGI	Double Page -114/Claim not mention in form 5 Part 4(Amount mention in type copy) /Page Wrong arrange-112,113	25/02/2021

3617	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI		Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates &&& events missed, Advance service missed to roc &&& income tax, index missed	03-04-2021
3618	710102018842021	FORD CREDIT INDIA PRIVATE LIMITED VS PRAN NATH BHATIA		Section 95(1)		G. Kalyan Jhabakh	Wrong arrange page no-51/Wrong pageination after page no-141/Page no not in sequence/Volume wise index/Please type True copy-not TC/Master of company/etc	03-05-2021
3619	710102019342021	FORD CREDIT INDIA PRIVATE LIMITED VS RITU BHATIA		Section 95(1)		G. Kalyan Jhabakh	Volume wise index/Please type true copy on Annexures	03-08-2021
3620	710102020222021	MITTAL LUMBER PRIVATE LIMITED VS RITU BHATIA		IBC Under Sec 10		BHARAT	Please true copy mention on Annexure	03-11-2021
3621	710102020032021	M/S METROPOLIS ADVISORS PRIVATE LIMITED VS M/S KEW PRECISION PARTS PRIVATE LIMITED		Rule 11 of NCLT, 2016		ARCHIT UPADHAYAY	Wrong Section/Wrong Case type	03-10-2021
3622	710102021712021	SURINDER KAUR & ORS VS SUPERTECH LIMITED		IBC under Sec 7		Nithin	Blur page-112,160,161/,236,243,250, 272 to 278/Page miss-191,193/Stamp paper supporting Affidavit with notary/etc	17/03/2021

3623	710102022472021	INTARVO TECHNOLOGIES PRIVATE LIMITED VS SUPERTECH LIMITED		IBC Under Sec 10		Shagun	Cut page-307 Advocate &&& client detail sign miss	19/03/2021
3624	710102021832021	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED VS SUPERTECH LIMITED		Sec. 230-232 - Second Motion		VIKRAM	Main case no. missed in petition,	17/03/2021
3625	710102024492021	PNB HOUSING FINANCE LTD. VS MR. RAM KISHORE ARORA		Section 95(1)		HARKESH	Double Annexure	26/03/2021
3626	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)		Gursat	269 after wrong arrange,306 after wrong arrange,350 page missed, master data missed	26/03/2021
3627	710102024442021	PNB HOUSING FINANCE LTD. VS MS. SANGITA ARORA		Section 95(1)		HARKESH	Double Annexures	26/03/2021
3628	710102025352021	THREE C FACILITY MANAGEMENT PRIVATE LIMITED VS KONE ELEVATOR INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016		shreya kohli	Blur page-24,25/mention contempt petition in Application	30/03/2021

3629	710102025092021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA		Section 95(1)		KUNAL TANDON	Cut line pages-35,36/Blur page-131 to 137/Pagination not in sicquence/Supporting Affidavit notary with E stamp paper/Vakalatnama	27/03/2021
3630	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021
3631	710102025442021	PREM PRAKASH SHARMA VS MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7		ADHISH SRIVASTAVA	Blur page-37,/Translated page-76 ....	30/03/2021
3632	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3633	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3634	710102025072021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS CYBER MEDIA RESEARCH & SERVICE LTD.		IBC under Sec 7		KUNAL TANDON	Blur page-137 to 143/Form 1 miss/Supporting Affidavit notary with E stamp paper	27/03/2021

3635	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3636	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3637	710102025732021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED		IBC under Sec 7		Sumesh	Page miss-38/IRP Certificate miss	31/03/2021
3638	710102025892021	PUNJAB RENEWABLE ENERGY SYSTEM PVT. LTD. VS SPARK GREEN ENERGY (AHMEDNAGAR) PVT LTD.		Rule16(d),NCLT Rules,2016 IBC		Suraj Laxmishankar Dube	Merge into one pdf/Stamp paper with notary	04-01-2021
3639	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS SPARK GREEN ENERGY (AHMEDNAGAR) PVT LTD.		Sub-Section (1) Of Section 66.		Anant	Wrong document upload	04-01-2021
3640	710102025662021	STATE BANK OF INDIA VS KRISHAN MOHAN MEHNDIRATTA		Section 95(1)		SK SHARMA	page:64-69, 99, 122-135, 182, 184, 185, 187, 203, 233, not clear	31/03/2021

3641	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS KRISHAN MOHAN MEHNDIRATTA		IBC Section 59		Anand Mohan Mishra	document uncompleted	31/03/2021
3642	710102025832021	AIREN METALS PVT LTD VS PME POWER SOLUTIONS (INDIA) LIMITED		IBC Under Sec 9		SUDEEP GOYAL	volume wise index	31/03/2021
3643	710102025542021	STATE BANK OF INDIA VS SUNANDA KHURANA		Section 95(1)		SK SHARMA	PAGE CUT - 67-86 CUT PAGE , PAGE-122 NOT CLEAR 373 CUT	31/03/2021
3644	710102025882021	STATE BANK OF INDIA VS JAGDISH GANGA PRASAD PRAKASH		Section 95(1)		J SAGAR ASSOCIATES DELHI	Proof of service missed , true copy missed	04-01-2021
3645	710102025582021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7		S K	Affidavit back date/Advocate welfare &&& court fees miss/Wrong pagination in index/Translated page- 134,188 to 193/Both volume are same please delete one volume/Page	31/03/2021
3646	710102026012021	HEAD DIGITAL WORKS PRIVATE LIMITED VS JABALPUR MSW PRIVATE LIMITED		Sub-section (l) of section 230		ADITYA KUMAR PANDEY	No sign in every page of petition,Pages not clear 171 to 173,184 to 186,188 to 193,195 to 199,200 to 220,MoA &&&; AoA missed of WCFN solutions pvt ltd,Company master data missed	04-01-2021



3647	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED		IBC under Sec 7		KAPIL GOEL	power of Attorney not clear, page -63 not clear , 146-147 cut page, court fees and welfare fees missed, page limit of 1 volume is 200pages in one PDF so please merge your files in 3 volume and	04-01-2021
3648	710102025632021	STATE BANK OF INDIA VS ANURADHA MEHNDIRATTA		Section 95(1)		SK SHARMA	Pg no - 122-126,129-135,pag-372 cut	31/03/2021
3649	710102026052021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS MR. NARESH MITTAL		Section 95(1)		Aditya	Memo of party/Brief of synopsis/List date of events/Page not clear-59,70,71,73,77,79,82,85,86 to 95,115,158,160,179/Blank page-69/Translated page-155/Volume wise index	04-01-2021
3650	710102025702021	STATE BANK OF INDIA VS ANIL KHURANA		Section 95(1)		SK SHARMA	page:64-69, 72, 80, 84-86, 99, 120-126, 130-135, 233, true copy sign missed,	31/03/2021
3651	710102025652021	STATE BANK OF INDIA VS RADHA KRISHAN MEHNDIRATTA		Section 95(1)		SK SHARMA	page:97-102, 122-135, 233, not clear	31/03/2021
3652	710102025952021	NAVEEN SAXENA & OTHS. VS PEERS ALLIED COTPORATION LTD		Sec. 73(4)		Binod Kumar	Form 11 missed, pages not clear 11 to 30, Kindly make one pdf after that uploade the petition	04-01-2021

3653	710102026032021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS MRS. ASHA MITTAL		Section 95(1)		Aditya	Please attached separate volume index and one master index.	04-01-2021
3654	710102026632021	MR. RAJAN GOEL VS CHAMAN PRODUCTS PVT. LTD.		Sec. 241(1)		PBA LEGAL	sec 242 mentioned but fee not paid, petition not sign annexure not sign and true copy	04-03-2021
3655	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9		Adv	Index miss	04-02-2021
3656	710102026782021	EMAAR HILLS TOWNSHIP PRIVATE LIMITED VS SURESH KANDAKATLARAJ		Rule16(d),NCLT Rules,2016 IBC		Harshit Khare	Page not clear-119 to 120,124,141,144	04-05-2021
3657	710102026772021	EMAAR HILLS TOWNSHIP PRIVATE LIMITED VS SURENDRA REDDY		Rule16(d),NCLT Rules,2016 IBC		Harshit Khare	Page not clear-88,100,133/Affidavit not verified	04-05-2021
3658	710102026182021	RISHABH HANDICRAFTS PRIVATE LIMITED VS SURENDRA REDDY		IBC Section 59		ASHOK	page:26, 29, 32-41, 43, 47, 50-55, 103, 104, advocate welfare and court fee missed on vakalatnama.	04-01-2021

3659	710102026092021	STATE BANK OF INDIA VS SHANTANU JAGDISH PRASAD		Section 95(1)		J SAGAR ASSOCIATES DELHI	Proof of service missed , true copy missed	04-01-2021
3660	710102026152021	UNITED EQUITY PRIVATE LIMITED VS SHANTANU JAGDISH PRASAD		IBC Section 59		ASHOK	page:140 wrong arrange, 40,41, 59, 119-120, advocate welfare and court fee missed on vakalatnama.	04-01-2021
3661	710102026452021	AAG STEELS PRIVATE LIMITED VS SHANTANU JAGDISH PRASAD		Sec. 230-232 - Second Motion		AWNISH	Original NCLT certified order copy missed, Kindly annex chairperson e filling reciept	04-02-2021
3662	710102026482021	CORDIAL TECHNOLOGIES PRIVATE LIMITED VS SHANTANU JAGDISH PRASAD		Sub-section (l) of section 230		SURBHI TOMAR	No sign in every page of petition, Petiton not in sequence,Kindly make one pdf after that upload the petition	04-03-2021
3663	710102026832021	STATE BANK OF INDIA VS K V AROMATICS PRIVATE LIMITED		IBC under Sec 7		RAJIV S. ROY	More than 200 pages will not be taken in a one volume. 102- 109,293,389,430, not clear BR Missing	04-05-2021
3664	710102027022021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9		Dushyant	Page No-31,35, 125,137,141,186,- 189,219-234,303 not clear page - 80 blank, second volume index missed.	04-06-2021

3665	710102026142021	M. P. DESIGNS PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED		IBC Section 59		ASHOK	25, 29, 31, 33, 35, 37, 114, 115, advocate welfare and court fee missed,	04-01-2021
3666	710102027112021	MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD.		IBC Under Sec 9		SANKET GUPTA	Page miss-40/Advocate welfare &&& court fees miss/Notary date not clear	04-06-2021
3667	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	Brief of synopsis miss/Date of incorporation mismatch	04-03-2021
3668	710102026102021	BEZEL STOCLBROKERS PRIVATE LTD VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 10		Abhishek pratap singh	page:38-58, 62-63, 90-104, 107-109, advocate welfare and court fee missed	04-01-2021
3669	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare &&& court fees miss/Board Resolution	04-06-2021
3670	710102027182021	INTEC CAPITAL LIMITED VS NIKHIL TANEJA		Section 95(1)		Aabhas	page:50, 74, proof of service, advocate welfare and court fee missed. Pg:89-91, not clear	04-06-2021

3671	710102027262021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS ICEBERG DEVELOPERS PVT LTD		IBC Under Sec 9,Rule 11 of NCLT, 2016		aaryan sharma	Blur page-135 to 138,143 to 149/Application file seperately-164 to 169/Advoacate wefare 7 Court fees miss/9 (3)b certificate miss/Cut page-9	04-06-2021
3672	710102027432021	AMIT KUMAR SINHA AND ORS VS IREO PRIVATE LIMITED		IBC under Sec 7		Shree Sinha	page:93-95, 126,148-149, page:526 haryana stamp paper 100rs, 549, 668, 670-672, 738-739, 987, 1174-1263, 2571-2579, 2602, page:3121-3136, 3530, 3531-3534, 3137, 3155, 3163, 3176, 3196,	04-07-2021
3673	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (l) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259, 265,266,278,279,301,Com pany master data missed	04-05-2021
3674	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	04-06-2021
3675	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	04-06-2021
3676	710102027002021	APRICITY INFRATECH PRIVATE LIMITED VS M/S THREE C INFRA PRIVATE LIMITED		Rule16(d),NCLT Rules,2016		Sachin Arora	Synopsis/List of dates &&& events missed	04-05-2021

3677	710102027232021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED		Sec 241 (2)		sfionclt	Pages not clear 125 to 136,214,295A,298A,311A, 318A,325A,360A,375A,398A,411A,412A,413A,414A, 415A,515,,Page 423 missed,Page 279 wrong arrange after page no.378,Volume wise index	04-06-2021
3678	710102027702021	RAM KUMAR TYAGI VS RMS BUILDERS PVT. LTD.		IBC under Sec 7		Devesh Saxena	This matter jurisdiction in Uttar Pradesh.	04-07-2021
3679	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04-07-2021
3680	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477, missed, Main case no. missed in petition, Fees missed of condonation delay application	04-07-2021
3681	710102027802021	JUVALIA SALES PRIVATE LIMITED VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		HITESH SACHAR	Page not clear 220,Original nclt certified order copy missed	04-08-2021
3682	710102027762021	D R INTERNATIONAL PRIVATE LIMITED VS UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9		Anand Mohan Mishra	Page not clear-50,54	04-08-2021

3683	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04-08-2021
3684	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04-09-2021
3685	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED VS BARKHA PRANAV SHAH		Sec. 230-232 - Second Motion		Abhishek Nahta	Page 75 missed, Council detail missed in index	04-08-2021
3686	710102027692021	AMANDA DESIREE BROWN VS WMW EVENTS AND ENTERTAINMENT		Sec. 241(1)		Rajiv Bakshi	Kindly mentioned NCLT on cover page no CLB,Section 242 mentioned and fees missed,E stamp no notary,Pages not clear 35 to 38,40 to 49,54 to 60,69 to 72,75 to	04-07-2021
3687	710102027652021	MANOJ PROPERTIES PRIVATE LIMITED VS WMW EVENTS AND ENTERTAINMENT		Sec. 230-232 - Second Motion		PARVEEN RASTOGI	Wrong case type select,Pages not clear 182 to 185,Kindly link 2nd motion with first motion,Original nclt certified order copy missed	04-07-2021
3688	710102028192021	R S INFRA VS R P INFRAVENTURE PVT. LTD.		IBC Under Sec 9		SHAILENDER KUMAR	page:36 affidavit not verified, page:45 not clear, 52-56, 59-60, 64, 66, 78-81,	04-09-2021

3689	710102028092021	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS R P INFRAVENTURE PVT. LTD.		Sec. 230-232, Sec 234		Gursat	Pages missed 261 to 274,Pages not clear 361,362, Welfare &&& court fees missed in vakaltnama	04-08-2021
3690	710102028012021	TATA TELESERVICES LTD. VS R P INFRAVENTURE PVT. LTD.		Rule 11 of NCLT		Mansoor Ali Shoket	Wrong case type select, link the application with main case no.	04-08-2021
3691	710102028322021	ROLTA BI & BIG DATA ANALYTICS PVT. LTD VS MILAN VASANT SANYASI		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3692	710102028252021	ROLTA INDIA LTD VS DEVANG ASHAR		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on Every Heading	04-09-2021
3693	710102028352021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS NITIN ARORA		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on Every Heading	04-09-2021
3694	710102028422021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS RAJENDRA SINGH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on Every Heading	04-09-2021



3695	710102028302021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS MANJUSHA GANJEWAR		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3696	710102028362021	ROLTA INDIA LTD VS PAWAN KUMAR		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3697	710102028282021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS KAMLESH KUMAR TEKCHANDANI		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3698	710102028392021	COLLEGEDUNIA WEB PRIVATE LIMITED VS GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9		Arijeet Banerjee	page:27 missed, 29 missed, 39-41, 64-66, not clear, proof of service missed,	04-09-2021
3699	710102028382021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS PRAVIN RAMDAS RAIJADE		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3700	710102028472021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS SUMIT KAUSHIK		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021

3701	710102028482021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS SURESH TOYLE		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3702	710102028462021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS SRIKANTH BABU GINGADE		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no.on every heading	04-09-2021
3703	710102028412021	BIDYUT CHATTOPADHYAY VS PRAVEEN KUMAR GUPTA		Sec. 241(1)		shivam shukla	sec 166 mentioned but fee not paid, 106-107 page not clear and some pages not sign and all annexure true copy missed	04-09-2021
3704	710102028792021	NALINI PIC AND PAC PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		SACHIN	Page no. 165, 166, 167, 168, 169 not mentioned in Index	04-10-2021
3705	710102028652021	LIFESTYLE & MEDIA HOLDINGS LTD VS ROC		Sec 252 (3)		aaryan sharma	page 215 missed, 3rs court fee and 10rs welfare missed	04-09-2021
3706	710102028932021	UDAY NAIN SINGH VS AISHWARYA MOHAN GAHRANA		Sec 60(5)		Mansij Arya	case type wrong you filled in the section 60(5). it is interlocutory application	04-11-2021

3707	710102028832021	NISHANT JOSHI VS DWARAKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04-10-2021
3708	710102028432021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS RAJESH SHRIDHAR DALVI		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	please mention correct main case no with IB. on every page	04-09-2021
3709	710102028342021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS MINI SHIVKUMAR PILLAI		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3710	710102028502021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS VIRENDRA KUMAR AGARWAL		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3711	710102028442021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS RESHMA DHOTRE		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3712	710102028262021	ROLTA INDIA LTD VS DINESH GUPTA		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021

3713	710102028452021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS SAGAR SUNIL NAGAVKAR		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3714	710102028272021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS GEETASHREE BORAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3715	710102028492021	ROLTA BI & BIG DATA ANALYTICS PVT. LTD VS VARUN C.A		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Payment due	04-09-2021
3716	710102028712021	FOCUS REALCON PVT LTD VS ROYAL CROWN PROJECTS PVT LTD		IBC under Sec 7		aaryan sharma	Document Not Upload	04-09-2021
3717	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			true copy sign missed in all pages	
3718	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incomplete document	

3719	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCATORY APPLICATION (I.B.C)/3514 (ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
3720	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOLAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND) 2019	IBC under Sec 7			wrong e fill	
3721	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
3722	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
3723	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
3724	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	

3725	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050 (ND)2020	Sec 60(5)			No Pagination, No Index	
3726	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND) 2019	IBC Under Sec 9			wrong e fill	
3727	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
3728	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
3729	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047 (ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
3730	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			index missed	

3731	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
3732	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	
3733	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
3734	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	
3735	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
3736	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	

3737	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
3738	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050 (ND)2020				No Pagination, No Index	
3739	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/465(ND)2020	IBC Under Sec 9			Pg: 69,72,not clear ,true copy signe missed	
3740	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			Index, paging ,sign missed true copy	
3741	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3108(ND)2019	IBC Under Sec 9			Pg: 16 not clear , some true copy sign missed	
3742	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/63(ND)2012	Application under any other provisions			Wrong doc (IA)	



3743	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/548(ND)2020	IBC Under Sec 9			Index missed paging missed	
3744	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7			Wrong file Application	
3745	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2734(ND)2019	IBC under Sec 7			Pg 165 small font	
3746	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			Wrong file Application	
3747	0710102012792020/1	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			incomplete document	
3748	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	COMPANY APPLICATION(IBC)/118(ND)2019	Application under any other provisions- IBC			wrong file consent letter form filed By Irp	

3749	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	COMPANY APPLICATION(IBC)/2483(PB)2019	Application under any other provisions- IBC			Wrong Doc Upload	
3750	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			Wrong file Application	
3751	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			Wrong file Application	
3752	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	COMPANY PETITION IB (IBC)/2924(ND) 2019	IBC Under Sec 9			Wrong file Application	
3753	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
3754	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			Wrong file Application	

3755	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			Wrong file Application	
3756	0710102412382017/2	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong file Application	
3757	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			Wrong file Application	
3758	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2584(ND)2019	IBC under Sec 7			Index Missing Etc	
3759	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Wrong File	
3760	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	

3761	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	MISCELLANEO US APPLICATION (IBC)/1089(ND) 2019	Sec 60(5)			wrong File	
3762	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932(ND) 2019	IBC Under Sec 9			Wrong file Application	
3763	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144( ND)2019	Application under any other provisions			Wrong file Application	
3764	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2 018	IBC under Sec 7			Wrong file Application	
3765	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COM PANIES ACT)/9(PB)202 0	Application under any other provisions			Wrong file Application	
3766	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COM PANIES ACT)/9(PB)202 0	Application under any other provisions			Wrong file Application	

3767	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Uncomplete doc	
3768	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Wrong file Application	
3769	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019	Sec. 230-232 - Second Motion			Wrong file Application	
3770	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020	Sec 252 (1)			Uncomplete doc	
3771	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
3772	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	

3773	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND) 2019	IBC Under Sec 9			Wrong Doc Upload	
3774	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND) 2019	IBC Under Sec 9			Wrong Doc Upload	
3775	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
3776	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			Wrong file Application	
3777	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			Wrong file Application	
3778	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	

3779	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/25(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
3780	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/29(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
3781	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/39(ND)2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
3782	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/50()2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
3783	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484(ND)2019	IBC Under Sec 9			index missed	
3784	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	

3785	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
3786	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Some pages true copy sing missed	
3787	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Paging true copy sign missed	
3788	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Some pages true copy sing missed	
3789	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Vs. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(PB)2020	Sec. 230-232, Sec 234			POS not upload	
3790	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157(ND)2019	IBC Under Sec 9			Wrong file Application	



3791	0710102130382019/1	MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION( COMPANIES ACT)/1291(ND) 2019	Sec 60(5)			Uncomplete doc	
3792	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2 019	IBC under Sec 7			Uncomplete doc	
3793	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)			index and pagination is missing	
3794	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)			index and pagination is missing	
3795	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)20 20	Sec. 230-232 - Second Motion			index is missing	
3796	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)			documents are not completed and index is missing	

3797	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/86(PB)20 19	Sec. 230-232 - Second Motion			index and pagination is missing	
3798	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/36(PB)202 0	Sec 60(5)			index missing	
3799	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/189(ND)2 017	IBC under Sec 7			pg no. 13,15,17,19,21,23,25,27 are not clear	
3800	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED	COMPANY PETITION IB (IBC)/564(ND)2 020	IBC Section 59			pagination is missing on index and as well as every page of service	
3801	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/223(ND)2 020	IBC Under Sec 9			pagination is missing	
3802	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/114(ND)2 019	Sec. 230-232 - Second Motion			all pages are not clear	

3803	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			translation 747,75,76,77,82	
3804	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/152(ND)2019	Sub-section (l) of section 230			pg no. 1-3 are not clear	
3805	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			index and pagination is missing	
3806	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	INTERLOCUTORY APPLICATION (I.B.C)/2100 (PB)2020	Sec 25(j)			index is missing	
3807	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			Volume need to divide after page 200	
3808	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			pg no 8,9,10 are missing and pg no 18-25 are not clear	

3809	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge into one	
3810	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong e filing	
3811	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong e filing	
3812	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge in one	
3813	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020	Application under any other provisions- IBC			index is missing	
3814	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/81(PB)2019	Sub-section (l) of section 230			wrong e filing	

3815	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			index missing	
3816	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			wrong e filing	
3817	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			Index missing	
3818	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2020	IBC under Sec 7			wrong e filing	
3819	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1093(ND)2018	IBC Under Sec 9			rejected wrong file	
3820	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according toindex	

3821	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(I BC)/274(PB)20 20	Sec 60(5)			written submission sign missed,true copy sign and stamp missed,service to all responent	
3822	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/149(ND)2 020	Sec 252 (3)			wrong document	
3823	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/149(ND)2 020	Sec 252 (3)			true copy sign and stamp missed,Income tax service missed	
3824	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2102 (ND)2020	Sec 60(5)			Only proof of service	
3825	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2580(PB) 2019	IBC Under Sec 9			Wrong filing	
3826	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2 018	IBC under Sec 7			Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,6 7 cut,true copy stamp missed	

3827	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
3828	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020	Application under any other provisions- IBC			wrong document,Index missed,document not properly uploaded.	
3829	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020	Sec 60(5)			Only vakalatnama	
3830	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Sec 252 (1) - By Government Body			Pg-5,7,9 not clear,service missed	
3831	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong document	
3832	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	

3833	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2 018	Sec. 241(1),Sec. 242(4)			wrong page numbering	
3834	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2 018	Sec. 241(1),Sec. 242(4)			service missed	
3835	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND) 2018	IBC under Sec 7			wrong file application	
3836	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2 018	IBC under Sec 7			document not upload properly	
3837	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2 018	IBC Under Sec 9			wrong file application	
3838	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2 018	IBC Under Sec 9			wrong file application	



3839	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
3840	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
3841	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	COMPANY APPLICATION(I BC)/548(PB)2020	Application under any other provisions- IBC			wrong file application	
3842	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434(ND)2020	IBC Under Sec 9			pg-31,38,119-121,125 not clear,true copy sign missed in some pages	
3843	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919( )2020	Application under any other provisions- IBC			wrong file application	
3844	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58( )2020	Sub-section (l) of section 230			wrong document	

3845	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTORY APPLICATION (I.B.C)/2121 (PB)2020	Sec 60(5)			document not properly uploaded	
3846	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	COMPANY PETITION IB (IBC)/2095(ND) 2019	IBC under Sec 7			Wrong file application	
3847	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND) 2019	Sec 252 (1)			roc service missed	
3848	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			wrong file application	
3849	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Wrong document	
3850	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	Sec 252 (1) - By Government Body			service missed	

3851	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION(I BC)/209(ND)2020	Application under any other provisions- IBC			True copy stamp missed	
3852	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085 (ND)2020	Sec 60(5)			true copy sign and stamp missed	
3853	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSH P STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019	Sec. 230-232, Sec 234			Wrong file application	
3854	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019	Sec. 230-232 - Second Motion			wrong document case type.	
3855	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019	Sec. 230-232 - Second Motion			Document not properly uploaded, Index missed	
3856	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/2083(PB)2019	Sec 30			Wrong file application	

3857	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND) 2019	IBC under Sec 7			wrong documnet	
3858	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)20 20	Sec. 230-232 - Second Motion			wrong document type	
3859	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)20 20	Sec. 230-232 - Second Motion			Wrong file application	
3860	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)20 18	IBC under Sec 7			Wrong file application	
3861	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)20 20	Sec. 230-232 - Second Motion			uncomplete document	
3862	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)20 20	Sec. 241(1),Sec. 244(1)			pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	

3863	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)20 20	Sec. 241(1),Sec. 244(1)			pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
3864	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1651(ND) 2019	IBC Under Sec 9			page numbering not mention,document not properly uploaded	
3865	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND) 2019	IBC Under Sec 9			Wrong file application	
3866	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION( COMPANIES ACT)/1910(PB) 2019	Rule 11 of NCLT			Wrong file application	
3867	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND) 2018	IBC Under Sec 9			Sign missed on reply,Proof of service missed	
3868	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2 020	Sec 60(5)			Only proof of service	

3869	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2020	Sub-section (l) of section 230			Wrong document	
3870	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277 (ND)2020	Sec 60(5)			Wrong file application	
3871	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/136(ND)2019	Sec. 230-232, Sec 234			true copy sign and stamp missed	
3872	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/150(ND)2019	Sub-section (l) of section 230			page numbering missed	
3873	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			Only index	
3874	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			pg-3 not clear	

3875	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019	Sec 252 (1) - By Government Body			service missed of roc	
3876	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	COMPANY APPLICATION(IBC)/1672(ND)2019	Sec 12(2)			Wrong document	
3877	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70()2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			pg-4, proof of service roc missed	
3878	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Proof of service missed of roc	
3879	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			proof of service missed	
3880	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8	

3881	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8,pg-9,10,11 not clear	
3882	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/141(ND)2020	Sec 252 (1)			Proof of service to income tax	
3883	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION (IBC)/418(PB)2020	Sec 60(5)			Wrong document	
3884	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2020	Sub-section (l) of section 230			pg-6 not clear	
3885	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL (COMPANIES ACT)/336(ND)2019	Sec 252 (3)			page numbering missed, income tax service missed	
3886	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/167(ND)2020	Sec 252 (1)			Proof of service missed	



3887	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528(PB) 2018	IBC under Sec 7			Wrong file application	
3888	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	Sec 252 (3)			page numbering missed,service missed of income tax	
3889	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	COMPANY APPLICATION(IBC)/1151(PB)2019	Sec 60(5)			Index missed,wrong file	
3890	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply,pg-7,8 wrong arrange	
3891	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
3892	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	Sec 252 (3)			page numbering missed,income tax service	

3893	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/645(ND)2018	IBC Under Sec 9			Wrong file application	
3894	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	COMPANY APPLICATION(IBC)/700(ND)2019	Sec 60(5)			Sign missed in index of advocate, True copy sign and stamp missed, wrong index	
3895	0710102151642019/1	ASHTBUHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION(IBC)/545(ND)2019	Application under any other provisions- IBC			Wrong file application	
3896	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	COMPANY PETITION IB (IBC)/940(ND)2018	IBC Under Sec 10			TRUE COPY SING MISSED	
3897	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PG 151-153 NOT CLEAR	
3898	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/363(ND)2020	IBC under Sec 7			wrong filing	

3899	0710102027322020/1	SATYADEV I ALAMURI Vs. AJAY KUMAR BISNOI	INTERLOCUTO RY APPLICATION (I.B.C)/1868 (ND)2020	19(2)			INDEX MISSING PAGE NUMBER NOT MENTION	
3900	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/863(ND)2 019	Sec 252 (1) - By Government Body			Pg 5,7,8,10,11 cut 15-20 not clear	
3901	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/176(ND)2 019	Sub-Section (1) Of Section 66.			wrong filing	
3902	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	COMPANY APPLICATION(I BC)/2857(PB)2 019	Application under any other provisions- IBC			wrong filing	
3903	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2693(ND) 2019	IBC Under Sec 9			UPLOAD AGAIN CLEARLY	
3904	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	COMPANY APPLICATION(I BC)/76(ND)201 9	Application under any other provisions- IBC			NCOMPLETE DOC	

3905	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246(ND)2017	Application under any other provisions, Sub-section (I) of section 230			PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
3906	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/119(ND)2020	Sec 252 (1)			page numbering not mention and all pages cut	
3907	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
3908	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/46(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY SING MISSED	
3909	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL (COMPANIES ACT)/224(ND)2020	Sec 252 (3)			PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
3910	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3369(ND)2019	IBC Under Sec 9			WRONG DOCS	

3911	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085 (ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
3912	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/1799(ND) 2019	IBC Under Sec 9			WRONG FILING	
3913	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102 (ND)2020	Sec 60(5)			UPLOAD PROPERLY	
3914	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			WRONG FILING	
3915	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			DOCS UPLOAD PROPERLY	
3916	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY MISSED	

3917	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
3918	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
3919	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213, Sec. 241(1)			WRONG FILING	
3920	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072 (PB)2020	Regulation 30, CIRP Regulations, 2016			TRUE COPY SING MISSED	
3921	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			WRONG FILING	
3922	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/69(ND)2020	Sec 252 (1)			PAGE NUMBER NOT MENTION AND SONE PAGES CUT	

3923	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/27(PB)2018	Sub-section (l) of section 230			STAMP PAPER AND VERIFICATION DATE MISSED	
3924	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	COMPANY PETITION IB (IBC)/1136(ND)2019	IBC Under Sec 9			WRONG FILING	
3925	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG FILING	
3926	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/160(ND)2020	Sec 252 (3)			PAGES CUT	
3927	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2018	Application under any other provisions ,Sub-section (l) of section 230			PROOF OF SERVICE MISSED	
3928	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION (IBC)/624(ND)2020	Application under any other provisions- IBC			PAGE 21 CUT	

3929	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2019	Sec. 230-232, Sec 234			AFFIDAVIT MISSED	
3930	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069 (PB)2020	Sec 60(5)			PG-29 CUT PG 32-41 NOT CLEAR	
3931	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069 (PB)2020	Sec 60(5)			PG-29 CUT PG 32-41,48,49,43 -45 NOT CLEAR	
3932	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND) 2019	IBC under Sec 7			WRONG FILING	
3933	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111 (PB)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	
3934	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111 (PB)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	



3935	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			TRUE COPY SING MISSED & AFFIDAVIT MISSED	
3936	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072 (PB)2020	Regulation 30, CIRP Regulations, 2016			UPLOAD IN ONE FOLDER	
3937	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/948(ND)2019	Rule 11 of NCLT			APPLICATION FILED IN ADDESTIONAL	
3938	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/162(ND)2019	Sec. 230-232, Sec 234			document properly not upload	
3939	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION (IBC)/2614(PB)2019	Section 74			wrong document upload	
3940	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION (IBC)/2614(PB)2019	Section 74			wrong doc upload	

3941	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			index missing	
3942	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			sign missing and affidavit missing	
3943	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL (COMPANIES ACT)/240()2020	Sec 252 (3)			wrong doc upload	
3944	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184 (PB)2020	Sec 60(5)			sign missing	
3945	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			document properly not upload	
3946	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/141(ND)2020	Sec 252 (1)			document properly not upload	

3947	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION( COMPANIES ACT)/70(PB)20 20	Sec. 242(4)			sign missing	
3948	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2782 (ND)2020	Sec 60(5)			doc incomplete	
3949	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION(I BC)/2576(PB)2 019	Sec 60(5)			SIGN MISSED	
3950	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			SIGN MISSING ON EVERY PAGE	
3951	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			SIGN MISSING	
3952	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			SIGN MISSING	

3953	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			WRONG EFILE	
3954	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382(ND)2020	----IBC under Sec 7			INDEX AND SIGN MISSED	
3955	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410(ND)2020	IBC under Sec 7			INDEX AND SIGN MISSED	
3956	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	COMPANY APPLICATION (IBC)/919(ND)2020	Application under any other provisions- IBC			WRONG EFILE	
3957	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTORY APPLICATION (I.B.C)/1764 (ND)2020	Sec 60(5)			SIGN MISSED	
3958	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059(ND)2019	IBC under Sec 7			INDEX , PAGE NUMBER, SIGN MISSED	

3959	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)20 18	IBC under Sec 7			INCORRECT DOC	
3960	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION( COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
3961	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION( COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
3962	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/40(ND)20 20	Sec. 230-232, Sec 234			WRONG EFILE	
3963	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2 019	Sec. 241(1)			sign missed	
3964	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2 019	IBC Under Sec 9			SIGN MISSED	

3965	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/48(ND)2020	Sec. 230-232, Sec 234			vol break	
3966	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTORY APPLICATION (I.B.C)/2342 (PB)2020	Sec 60(5)			index missed	
3967	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511 (ND)2020	22(3)(b)			index missed and incomplete doc	
3968	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9			index missed	
3969	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231(ND)2019	IBC Under Sec 9			sign miss in rejoinder	
3970	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7			sign missing in reply	

3971	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB) 2018	IBC under Sec 7			sign missing in reply	
3972	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
3973	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
3974	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			progress report wrong document upoad	
3975	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2 017	IBC Under Sec 9			progress report wrong doc upload	
3976	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB) 2018	IBC under Sec 7			sign missing every page	

3977	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTORY APPLICATION (I.B.C)/2219 (ND)2020	Sec 60(5)			application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
3978	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414(ND) 2019	IBC Under Sec 9			sign missing in reply and affidavit missing	
3979	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2 017	IBC under Sec 7			89-100, 107-180 ,405 not clear page	
3980	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2 017	IBC Under Sec 9			wrong doc upload	
3981	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1599(j)20 20	Application under any other provisions- IBC			application file wrong doc upload	
3982	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	INTERLOCUTORY APPLICATION (I.B.C)/2099 (PB)2020	Sec 25(j)			application wrong doc upload	



3983	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			wrong doc upload	
3984	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334 (PB)2020	Sec 60(5)			wrong doc upload	
3985	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2370 (PB)2020	Sec 60(5)			wrong doc upload	
3986	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTORY APPLICATION (I.B.C)/2414 (PB)2020	Sec 60(5)			wrong doc upload	
3987	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775 (PB)2020	Sec 60(5)			wrong doc upload	
3988	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong doc upload	

3989	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2 018	IBC under Sec 7			affidavit and estamp paper missiing	
3990	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2 017	IBC Under Sec 9			wrong document upload	
3991	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/48(ND)20 14	Application under any other provisions			service missing	
3992	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/187(ND)2 020	Sec 252 (1)			numer missing and cut page	
3993	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND) 2019	IBC under Sec 7			in annexure true copy missing	
3994	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/171(ND)2 019	Sec. 230-232 - Second Motion			1-6 not clear page	

3995	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9			service and e-stamp missing	
3996	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			1-20 page missing and properly document upload	
3997	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/286(PB)2020	Application under any other provisions			1-5 page missing	
3998	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			wrong document upload	
3999	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			index missing	
4000	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	Sec 60(5)			wrong document upload	

4001	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND) 2019	IBC under Sec 7			true copy missing	
4002	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2 018	IBC under Sec 7			true copy and affidavit missng	
4003	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2321 (ND)2020	Sec 60(5)			true copy and sign missing	
4004	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2793 (ND)2020	Sec 60(5)			sign missing	
4005	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/163(ND)2 019	Sub-section (I) of section 230			sign and true copy missing and index missing	
4006	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2 019	Sec 252 (1)			index missing	

4007	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			service missing	
4008	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			wrong document upload	
4009	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			24 25 26 27 NOT CLEAR	
4010	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	COMPANY PETITION IB (IBC)/17(ND)2019	IBC under Sec 7			PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
4011	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			PAGE 14 15 NOT CLEAR	
4012	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1721(PB)2019	IBC Under Sec 9			NEED TO VOLUME PARTITION AFTER 200 PAGES	

4013	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSED	
4014	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10			13 14 15 16 17 18 19 not clear	
4015	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/786(PB)2018	IBC under Sec 7			page 19 24 25 30 not clear	
4016	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/229(ND)2020	Sec 252 (3)			all pages cut	
4017	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/175(ND)2020	Sec 252 (1)			all pages cut	
4018	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385(ND)2019	IBC Under Sec 9			PROOF OF SERVICE MISSED	

4019	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	Sec 252 (3)			PROOF OF SERVICE MISSED	
4020	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4021	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	Sec 252 (3)			ALL PAGES CUT	
4022	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4023	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1164(ND)2020	19(2)			52 53 54 55 NOT CLEAR	
4024	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	Sec 252 (1)			ALL PAGE CUT	

4025	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	Sec 252 (3)			ALLPAGES CUT AND LINE	
4026	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			PAGINATION NOT MENTION	
4027	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110(PB)2019	Sec 60(5)			PAGE 1 TRANSLATION	
4028	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			INDEX MISSING	
4029	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4030	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	Sec 252 (3)			ALL PAGES CUT	



4031	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4032	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4033	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
4034	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
4035	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159 (ND)2020	Sec 30			WRONG E FILL	
4036	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			ALL PAGES CUT	

4037	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	COMPANY PETITION (COMPANIES ACT)/309(ND)2 018	Application under any other provisions			ALL PAGES CUT	
4038	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			PG-56-65 NOT CLEAR	
4039	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			TRUE COPY MISSED	
4040	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			PG-56-65 NOT CLEAR	
4041	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			FILE NOT IN PROPER INDEX ETC	
4042	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			FILE NOT UPLOAD IN PROPER	

4043	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			E FILL WRONG	
4044	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			DOCUMENT NOT UPLOADED PROPER	
4045	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			WRONG E FILL	
4046	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2 018	IBC Under Sec 9			WRONG E FILL	
4047	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2 019	IBC Under Sec 10			WRONG E FILL	
4048	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/581(ND)2 020	IBC under Sec 7			WRONG E FILL	

4049	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTO RY APPLICATION (I.B.C)/1718 (ND)2020	Rule 11 of NCLT, 2016			INDEX MISSED	
4050	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1270(ND) 2019	IBC Under Sec 9			TRUE COPY MISSED	
4051	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND) 2019	IBC Under Sec 9			WRONG E FILL	
4052	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND) 2019	IBC under Sec 7			PAGE 3 TO 9 IN HINDI	
4053	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			PAGE 31 32 35 NOT CLEAR	
4054	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/3055(ND) 2019	IBC Under Sec 10			TRUE COPY MISSED	

4055	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			NEED TO VOLUME BREAK AFTER PAGES 200	
4056	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION (IBC)/637(PB)2018	Application under any other provisions			INDEX MISSED	
4057	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTORY APPLICATION (I.B.C)/2361 (ND)2020	Sec 60(5)			PAGE NUMBER NOT MENTION IN INDEX.	
4058	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/206(ND)2020	Sec 252 (1)			DOCUMENT NOT clear and index not mentioned	
4059	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/2233 (ND)2020	19(2)			index not mention	
4060	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477 (PB)2020	Sec 60(5)			index not mention	

4061	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION( COMPANIES ACT)/316(ND)2 020	Sec. 213			document incomplete	
4062	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION( COMPANIES ACT)/316(ND)2 020	Sec. 213			document incomplete	
4063	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201 (PB)2020	Application under any other provisions- IBC			INDEX NOT MENTIONED	
4064	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			index not mentioned.	
4065	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)20 20	Sec 60(5)			page no 14-25 not clear	
4066	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2715(PB)2 019	Sec 60(5)			Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	

4067	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/891(ND)2019	Sec 252 (1)			Advance of Service	
4068	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			Pagination Not Done & Index Missing	
4069	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION (IBC)/397(PB)2020	Application under any other provisions- IBC			Page No Clear 55,	
4070	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			Pagination Not Done in Index and Documents ALSO	
4071	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			after 24 page no Pagination not Mention in Index	
4072	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718 (ND)2020	Rule 11 of NCLT, 2016			Incomplete Document	

4073	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	COMPANY PETITION IB (IBC)/1788(ND) 2018	IBC under Sec 7			Page Not Clear-203,230-232,240 / One Volume Merge	
4074	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	INTERLOCUTORY APPLICATION (I.B.C)/2389 (ND)2020	19(2)			Index Missing	
4075	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875 (PB)2020	Sec 60(5)			Wrong Document	
4076	0710102097082019/6	SMC CORPORATION( INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527(ND) 2019	IBC Under Sec 9			Wrong Document	
4077	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND) 2019	IBC Under Sec 9			Pages Blur- 3,5,7,9,11,13,14,15,16,	
4078	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND) 2018	IBC under Sec 7			Wrong Document	



4079	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2034 (PB)2020	Application under any other provisions- IBC			Pages Not Clear-8-84	
4080	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/272()2020	Sec 252 (3)			Wrong Document	
4081	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529 (PB)2020	Sec 60(5)			Proof of Service	
4082	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529 (PB)2020	Sec 60(5)			Reply every pages sign	
4083	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	---Sec. 213, Sec. 241(1), Sec. 242(4)			Wrong Document	
4084	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	---Sec. 213, Sec. 241(1), Sec. 242(4)			Wrong Document	

4085	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170(PB)2018	IBC under Sec 7			Reply every pages sign	
4086	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			Wrong Document	
4087	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Sec 252 (3)			Affidavit Not Upload	
4088	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Wrong Document	
4089	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019	Rule 153, NCLT 2016			Incomplete Document	
4090	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			Every Pages Not Signature	

4091	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201 (PB)2020	Application under any other provisions- IBC			Wrong Document	
4092	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065 (PB)2020	Application under any other provisions- IBC			Pages Missing-57-129	
4093	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065 (PB)2020	Application under any other provisions- IBC			Wrong Document	
4094	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2823 (ND)2020	Sec 54(1)			Wrong Document	
4095	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seperate Filling Reply & Affidavit	
4096	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seperate Filling Reply & Affidavit	

4097	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2 018	IBC under Sec 7			Seperate Filling Reply & Affidavit	
4098	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND) 2018	IBC Under Sec 9			Proof of Service	
4099	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	COMPANY PETITION IB (IBC)/447(ND)2 017	IBC Under Sec 9			Index Missing	
4100	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2 020	IBC under Sec 7			Wrong Document	
4101	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION( COMPANIES ACT)/126(ND)2 020	Sec 252 (3)			Wrong Document	
4102	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	COMPANY APPEAL(COMP ANIES ACT)/203(ND)2 020	Sec 252 (1)			Wrong Document	

4103	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2276 (ND)2020	Sec 60(5)			Wrong Document	
4104	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2102 (ND)2020	Sec 60(5)			wrong file	
4105	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY PETITION IB (IBC)/667(ND)2 019	IBC under Sec 7			Index No Page Numbering	
4106	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159 (ND)2020	Sec 30			Incomplete Document	
4107	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159 (ND)2020	Sec 30			Incomplete Document	
4108	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTO RY APPLICATION (I.B.C)/2647 (ND)2020	Sec 60(5)			Wrong Document	

4109	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	COMPANY APPLICATION( COMPANIES ACT)/312(ND)2 020	Rule 11 of NCLT			Wrong E-Filling	
4110	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2707 (ND)2020	Application under any other provisions- IBC			Wrong Page Numbering	
4111	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTO RY APPLICATION (I.B.C)/2875 (PB)2020	Sec 60(5)			Every Pages Not Signature	
4112	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1443(ND) 2019	IBC under Sec 7			Wrong Document	
4113	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	COMPANY APPLICATION(I BC)/1630(PB)2 019	Application under any other provisions- IBC			Reply every pages sign	
4114	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	COMPANY PETITION IB (IBC)/1937(ND) 2019	IBC Under Sec 9			Reply every pages sign	

4115	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	COMPANY PETITION IB (IBC)/372(ND)2019	Sec 60(5)			Wrong Document	
4116	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019	Sec 30			Proof of Service	
4117	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019	Sec 252 (3)			Wrong Document	
4118	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019	Sec 252 (3)			Wrong Document	
4119	0710200400542011/1	M/S MMT LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	Application under any other provisions			Index missed	
4120	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Wrong document	

4121	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020	Sec 252 (3)			Annexure every pages sign-6 to 11 /Translated page-8	
4122	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020	Sec 252 (1)			Affidavit & Pagination	
4123	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	COMPANY APPLICATION(IBC)/1411(PB)2020	Sec 60(5)			Page not clear-67,36,39,40,41,100 to 154,166	
4124	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	
4125	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	
4126	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			Affidavit missing /pagination/pages not clear	



4127	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			Pages not clear- 39,41,42,113,114	
4128	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2216()20 20	Sec 30			Index missed	
4129	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2407 (ND)2020	Sec 60(5)			Index missed	
4130	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND) 2019	IBC Under Sec 9			Index missed	
4131	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2 020	IBC Under Sec 10			Application every pages sign-1 to 4	
4132	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)20 18	IBC under Sec 7			Application every pages sign-1 to 19	

4133	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Application filed in Additional document	
4134	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			INdex missed & Page not clear	
4135	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020	Sec 30			INdex missed & Page not clear	
4136	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184 (PB)2020	Sec 60(5)			Application every pages sign-1 to 23,29 to 171,181 to 274	
4137	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622 (ND)2020	19(2)			Pages not clear-93 to 125	
4138	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3089 (ND)2020	Sec 12(2)			Wrong document	

4139	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912, 911	
4140	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2357 (ND)2020	Sec 60(5)			Wrong document uploaded	
4141	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407 (ND)2020	Sec 60(5)			Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
4142	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			signature missing on every pages at bottom of the pages	
4143	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9			Document Incomplete	
4144	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			Wrong Document Uploaded ( Application)	

4145	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	COMPANY APPEAL(COMPANIES ACT)/242()2020	Sec 252 (1) - By Government Body			Wrong Document Uploaded ( Application)	
4146	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			Incomplete Document	
4147	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
4148	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2747(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
4149	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Wrong Document	
4150	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET	COMPANY APPLICATION(IBC)/203(PB)2020	Application under any other provisions- IBC			Wrong Document	

4151	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)20 18	IBC under Sec 7			No Index	
4152	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION(I BC)/478(ND)20 20	Application under any other provisions- IBC			Supporting Affidavit Missed	
4153	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/12(ND)20 20	Sec. 230-232, Sec 234			No Index	
4154	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(I BC)/945(ND)20 20	Application under any other provisions- IBC			Wrong Document	
4155	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(I BC)/945(ND)20 20	Application under any other provisions- IBC			Wrong Document	
4156	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB) 2018	IBC under Sec 7			Wrong Document	

4157	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()2020	IBC Under Sec 9			Wrong Documents	
4158	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service	
4159	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668 (ND)2020	Sec 60(5)			Page 75 to 86,89,90,91 Not Clear	
4160	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			wrong Documents	
4161	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			Wrong Document	
4162	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Wrong Documents	

4163	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET	COMPANY APPLICATION(I BC)/203(PB)20 20	Application under any other provisions- IBC			Wrong Documents	
4164	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)20 18	IBC under Sec 7			Page 12,20 Not Clear & No Sign in every Pages	
4165	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)20 18	IBC under Sec 7			Page 19 not clear, No Sign in every Pages	
4166	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2 018	IBC under Sec 7			Wrong Document	
4167	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/170(ND)2 020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4168	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/166(ND)2 020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	

4169	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4170	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4171	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			Wrong Documents	
4172	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			Page 21, 28 to 33 not clear	
4173	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/3072 (PB)2020	Sec 60(5)			Wrong Documents	
4174	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139 (ND)2020	Sec 60(5)			Document not uploaded properly	



4175	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	COMPANY APPLICATION(IBC)/492(ND)2020	Application under any other provisions- IBC			Wrong Documents	
4176	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(ND)2020	IBC under Sec 7			Wrong Documents	
4177	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707 (ND)2020	Application under any other provisions- IBC			Main case no. wrong	
4178	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	INTERLOCUTORY APPLICATION (IBC)/13(ND)2020	Application under any other provisions- IBC			No Supporting Affidavit	
4179	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			No Sign in reply	
4180	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			Wrong Document	

4181	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2351 (ND)2020	Sec 60(5)			No True Copy sign in Annexuress	
4182	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407 (ND)2020	Sec 60(5)			No Index, No Supporting Affidavit	
4183	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495 (ND)2020	Sec 12(2)			Wrong Document	
4184	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217 (PB)2020	Sec 66(1)			Main Case Wrong	
4185	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217 (PB)2020	Sec 66(1)			Wrong Main Case	
4186	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			No Index, No sign in Written Submission	

4187	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	COMPANY PETITION IB (IBC)/397(PB)2018	IBC under Sec 7			Page No. 27,28,56,57 cut	
4188	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/512(ND)2017	IBC under Sec 7			Document not uploaded properly	
4189	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Wrong Document	
4190	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			Wrong Documents	
4191	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			Page 14 Missed, page 22, 23 Not Clear	
4192	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/549(ND)2020	IBC under Sec 7			Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	

4193	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2727 (PB)2020	Application under any other provisions- IBC			65-B Certificate missed	
4194	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION( COMPANIES ACT)/335(ND)2 020	Application under any other provisions			E stamp missed with affidavit	
4195	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION( COMPANIES ACT)/335(ND)2 020	Application under any other provisions			E stamp missed with affidavit	
4196	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2852 (ND)2020	Application under any other provisions- IBC			wrong e-filing	
4197	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND) 2019	IBC under Sec 7			65- B certificate missed with affidavit	
4198	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND) 2019	IBC Under Sec 9			wrong e-filing	

4199	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)20 18	IBC under Sec 7			wrong e-filing	
4200	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND) 2018	IBC under Sec 7			wrong document uploaded	
4201	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2704 (PB)2020	Sec 60(5)			Proof of service missed	
4202	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND) 2019	IBC Under Sec 9			index missed, page numbering missing.	
4203	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMP ANIES ACT)/399(ND)2 019	Sec 252 (3)			wrong e-filing	
4204	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	COMPANY PETITION IB (IBC)/1275(PB) 2018	IBC under Sec 7			Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	

4205	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2210 (ND)2020	Sec 60(5)			Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	
4206	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTORY APPLICATION (I.B.C)/2441 (ND)2020	Sec 60(5)			wrong e-filing	
4207	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			Supporting affidavit missed	
4208	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234			wrong document uploaded	
4209	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1), Sec. 242(4)			sign on reply and proof of service, and true copy and sign missed	
4210	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION (I.B.C)/1208(PB)2020	Sec 60(5)			Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	

4211	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			wrong e filing	
4212	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)			wrong e filing	
4213	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131 (PB)2020	Sec 60(5)			E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
4214	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing and sign on report every pages and annexure also	
4215	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service.	
4216	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	

4217	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2184(PB)2 019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
4218	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2184(PB)2 019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
4219	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2184(PB)2 019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
4220	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2184(PB)2 019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
4221	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2185(PB)2 019	Sec 66(1)			Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
4222	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	COMPANY PETITION IB (IBC)/3087(ND) 2019	IBC under Sec 7			wrong efilng	



4223	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	COMPANY PETITION IB (IBC)/3074(ND) 2019	IBC under Sec 7			Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
4224	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2 018	IBC under Sec 7			wrong efilling or wrong document uploaded.	
4225	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2 019	IBC under Sec 7			wrong efilling	
4226	0710102064702020/8	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334 (PB)2020	Sec 60(5)			volume break pages 280	
4227	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607 (ND)2020	Sec 60(5)			Proof of service missed	
4228	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION( COMPANIES ACT)/335(ND)2 020	Application under any other provisions			wrong efilling	

4229	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	INTERLOCUTO RY APPLICATION (I.B.C)/3058 (ND)2020	Sec 60(5)			True copy and sign missed, 453,457,462- 463,465,466,470-471 not clear	
4230	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3079 (ND)2020	Rule 11 of NCLT, 2016			wrong e-filing	
4231	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3079 (ND)2020	Rule 11 of NCLT, 2016			wrong e-file	
4232	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2 019	Sec. 241(1)			sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
4233	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION(I BC)/1326(ND)2 019	Rule 154 (1)			wrong file	
4234	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(I BC)/196(PB)20 20	Application under any other provisions- IBC			wrong e-file	

4235	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			wrong e-filing	
4236	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
4237	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020	Sec. 230-232 - Second Motion			sign missed on the affidavit in the deponent portion.	
4238	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service.	
4239	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477 (PB)2020	Sec 60(5)			no document upload	
4240	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	INTERLOCUTORY APPLICATION (I.B.C)/2671 (PB)2020	Sec 60(5)			page:41 not clear, rejoinder sign missed and true copy sign missed	

4241	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL (COMPANIES ACT)/486(ND)2019	Sec 252 (3)			wrong case type, (as a fresh application filed) and page 9 not clear	
4242	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	COMPANY PETITION IB (IBC)/2297(ND)2019	IBC under Sec 7			wrong e-filing (prayer 1000rs)	
4243	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION (IBC)/2000(ND)2019	Application under any other provisions- IBC			true copy sign missed	
4244	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES ACT)/951(ND)2019	Sec 252 (3)			page:17-53 not clear	
4245	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196(PB)2020	Application under any other provisions- IBC			page:4-155 not clear	
4246	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION (IBC)/196(PB)2020	Application under any other provisions- IBC			page:4-155 not clear ,file same as above and file pass by mistake	

4247	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475 (ND)2020	Sec 60(2)			200rs estam-paper missed	
4248	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3017 (ND)2020	Application under any other provisions-IBC,19(2)			wrong file (application )	
4249	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289( )2020	Sec 252 (3)			Wrong document	
4250	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	COMPANY PETITION IB (IBC)/1584(ND) 2019	IBC Under Sec 9			pages not sign	
4251	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1628 (ND)2020	Sec 60(5)			document not properly uploaded	
4252	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/883( )2020	IBC Under Sec 9			wrong efile (case type change)	

4253	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2065 (PB)2020	Application under any other provisions- IBC			reply sign cut page:, 85, 88, 89 not clear etc	
4254	0710102063842020/7	TARUN BATRA Vs. RAMBAJ JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2277 (ND)2020	Sec 60(5)			reply not sign on every pages and date of file in index missed	
4255	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2932 (ND)2020	Application under any other provisions- IBC			page:74, 76, translate	
4256	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2 019	Sec. 241(1)			page:47, 49, not clear and supporting affidavit missed	
4257	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED	COMPANY PETITION IB (IBC)/2560(ND) 2019	IBC Under Sec 9			document not found	
4258	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3171(ND) 2019	IBC Under Sec 9			document not properly upload	

4259	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
4260	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			wrong e-file	
4261	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/284()2020	Sec 252 (1)			wrong e-file	
4262	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2018	IBC under Sec 7			wrong e-file	
4263	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2019	IBC under Sec 7			wrong e-file	
4264	0710102035962020/3	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			reply sign missed on every page and true copy sign missed	

4265	0710102064102020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY APPLICATION( COMPANIES ACT)/297(PB)2 020	Sec 425			reply sign missed on every page and true copy sign missed	
4266	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/141(ND)2 019	Sec. 230-232, Sec 234			document not found	
4267	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/136(ND)2 020	Sec 252 (3)			page 10 -13 translate	
4268	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2 020	IBC Under Sec 9			wrong e-file	
4269	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	COMPANY APPLICATION(I BC)/1025()2020	Sec 43(1) r/w Sec 44 (1)			affidavit verified date wrong	
4270	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB) 2018	IBC under Sec 7			proof of service missed and true copy sign missed	



4271	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3204 (ND)2020	Sec 60(5)			page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
4272	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146, 171, 178, etc page not clear please check these page	
4273	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146A, 159, 178 etc pages not clear	
4274	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCUTORY APPLICATION (IBC)/2259(PB) 2019	Sec 60(5)			signature missed on ever pages	
4275	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCUTORY APPLICATION (IBC)/2259(PB) 2019	Sec 60(5)			signature missed on ever pages	
4276	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Sec. 230-232 - Second Motion			reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed	

4277	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL (COMPANIES ACT)/864(ND)2019	Sec 252 (3)			page 5, 7 translate	
4278	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496(ND)2018	IBC Under Sec 9			wrong e-file	
4279	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			True copy sign missed	
4280	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2326 (ND)2020	Application under any other provisions- IBC			Wrong document	
4281	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2485 (ND)2020	Sec 60(5)			no sign on index/true copy sign missed/ no sign on affidavit	
4282	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917(ND)2019	IBC Under Sec 9			Wrong Document	

4283	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384(ND)2020	IBC Under Sec 9			Wrong Filing	
4284	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	COMPANY PETITION IB (IBC)/1440(ND)2018	IBC under Sec 7			Uncomplete Doc	
4285	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/508(ND)2020	IBC Under Sec 9			Wrong Filing	
4286	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			Wrong Filing	
4287	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES ACT)/120(ND)2019	Sec. 243(1) (b)			Uncomplete Doc	
4288	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Wrong Filing	

4289	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975(ND) 2019	IBC Under Sec 9			Wrong Filing	
4290	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/158(ND)2019	Sec. 230-232 - Second Motion			Paging Not Mention	
4291	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND)2019	Application under any other provisions- IBC			True Copy Sign Missed	
4292	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106(ND) 2019	IBC Under Sec 9			Wrong Filing	
4293	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170(ND)2020	IBC Under Sec 9			Uncomplete Doc	
4294	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			Uncomplete Doc	

4295	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			wrong Filing	
4296	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/92(PB)2019	Sec. 241(1)			Uncomplete Doc	
4297	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1685(ND)2019	IBC Under Sec 9			Wrong Filing	
4298	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong Filing	
4299	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Page 4,5,6 not clear	
4300	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 22,24,27,35,39,40 to 91,101 not clear	

4301	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 27,29,35, 38 to 86, 102, 101 not clear	
4302	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			wrong Filing	
4303	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION( COMPANIES ACT)/56(ND)2020	Rule 11 of NCLT			sign missed of advocate in index	
4304	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283(ND)2020	IBC Under Sec 9			reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
4305	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1738 (PB)2020	Sec 12(2)			Wrong file application	
4306	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	COMPANY APPLICATION( COMPANIES ACT)/764(ND)2019	Application under any other provisions			volume break after 200 pages,Index not proper to file.	

4307	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION(IBC)/176(ND)2019	Sec 12(2)			Proof of service missed,pg-11-13 not clear and font small	
4308	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	COMPANY APPLICATION(IBC)/256(ND)2019	Application under any other provisions- IBC			pg-14,15 blur	
4309	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Income tax service missed	
4310	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	Sec. 241(1),Sec. 242(4)			Wrong file application	
4311	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239(ND)2019	IBC under Sec 7			Wrong file application	
4312	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	

4313	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Only 1 volume	
4314	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Wrong file application	
4315	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			pg-14,15 blur	
4316	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489(PB)2017	IBC under Sec 7			Document not properly uploaded	
4317	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475(ND)2020	IBC under Sec 7			Wrong document type	
4318	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/491(ND)2020	IBC Under Sec 9			true copy sign and stamp missed	



4319	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC			no supporting affidavit	
4320	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Wrong file application	
4321	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
4322	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516(ND)2019	IBC Under Sec 9			Wrong file application	
4323	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752(ND)2019	IBC Under Sec 9			no supporting affidavit	
4324	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9			Only proof of service	

4325	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	
4326	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	
4327	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1261(PB)2020	Rule 11 of NCLT, 2016			Wrong file application	
4328	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
4329	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
4330	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	COMPANY PETITION IB (IBC)/1905(ND)2019	IBC under Sec 7			only proof of service	

4331	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2131(PB) 2019	IBC Under Sec 9			sign missed on reply	
4332	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2 020	IBC Under Sec 9			wrong document upload	
4333	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND) 2019	IBC Under Sec 9			Wrong e fill	
4334	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2 018	IBC Under Sec 9			wrong e fill	
4335	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)20 20	Sec 60(5)			wrong e fill	
4336	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND)2 020	Application under any other provisions- IBC			wrong e fill	

4337	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623(ND)2020	IBC Under Sec 9			Incomplete document no index	
4338	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617(ND)2019	IBC Under Sec 9			Wrong e fill and incomplete documents	
4339	0710102114592019/8	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2025(ND)2019	Application under any other provisions- IBC			Document not in proper no index	
4340	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			wrong e fill	
4341	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	COMPANY PETITION IB (IBC)/340(ND)2019	IBC Under Sec 9			Only proof of service	
4342	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	COMPANY APPLICATION(IBC)/658(PB)2019	Sec 60(5)			Wrong e fill	

4343	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND) 2019	IBC Under Sec 9			wrong e fill	
4344	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	COMPANY PETITION IB (IBC)/2902(ND) 2019	IBC under Sec 7			index missed	
4345	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)20 18	IBC under Sec 7			proof of service missed	
4346	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321(ND)2 020	IBC Under Sec 9			wrong e fill	
4347	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433(ND)2 020	IBC Under Sec 9			wrong e fill	
4348	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2 020	IBC Under Sec 9			Page 81 82 83 not clear	

4349	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			page 102-112 not clear	
4350	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1588 (ND)2020	Regulation 33			proof of service missed	
4351	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1854 (ND)2020	Application under any other provisions- IBC			Wrong e fill	
4352	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
4353	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
4354	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			161-181,202-207not lear	

4355	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	COMPANY APPLICATION( COMPANIES ACT)/242( )2020	Rule 11 of NCLT, 2016			page 34-44,53-62 not clear.	
4356	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL( COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6 not clear and true copy missed	
4357	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428(PB) 2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
4358	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	COMPANY PETITION IB (IBC)/2454(ND) 2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
4359	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION( COMPANIES ACT)/862(ND)2019	Sec 252 (1)			pg NUMBERING MISSED	
4360	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/1556(ND) 2019	Application under any other provisions- IBC			PG- 10,12,22,23 NOT CLEARK	

4361	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND) 2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
4362	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2 020	Sec 252 (1)			PG NUMBERING MISSED	
4363	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2 020	Sec 252 (1)			PG NUMBERING MISSED	
4364	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694(PB)2 018	IBC under Sec 7			IRP REPORT FILE IN ADDESTIONAL	
4365	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2 018	IBC under Sec 7			VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
4366	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND) 2018	IBC Under Sec 9			PG- 24,35,36,38-46 NOT CLEAR	



4367	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/166(ND)2 017	Sec. 241(1),Sec. 242(4)			TRUE COPY SING MISSED	
4368	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND) 2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL	
4369	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND) 2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
4370	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/150(ND)2 020	Sec 252 (3)			PAGES CUT	
4371	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2 020	----IBC Under Sec 9			APPLICATION FILE INADDESTIONAL	
4372	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401(PB)2 020	IBC Under Sec 9			REPLY'S FORMAT WRONG	

4373	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677(PB)2020	IBC Under Sec 9			PAGE 5,6 NOT CLEAR	
4374	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	COMPANY PETITION IB (IBC)/1882(ND)2019	IBC Under Sec 9			APPLICATION FILE IN AS A ADDESTIONAL	
4375	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			APPLICATION FILED AS A ADDESTIONAL	
4376	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163(ND)2019	IBC under Sec 7			NO DOCS	
4377	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG EFILE	
4378	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	COMPANY APPLICATION(I BC)/81(PB)2020	Application under any other provisions- IBC			PG 54-55 NOT CLEAR	

4379	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2 018	IBC under Sec 7			WRONG EFILE	
4380	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND)2 020	IBC Under Sec 9			WRONG EFILE	
4381	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2 019	IBC Under Sec 9			SIGN MISSED	
4382	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642(ND)2 020	IBC Under Sec 9			PG-4MISSED	
4383	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2 020	IBC under Sec 7			WRONG EFILE	
4384	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2 020	IBC under Sec 7			WRONG EFILE	

4385	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750(ND)2020	IBC Under Sec 9			index missed	
4386	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/1861(ND)2019	IBC Under Sec 9			sign missed on annexure	
4387	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6-7 not clear	
4388	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866(ND)2019	IBC Under Sec 9			WRONG EFILE	
4389	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Sec 252 (3)			incomplete doc	
4390	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150(ND)2020	IBC Under Sec 9			wrong index	

4391	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1038(PB) 2018	IBC under Sec 7			incomplete doc	
4392	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			index missed and pg no 1 not clear	
4393	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	Sec. 241(1),Sec. 242(4)			sign missed on every page	
4394	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2020	Sec. 230-232 - Second Motion			pg 16 not clear	
4395	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND)2020	IBC Under Sec 9			index missed	
4396	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Pg Not 1 & Income Tax Service Missing	

4397	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/403(ND)2019	Sec 252 (1)			Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
4398	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2269(ND)2019	IBC Under Sec 9			Wrong File / Application	
4399	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	COMPANY APPLICATION(IBC)/2100(PB)2019	Sec 60(5)			Wrong File / Report	
4400	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	COMPANY PETITION IB (IBC)/2592(ND)2019	IBC under Sec 7			wrong file	
4401	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)	COMPANY PETITION (COMPANIES ACT)/947(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Roc & Income Tax Service	
4402	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/75(ND)2020	IBC Under Sec 9			Index Missing/ Reply	

4403	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	COMPANY PETITION IB (IBC)/304(ND)2 020	IBC Under Sec 9			Affidavit And Estamp Date Paper Not Match	
4404	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2 019	IBC Under Sec 9			reply every pages signature missing	
4405	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/138(ND)2 020	Sec 252 (3)			incomplete documents & index missing	
4406	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2 020	IBC Under Sec 9			Signature Missing In Reply & Page 4 Not Clear	
4407	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2 020	IBC under Sec 7			Signature Missing in Reply & Main Case No Missing	
4408	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2 020	IBC Under Sec 9			wrong e-file	

4409	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/566(PB)2020	IBC under Sec 7			wrong document	
4410	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(I BC)/1387(ND)2020	Application under any other provisions- IBC			Index Missing & Pagination Not Done	
4411	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
4412	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
4413	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	COMPANY PETITION IB (IBC)/630(ND)2020	IBC Under Sec 9			wrong application	
4414	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1749 (ND)2020	22(3)(b)			Page No Clear 1 to 3,6 to 7	



4415	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND) 2019	IBC Under Sec 9			Document Not Upload Properly	
4416	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND) 2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
4417	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND) 2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
4418	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2322(ND) 2019	IBC under Sec 7			wrong File	
4419	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949(ND) 2019	IBC Under Sec 9			14, 15 not clear page	
4420	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084(ND) 2019	IBC Under Sec 9			wrong doc upload	

4421	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/90(ND)2020	IBC Under Sec 9			page numer missing	
4422	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/2778(PB)2019	Sec 30			wrong doc upload	
4423	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/2778(PB)2019	Sec 30			wrong doc upload	
4424	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	Sec. 271-273			service missing	
4425	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020	Sec. 230-232 - Second Motion			document not properly upload	
4426	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			wrong document upload	

4427	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			document wrong upload	
4428	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			document wrong upload	
4429	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2 018	IBC under Sec 7			wrong document upload	
4430	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302(ND)2 017	IBC under Sec 7			wrong document upload	
4431	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/36(PB)202 0	Sec 60(5)			wrong doc upload	
4432	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND) 2019	IBC Under Sec 9			wrong doc upload	

4433	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL (COMPANIES ACT)/224(ND)2020	Sec 252 (3)			document properly upload	
4434	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	COMPANY APPEAL (COMPANIES ACT)/1151(ND)2018	Sec 252 (1) - By Government Body			Reject (wrong file name)	
4435	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213, Sec. 241(1)			wrong E-filing (application)	
4436	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2111 (ND)2020	Sec 60(5)			wrong E-filing	
4437	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213, Sec. 241(1)			wrong E-filing	
4438	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9			wrong E-filing	

4439	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION( COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
4440	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body			page no. 11-12 missed i.e. proof of service and 65-B Certificate	
4441	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020	Application under any other provisions- IBC			wrong E-filing	
4442	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096(PB)2019	IBC under Sec 7			Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
4443	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong e-filing	
4444	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)2020	Sec 60(5)			sign on reply and index not numbered (fill).	

4445	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184 (PB)2020	Sec 60(5)			proof of service missed, true copy and sign missed	
4446	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMP ANIES ACT)/72(ND)20 20	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Service MISSING/ (Vakalatnama & Memo Parties )	
4447	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2 017	IBC Under Sec 9			Wrong File / Report Filed By Liquidtor	
4448	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/43(PB)20 20	Sec. 230-232, Sec 234			Wrong File /Joint Petition	
4449	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2 020	IBC Under Sec 9			Proof of Service / Reply	
4450	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/207(PB)20 20	Sec 60(5)			Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	

4451	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775 (PB)2020	Sec 60(5)			Index Missing & Affidavit Missing & Signature Missing / Short Reply	
4452	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND) 2018	IBC under Sec 7			wrong File / Report Filed By irp	
4453	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2 020	IBC Under Sec 9			Affidavit Missing	
4454	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/163(ND)2 019	Sub-section (l) of section 230			Pagination Missing IN index	
4455	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159 (ND)2020	Sec 30			Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
4456	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)20 19	19(2)			One Page upload Only / Written Sumission	

4457	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			Voume Will Divided After 200 Pages True Copy Signature	
4458	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION (IBC)/955(ND)2020	Rule 11 of NCLT, 2016			True Copy Missing	
4459	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526(ND)2019	IBC under Sec 7			True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
4460	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973(ND)2019	Sec 252 (1)			Wrong Filed & Index missing & Pagination Missing /Urgent Application	
4461	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Page No Clear 150 To 165 Not Clear File Have Doubt	
4462	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	



4463	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTORY APPLICATION (I.B.C)/2408 (ND)2020	Sec 60(5)			Every Pages Signature Missing / Minutes Of Meeting	
4464	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
4465	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			wrong File / Report Filed By IRP	
4466	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3116()2020	Rule 11 of NCLT, 2016			wrong File / Report Filed By liquidtor	
4467	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	COMPANY PETITION IB (IBC)/1359(ND)2019	IBC under Sec 7			True Copy Signature Missing in Annexure	
4468	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			wrong File	

4469	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND) 2019	IBC under Sec 7			Index Missing	
4470	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2 018	IBC under Sec 7			Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
4471	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/198(ND)2 018	Sec. 230-232, Sec 234			Index Missing & Pagination Missing	
4472	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	COMPANY APPLICATION(I BC)/2782(PB)2 019	22(3)(b)			wrong e-file	
4473	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/572(ND)2 020	IBC Under Sec 9			reply sign missed on every pages	
4474	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)			true copy sign missed	

4475	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			true copy sign missed Same file	
4476	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION( COMPANIES ACT)/826(ND)2019	Sec 30			wrong document	
4477	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			document not clear	
4478	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			wrong efile	
4479	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			wrong File Report Filed By Liquidtor	
4480	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	COMPANY PETITION IB (IBC)/725(ND)2020	IBC under Sec 7			true copy sign missed	

4481	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200 (ND)2020	Sec 60(5)			proof of service missed	
4482	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2470 (ND)2020	Sec 60(5)			repy , and true copy sign missed	
4483	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			Document not uploaded proper	
4484	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019	Sec 252 (3) - By Government Body			Page 2 Missed	
4485	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555 (PB)2020	Sec 66(1)			Page 116,117 not clear, page 120 Repeat	
4486	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576 (PB)2020	Sec 66(1)			Main Case Type Wrong	

4487	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)20 20	Sec. 241(1)			Wrong Document	
4488	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421 (PB)2020	Sec 60(5)			Wrong Main Case No.	
4489	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421 (PB)2020	Sec 60(5)			Wrong Main Case No. & No sign on Written Submission	
4490	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421 (PB)2020	Sec 60(5)			Wrong Main Case No. & no sign on Written Submission	
4491	0710102082352020/1	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION( COMPANIES ACT)/428(ND)2 020	Application under any other provisions			page no 43,44,47 not clear	
4492	0710102082352020/2	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION( COMPANIES ACT)/428(ND)2 020	Application under any other provisions			Page no. 43,47 not clear, no true copy	

4493	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTO RY APPLICATION (I.B.C)/3482 (PB)2020	Sec 60(5)			Documents not uploaded proper	
4494	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(I BC)/2448(PB)2 019	Sec 60(5)			Wrong Document	
4495	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/173(ND)2 019	Sec. 230-232, Sec 234			Document not uploaded proper	
4496	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2 018	IBC under Sec 7			Advance Service Missed	
4497	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2 018	IBC under Sec 7			Page no. 307 to 312 not clear, No sign in every page of petition	
4498	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	COMPANY PETITION IB (IBC)/1388(ND) 2018	IBC Under Sec 9			not sign in reply	

4499	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Wrong Document	
4500	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			No Index	
4501	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Proof of service not clear, No sign in reply	
4502	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475 (ND)2020	Sec 60(2)			no index	
4503	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555 (PB)2020	Sec 66(1)			No Index	
4504	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2578 (PB)2020	Sec 66(1)			no index	

4505	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTORY APPLICATION (I.B.C)/3410 (PB)2020	Sec 60(5)			no sign in reply	
4506	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139 (ND)2020	Sec 60(5)			Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
4507	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493 (ND)2020	Application under any other provisions- IBC			Wrong Document	
4508	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482 (PB)2020	Sec 60(5)			no Sign in written submission	
4509	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321(ND) 2019	IBC under Sec 7			page 95-99,101 not clear	
4510	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385(ND) 2019	IBC under Sec 7			true copy sign missed	



4511	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/190(ND)2020	IBC under Sec 7			true copy sign missed	
4512	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)			index missing	
4513	0710102032072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			true copy sign missed	
4514	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			Pg- 4 to 13 / 26 to 29 not clear	
4515	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			true copy missed & Reply With Final Report Also Filed Wrong Filed	
4516	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	

4517	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424(ND)2 020	IBC Under Sec 9			Document Not Clear	
4518	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482(ND)2 020	IBC Under Sec 9			Index Missing	
4519	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(I BC)/1093()2020	19(2)			wrong File	
4520	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1644(PB) 2018	IBC under Sec 7			Annexes Not Clear (Bank Statement Cut in Light Side )	
4521	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440(ND) 2019	IBC Under Sec 9			Index Missing	
4522	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	COMPANY PETITION IB (IBC)/162(ND)2 020	IBC Under Sec 9			Incomplete Document	

4523	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479(ND)2019	IBC under Sec 7			wrong File	
4524	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
4525	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION(IBC)/574(ND)2020	Rule 11 of NCLT, 2016			wrong file	
4526	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDITIONAL wrong File	
4527	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/115(ND)2020	Rule 11 of NCLT, 2016			Pagination Missing In Index	
4528	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Page No 1 Not Clear & Income Tax Service Missing	

4529	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			hard and soft amount cut 93-96 97-109 110-122	
4530	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028(ND)2019	IBC Under Sec 9			PAGE NUMBERING MISED AND 2PAGES ARE CUT	
4531	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
4532	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION(IBC)/1289(ND)2019	Sec 60(5)			wrong e filing	
4533	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION( COMPANIES ACT)/18(ND)2015	Application under any other provisions			wrong filing	
4534	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858 (ND)2020	Application under any other provisions- IBC			wrong e filing	

4535	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858 (ND)2020	Application under any other provisions- IBC			wrong e filing	
4536	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION(I BC)/872(ND)2019	Sec. 45 (1)			wrong file	
4537	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020	Sec 252 (3)			wrong e filing	
4538	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	
4539	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	
4540	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong e filing	

4541	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1328(PB)2020	Sec 60(5)			wrong e filing	
4542	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according to index.	
4543	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020	Sec 252 (1)			wrong file	
4544	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
4545	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919(ND)2020	Application under any other provisions- IBC			wrong file application	
4546	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			wrong documnet	

4547	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong file	
4548	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION( COMPANIES ACT)/1910(PB) 2019	Rule 11 of NCLT			wrong file	
4549	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			STATUS REPORT FILLED IN ADDITIONAL	
4550	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Index Missing and Pagination Missing	
4551	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
4552	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019	Sec. 230-232 - Second Motion			PROOF OF SERVICE MISSED	

4553	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461(PB)2017	IBC under Sec 7			wrong file	
4554	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UNITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/94(PB)2019	Sub-section (l) of section 230			WRONG FILE IA	
4555	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473(ND)2020	IBC Under Sec 9			INDEX MISSING	
4556	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			138,139,146,147,172,180, 183,187 NOT VISIBLE	
4557	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index missing	
4558	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1894(ND)2019	IBC under Sec 7			WRONG FILE	



4559	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/103(ND)2 016	Application under any other provisions			WRONG DOC	
4560	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2 016	Application under any other provisions			WRONG DOC	
4561	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2 016	Application under any other provisions			WRONG DOC	
4562	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2 016	Application under any other provisions			WRONG DOC	
4563	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHATTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2 016	Application under any other provisions			wrong doc	
4564	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHATTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2 016	Application under any other provisions			wrong doc	

4565	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA	COMPANY APPLICATION(I BC)/183(PB)20 20	19(2)			INDEX MISSING	
4566	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/171(ND)2 020	Sec 252 (1)			2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
4567	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/222(ND)2 020	Sec 252 (1)			1,2 PAGE CUT AND PAGE NUMBERING MISSING	
4568	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/169(ND)2 020	Sec 252 (1)			ALL PAGES CUT	
4569	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMP ANIES ACT)/220(ND)2 020	Sec 252 (3)			ALL PAGES CUT	
4570	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/213(ND)2 020	Sec 252 (1)			ALL PAGES CUT	

4571	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
4572	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			TRUE COPY, PAGINATION AND PAGES CUT	
4573	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION, TRUE COPY MISSED	
4574	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			TRUE COPY MISSED	
4575	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
4576	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	COMPANY APPLICATION(IBC)/39(ND)2019	Sec 60(5)			page number missing document not proper	

4577	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY	COMPANY APPLICATION(I BC)/1756(PB)2 019	Sec 43(1) r/w Sec 44 (1)			Wrong E-Filing	
4578	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2334 (PB)2020	Sec 60(5)			91-94 135-144 158-163 207-209 not clear page true copy missed	
4579	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/204(ND)2 020	Sec 252 (3)			No Sign in reply, No supporting Affidavit && No Income Tax and Roc Service	
4580	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/268()2020	Sec 252 (3)			wrong e-filing	
4581	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(I BC)/2184(PB)2 019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
4582	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2 019	IBC under Sec 7			19-34,37,46,65-83,102- 104 not clear page	

4583	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB) 2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
4584	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289()2020	Sec 252 (3)			Wrong document	
4585	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			e-stamp paper uttar pradesh 100 rupees	
4586	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			pg-30,31,34,54,57,65,67,68,69,76,77,78, not clear	
4587	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
4588	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020	Sec. 230-232, Sec 234			index missing and document properly upload	

4589	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)20 20	Sec 241 (2)			SIGN MISSED	
4590	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184 (PB)2020	Sec 60(5)			SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
4591	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			PG 19-20 NOT CLEAR	
4592	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330(ND)2 018	IBC Under Sec 9			Wrong Documents	
4593	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			Documents not uploaded proper	
4594	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3175 (ND)2020	Sec. 45 (1)			Document not uploaded proper	

4595	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Document not uploaded proper	
4596	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION( COMPANIES ACT)/826(ND)2019	Sec 30			Wrong Documents	
4597	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200 (ND)2020	Sec 60(5)			Wrong Document	
4598	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493 (ND)2020	Application under any other provisions- IBC			Wrong Documents	
4599	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482 (PB)2020	Sec 60(5)			no Sign in Written Submisson	
4600	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(I BC)/2448(PB)2019	Sec 60(5)			Supporting Affidavit Missed	

4601	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529 (PB)2020	Sec 60(5)			affidavit and index is missing	
4602	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/298()2020	Sec 252 (1)			index is missing	
4603	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)			True copy sign missed	
4604	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377(ND)2020	IBC Under Sec 9			Wrong filing	
4605	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
4606	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Application under any other provisions- IBC			Only one page wrong document	



4607	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899( )2020	Application under any other provisions- IBC			Only one page wrong document	
4608	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND) 2019	IBC Under Sec 9			Wrong file application	
4609	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			Wrong file application	
4610	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			sign on reply,proof of service not clear	
4611	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069 (PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
4612	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069 (PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	

4613	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			INCOMPLETE DOC	
4614	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2020	Application under any other provisions- IBC			INDEX MISSED	
4615	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493 (ND)2020	Application under any other provisions- IBC			wrong efile	
4616	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION (IBC)/601(ND)2020	Sec 60(5)			progress report wrong efile	
4617	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3162 (ND)2020	Rule 11 of NCLT, 2016			index missed incomplete doc	
4618	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/188(ND)2020	IBC Under Sec 9			index missed	

4619	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/207(PB)20 20	Sec 60(5)			sign missed with true copy	
4620	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/22(PB)20 20	Sec. 230-232, Sec 234			index missed	
4621	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)20 20	Sec. 241(1)			true copy sign	
4622	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2 020	IBC under Sec 7			wrong e fill	
4623	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION( COMPANIES ACT)/192(PB)2 020	Application under any other provisions			wrong e fill	
4624	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND) 2019	IBC Under Sec 9			WRONG E FILL	

4625	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/160(ND)2019	Sec. 230-232, Sec 234			DOC NOT PROPER INDEX	
4626	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			TRUE COPY SIGN MISSED	
4627	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
4628	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
4629	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			progress report -wrong e-filing	
4630	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Brief facts of written submission index is missing	

4631	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(I BC)/274(PB)20 20	Sec 60(5)			Sign is missing on every page of written submission	
4632	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2 019	IBC Under Sec 9			pagination is missing	
4633	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/324(ND)2 019	IBC under Sec 7			Index is missing	
4634	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	INTERLOCATO RY APPLICATION (IBC)/15(ND)20 20	Application under any other provisions- IBC			Valuation Report have to file as IA, Wrong e-filing	
4635	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTO RY APPLICATION (I.B.C)/1718 (ND)2020	Rule 11 of NCLT, 2016			True copy and signature is missing	
4636	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2021()20 20	Application under any other provisions- IBC			Report have to file as IA, Wrong e-filing	

4637	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2449 (ND)2020	Application under any other provisions- IBC			wrong e-filing	
4638	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/703(PB)2019	19(2)			Doc not showing	
4639	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Page 3 not clear	
4640	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED	COMPANY APPLICATION( COMPANIES ACT)/399( )2020	Rule 11 of NCLT			Uncomplete doc	
4641	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND) 2019	IBC Under Sec 9			Wrong filing	
4642	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	

4643	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/228(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
4644	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Page 81,82,84 Cut	
4645	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
4646	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
4647	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
4648	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277 (ND)2020	Sec 60(5)			no Sign in written submission	

4649	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTO RY APPLICATION (I.B.C)/2366 (PB)2020	Sec 60(5)			Page No 83,84,92,93,96,97,98,99 not Clear	
4650	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2607 (ND)2020	Sec 60(5)			File not uploaded proper	
4651	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTO RY APPLICATION (I.B.C)/2647 (ND)2020	Sec 60(5)			File not uploaded proper	
4652	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2784 (ND)2020	Sec 60(5)			Page No. 32,34,36,38,40 in Hindi	
4653	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/279(ND)2 020	Sec 252 (3)			File not upload proper	
4654	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2863 (ND)2020	Sec 60(5)			Supporting Affidavit Missed	



4655	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND) 2019	IBC Under Sec 9			Document not upload proper	
4656	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3545( )20 20	19(2)			Wrong Document	
4657	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION( COMPANIES ACT)/380(ND)2 019	Rule 11 of NCLT			No sign in annexures	
4658	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/274(ND)2 020	Sec 252 (1)			TRUE COPY SING MISSED	
4659	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775 (PB)2020	Sec 60(5)			INDEX MISSED UPLOAD PROPERLY	
4660	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150 (ND)2020	Sec 60(5)			TRUE COPY SING MISSED	

4661	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL (COMPANIES ACT)/282(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	
4662	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			INDEX MISSED	
4663	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
4664	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
4665	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			TRUE COPY MISSED & VOLUME BREAK	
4666	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			ALPPLICATION FILE IN ADDESTIONAL	

4667	0710102071962020/1	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/52(PB)20 20	Sec. 230-232 - Second Motion			true copy sign missed	
4668	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	COMPANY PETITION (COMPANIES ACT)/107( )2020	Sec. 213			wrong file	
4669	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND) 2019	IBC Under Sec 9			wrong file	
4670	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)202 0	Sec. 230-232 - Second Motion			different document wrong file	
4671	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2 018	IBC under Sec 7			wrong file	
4672	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755(PB)2 018	IBC under Sec 7			no doc	14-09-2020

4673	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1383(PB) 2018	IBC under Sec 7			Sign is missing on written submission	15-09-2020
4674	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2 019	Sec 252 (1)			All pages are not clear	15-09-2020
4675	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2 017	IBC Under Sec 9			Wrong e-filing	12-09-2020
4676	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(I BC)/274(PB)20 20	Sec 60(5)			Index is missing	11-09-2020
4677	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(I BC)/274(PB)20 20	Sec 60(5)			True copy is missing on annexures	03-09-2020
4678	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(I BC)/601(ND)20 20	Sec 60(5)			Wrong e-filing	12-09-2020

4679	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/171(ND)2020	Sec 252 (1)			wrong e-filing	15-09-2020
4680	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION (IBC)/148(ND)2019	Application under any other provisions- IBC			True copy is missing on annexures	15-09-2020
4681	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	10-09-2020
4682	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2616 (PB)2020	Sec 60(5)			True Copy is missing	15-09-2020
4683	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020
4684	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020

4685	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647 (ND)2020	Sec 60(5)			Index is missing	12-09-2020
4686	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784 (ND)2020	Sec 60(5)			NOT FOUND	12-09-2020
4687	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			Index is missing	15-09-2020
4688	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3141 (ND)2020	19(2)			Application -wrong e-filing	15-09-2020
4689	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279 (ND)2020	Sec 60(5)			Sign on every page of Reply	15-09-2020
4690	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279 (ND)2020	Sec 60(5)			Sign is missing on every page of reply	15-09-2020

4691	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION(IBC)/992(ND)2019	Sec 60(5)			PG-22-28 NOT CLEAR	15-09-2020
4692	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB) 2019	Sec 30			true copy sing	15-09-2020
4693	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			index missed sing missed client and adv	15-09-2020
4694	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	Sec. 241(1),Sec. 242(4)			pg 117 not clear	15-09-2020
4695	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366 (PB)2020	Sec 60(5)			pg -134-148 cut	12-09-2020
4696	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150 (ND)2020	Sec 60(5)			prof of service missed && vol break	12-09-2020

4697	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379 (ND)2020	Sec 60(5)			application file in addestional wrong filing	15-09-2020
4698	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131 (PB)2020	Sec 60(5)			PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
4699	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(I BC)/703(PB)2019	19(2)			TRUE COPY SING MISSED	11-09-2020
4700	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
4701	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			TRUE COPY SING MISSED	15-09-2020
4702	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION(I BC)/2773(PB)2019	Sec 60(2)			TRUE COPY SING MISSED	15-09-2020



4703	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
4704	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			wrong filing	21-09-2020
4705	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	COMPANY PETITION IB (IBC)/908(ND)2020	IBC under Sec 7			TRUE COPY SING EVERY PAGE && DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	17-09-2020
4706	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/3328 (PB)2020	Sec 66(1)			TRUE COPY SING EVERY PAGE	17-09-2020
4707	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020
4708	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR	17-09-2020

4709	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			INDEX MISSED	18-09-2020
4710	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1502(ND)2020	Application under any other provisions- IBC			WRONG EFILE	21-09-2020
4711	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	Sec 252 (3)			INDEX MISSED	21-09-2020
4712	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCATORY APPLICATION (I.B.C)/2643 (PB)2020	Sec 60(5)			VOL-2 BREAK	21-09-2020
4713	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCATORY APPLICATION (I.B.C)/3309 (ND)2020	Sec 60(5)			wrong efileing	21-09-2020
4714	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCATORY APPLICATION (I.B.C)/2668 (ND)2020	Sec 60(5)			sign miss0710102068752020/2	21-09-2020

4715	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186(ND) 2019	IBC under Sec 7			SIGN MISSED	21-09-2020
4716	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)20 18	IBC Under Sec 9			index missed	21-09-2020
4717	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)20 18	IBC Under Sec 9			index missed	21-09-2020
4718	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	INTERLOCUTORY APPLICATION (I.B.C)/1848()20 20	Sec 60(5)			Page end signature missing	22-09-2020
4719	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)20 19	Application under any other provisions			Wrong e-filing	22-09-2020
4720	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)20 19	Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020

4721	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417(ND) 2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
4722	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2 019	Sec. 241(1),Sec. 242(4),Application under any other provisions			INDEX MISSED	22-09-2020
4723	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2 019	Sec. 241(1),Sec. 242(4),Application under any other provisions			PG-45,47-50 NOT CLEAR	16-09-2020
4724	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2968(ND) 2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
4725	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
4726	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION(I BC)/2861(PB)2 019	Sec 60(5)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020

4727	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSED	22-09-2020
4728	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/27(ND)2020	Sec. 230-232, Sec 234			TRUE COPY SING MISSED	22-09-2020
4729	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/157(ND)2020	Sec 252 (1)			FILE AS A APPLICATION	22-09-2020
4730	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			INDEX MISSED SERVICE MISSED	22-09-2020
4731	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784 (PB)2020	Sec 60(5)			NOT UPLOAD PROPERLY	22-09-2020
4732	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309 (ND)2020	Sec 60(5)			wrong e-fill	22-09-2020

4733	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB)2018	IBC under Sec 7			pg 14-18 not clear	22-09-2020
4734	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959(ND)2020	IBC under Sec 7			Wrong e-file Document (Application Filed)	24-09-2020
4735	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			No index, true copy sign missed	24-09-2020
4736	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521 (ND)2020	Sec. 12A			NO Index , NO Pagination	24-09-2020
4737	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			No documents uploaded	24-09-2020
4738	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020	IBC under Sec 7			True copy sign missed	24-09-2020

4739	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
4740	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694(ND)2018	IBC Under Sec 9			page no. 16 to 35 page cut	24-09-2020
4741	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			True Copy Sign is missing in whole documents	24-09-2020
4742	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND)2020	IBC Under Sec 9			True copy sign missing	24-09-2020
4743	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			True copy sign missed on annexure	24-09-2020
4744	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834(PB)2020	IBC under Sec 7			True Copy sign missing	24-09-2020

4745	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			Index is missing, True copy sign is missing in whole document	24-09-2020
4746	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong e-filing	24-09-2020
4747	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135 (ND)2020	Sec 66(1)			page no. 25 to 42 small fonts and data is not cleared	24-09-2020
4748	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Wrong application filed , small fonts and unreadable data	24-09-2020
4749	0710102081722020/1	KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION( COMPANIES ACT)/422(ND)2020	Rule 11 of NCLT			document not properly upload	24-09-2020
4750	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019	Sec 252 (3)			page no. 18 to 20 translate missing	24-09-2020



4751	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731(ND) 2019	IBC under Sec 7			page no. 25 to 42, small fonts and uncleared data.	24-09-2020
4752	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND) 2019	IBC Under Sec 9			Wrong filed application, true copy sign missing	24-09-2020
4753	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2 019	Sec 252 (3)			Wrong filed	24-09-2020
4754	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372(ND) 2019	IBC under Sec 7			page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020
4755	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	03-09-2020
4756	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			True Copy Sign Missing	10-09-2020

4757	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			page no. 116 is not clear.	03-09-2020
4758	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2 018	IBC under Sec 7			True Copy Sign missing in whole documents	03-09-2020
4759	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2 018	IBC under Sec 7			Wrong filed application	12-09-2020
4760	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2 018	IBC under Sec 7			Page no. 3, 4, 5 are missing	01-09-2020
4761	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.	IB/637/PB/2018			Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
4762	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited	IB/530/ND/2018			M.P SAHAY	[Hard+Soft]-Advance Service	08-Feb-19

4763	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited	Section-9			Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E- Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
4764	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018			Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
4765	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD	APPLICATION			CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	06-Mar-19
4766	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited	IB/461/2019			Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19
4767	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.	IB/137/ND/2018			Sunder Khatri	[Hard+Soft]-A4 Size Pg- 16-130 / Pg Not Clear-37- 47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
4768	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.	CP. No.44/2005			Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19

4769	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
4770	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
4771	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
4772	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC	Section-252			Nitika Goel	Two Volumes Missing	29-Jan-19
4773	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan	IB/1083/PB/2018			Rajpal Singh	Document Not Upload	04-Jun-19
4774	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.	IB/1792/ND/18			Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19

4775	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.	Section-245/242/447			Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
4776	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.	IB/300/PB/17			S.K Sharma	Document Not Upload	17-Jul-19
4777	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.	IB/401/ND/17			Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19
4778	710102107992019	Great India Creative Pvt Ltd	1st Motion Section-230-232			Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	07-Aug-19
4779	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.	IB/1049/ND/19			Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc....	29-Aug-19
4780	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/18			Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19

4781	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.	Section-9			Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear- 164,177,187,188,190,192- 203,205,312,313, / Pg Cut- 171-172	05-Sep-19
4782	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.	Section-9			Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
4783	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.	Section-9			Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
4784	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.	IB/288/ND/19			Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
4785	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.	Section-9			Siddharth Mittal	Registered Office Gujarat	16-Sep-19
4786	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.	Section-7			PSP Legal	[Hard+Soft]-Pg Not Clear- 94,107-111,86-96	17-Sep-19

4787	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.	Section-9			NIL	[Hard+Soft]-Pg Not Clear- 13,58,50,48,72,56- 58,59,60,94	17-Sep-19
4788	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/1958/PB/19			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear- 32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
4789	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB1055/PB/19			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear- 32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19
4790	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.	IB/818/PB/19			Mayank Sharma	[Hard+Soft]-Pg Cut-48- 64,67-69,75- 76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21- 45	19-Sep-19
4791	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.	IB/451/PB/18			Nalini	[Hard+Soft]-Pg Not Clear- 89- 92,95,105,145,146,148,15 4,159,160,161	18-Sep-19
4792	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.	Section-9			Manish Kumar	Jurisdiction West Bengal	19-Sep-19

4793	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/1361/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear- 93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
4794	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.	CAA/60/PB/18			Pankaj Jain	Wrong Document	24-Sep-19
4795	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/2018			Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
4796	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.	IB/1811/ND/19			Sudeep Singh	[Hard+Soft]-Pg Not Clear- 47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
4797	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.	IB/1693/ND/19			UKCA & Partners	[Hard+Soft]-Wrong Arrange- 58,72,73,100,114,117,119, 110,127,128,131,132,745, 746,783,454,803,491,813, 553,609,678,745,746,813, 817,820,822,823- 831,483,488-491,533-	27-Sep-19
4798	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.	IB/547/PB/2018			Priyaranjan Dubey	Document Not Upload	01-Oct-19



4799	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.	IB/904/ND/2019			Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	03-Oct-19
4800	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.	IB/1226/ND/19			Arun Jain	Document Not Upload	09-Oct-19
4801	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017			Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
4802	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.	CP.No.365/ND/19			Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
4803	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.	IB/1405/2019			Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	03-Oct-19
4804	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors	Section-252			Laxmi gurung	Registred Office Haryana	21-Oct-19

4805	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd	IB/2440/ND/2019			Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
4806	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.	CP.No.217/ND/17			Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
4807	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.	IB/452/ND/2017			Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
4808	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.	IB/2347/2019			PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
4809	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.	IB/134/ND/2019			Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
4810	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.	Section-7			Pawan Kumar Ray	Registered Office Haryana	24-Oct-19

4811	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd	Section-7			Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4812	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.	IB/329/ND/2019			Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
4813	710200415812018/1	Uttarakhand Projects Pvt. Ltd. V/s. ROC	CA.No.288/252/ ND/2018			M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
4814	710102142672019	Greenopolis Welfare Association V/s. Three C- Shelters Pvt. Ltd.	IB/1751/ND/201 9			Kapoor & Company	[Hard+Soft]-Pg Not Clear- 107,110-112,113,115,152- 162,118-119,122-124,152- 185,187-191	31-Oct-19
4815	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.	CP No. (IB) 401 (ND) 2017			Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	05-Nov-19
4816	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.	Section 252			Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	05-Nov-19

4817	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha	IB/2218/ND/2019			Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	06-Nov-19
4818	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.	Section-9			Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	05-Nov-19
4819	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/588/ND/2019			Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...	07-Nov-19
4820	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda	IB/559/ND/2017			Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	06-Nov-19
4821	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India	IB/1140/ND/2018			Madhu Singhanian	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
4822	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.	IB/2297/ND/2019			Singh & Associates	Document Not Upload	14-Nov-19

4823	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.	Section-9			Gautam Singh	Document Not Upload	14-Nov-19
4824	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017			Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19
4825	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.	Section-7			Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
4826	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta	IB/373/PB/2018			Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]- Pagination Not Mention	18-Nov-19
4827	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors	Section-9			Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear- 48,49,53,54,84,90 Etc/ [Soft]- 48,50,51,55,59,60,63,64,6 5,66 Etc.	18-Nov-19
4828	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.	IB/165/ND/2019			Vijay Nair	[Hard+Soft]-Translate- 60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19

4829	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd	Section 7			Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
4830	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd	Section-9			Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
4831	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.	IB/1374/ND/2018			Vikas Chhabra	Document Not Upload	02-Dec-19
4832	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.	IB/2845/ND/2019			Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	02-Dec-19
4833	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.	Section-9			Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
4834	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.	IB/2148/ND/2019			CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	02-Dec-19

4835	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.	IB/2405/ND/2019			NIL	Document Not Upload	03-Dec-19
4836	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.	IB/1803/ND/2018			NIL	Document Not Upload	03-Dec-19
4837	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.	IB/112/ND/2018			Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	03-Dec-19
4838	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors	IB/932/PB/2019			Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	04-Dec-19
4839	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd	IB/349/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	04-Dec-19
4840	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.	Section Motion (CAA/167/ND/2018)			Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	05-Dec-19

4841	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.	IB/1248/PB/2018			Nitin Mishra	[Hard+Soft]-Translate-9	09-Dec-19
4842	710102077912019/1	S.Kapoor V/s. Unitech Ltd.	CP.No.94/73(4)/ND/2019			NIL	Uncomplete Document	06-Dec-19
4843	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/2317/PB/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
4844	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.	IB/2842/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19
4845	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.	IB/22/ND/2018			Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
4846	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.	CA/CAA/146/PB/2018 2nd Motion			Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133	11-Dec-19



4847	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.	IB/104/PB/2018			Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
4848	710102152862019/1	RQS Engineering Pvt. Ltd. V/s., Reliable Insupacks Pvt. Ltd.	CA No.1117/2018			Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
4849	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.	Section-9			Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
4850	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.	IB/2886/ND/2019			KNM & Partners Law Offices	Original File Missing	12-Dec-19
4851	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
4852	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19

4853	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
4854	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.	IB/1059/ND/2018			hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
4855	710102157862019	Bajrang Traders V/s. Raipur Power & Steel	Section-9			Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
4856	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.	IB/315/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
4857	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.	IB/565/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
4858	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017			Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19

4859	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel	IB/2015/ND/2019			Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
4860	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.	IB/2573/ND/2019			Akshat Kumar	[Hard+Soft]-Translation- 103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
4861	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.	IB/137/ND/2018			Sanjay Gupta	[Hard+Soft]-Pg Not Clear- 68-77 / Wrong E-Filling	18-Dec-19
4862	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.	Section-7			Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear- 146,83-89,178-184,204- 205,310,256 / Wrong Arrange-96 etc...	18-Dec-19
4863	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.	CP.No.54/73(4)/ ND/2019			Amit Agarwal	Document Not Upload	24-Dec-19
4864	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd	CP/53/73(4)/20 19			Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19

4865	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.	Section-252			Zoheb Hossain	Registered Office Haryana	27-Dec-19
4866	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.	Section-252			Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
4867	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.	IB/967/PB/2018			Preetika Mishra	Soft Copy Wrong	31-Dec-19
4868	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.	Section-252			Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
4869	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018			Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear- 126-131,137-139	31-Dec-19
4870	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.	IB/241/2019			Vikas Garg	Document Not Upload	31-Dec-19

4871	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.	IB/866/PB/2018			Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....	27-Dec-19
4872	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.	IB/401/ND/2017			Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	03-Jan-20
4873	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.	IB/330/2018			GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....	02-Jan-20
4874	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/ND/2019			Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc...	06-Jan-20
4875	710102002632020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filling	08-Jan-20
4876	710102002682020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filling	08-Jan-20

4877	710102002692020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filling	08-Jan-20
4878	710102002662020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filling	08-Jan-20
4879	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.	IB/1083/PB/2018			Udayraj Patwardhan	[Hard]-Duplicate Set Missing	03-Jan-20
4880	710102002572020	Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd.	IB/1291/PB/2018			Vivek Raheja	[Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88	08-Jan-20
4881	710102001482020	Balls And Cylpebs Ltd. V/s. BHP Infrastructure Pvt. Ltd.	Section-9			Kr. Mukesh Kumar	[Hard+Soft]-Missing-21,22,24,26,27-36,37	08-Jan-20
4882	710102000982020	Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.	IB/902/ND/2019			Ashutosh Jain	[Hard+Soft]-Pg Not Clear-17,20	09-Jan-20

4883	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.	IB/475/ND/2018			M Yadubhushan Rao	Wrong Document	09-Jan-20
4884	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.	Section-252			Zoheb Hossain	[Hard+Soft]-Pg Not Clear- 25,35,47	09-Jan-20
4885	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.	IB/1316/ND/201 9			NIL	[Hard+Soft]-Pg Not Clear- 6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
4886	710102003772020	Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.	IB/76/ND/2020			KNM & Partners Law Offices	Document Not Upload	10-Jan-20
4887	710102003602020	Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman	IB/470/ND/2017			Sanyam Goel	[Hard+Soft]-Pg Not Clear- 38-41,44,46,48,49	09-Jan-20
4888	710102004182020	Daulatram Agarwal V/s. Monnet Ecomaister Enviro Pvt. Ltd.	Section-9			Sanjay Sahi	[Hard+Soft]-Pg Not Clear- 24,26-29,36-56 etc...	10-Jan-20

4889	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.	IB/2353/ND/2019			Vineet Arora	Document Not Upload	10-Jan-20
4890	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.	IB/694/PB/2018			Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
4891	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruccion Pvt Ltd	IB/1662/PB/2018			Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
4892	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd	IB/2408/ND2019			Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20
4893	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd	IB/2349/PB/2019			M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
4894	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd	IB/1095/ND/2019			J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20



4895	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd	CA(CAA)110 (ND) 2019			B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
4896	710102007332020	Ram Dev International Ltd.	IB/178/PB/2017			Prabhjit Singh Soni	[Hard+Soft]-Translate-23-27	16-Jan-20
4897	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.	IB/73/PB/2017			Harsh Sinha	Document Not Upload	16-Jan-20
4898	710102008222020	Tathagata Bhattacharya vs World consulting & Research Corporation	IB/1081/2016			Kanti Mohan	(Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR	17-Jan-20
4899	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd	IB/3045/ND/2019			Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
4900	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc	CA/557/252/2019			Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20

4901	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.	IB/625/ND/2017			Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	20-Jan-20
4902	710102008742020	Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors	IB/398/PB/2017			knm&Partners	[Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange	20-Jan-20
4903	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.	IB/1292/ND/2019			Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
4904	710102005562020	Goyal Industries V/s. Oliver Engineering Pvt. Ltd.	Section-9			Vidhi Agrawal	Soft Copy Not match With Hard File / [Hard+Soft]-Pg Not Clear-61-64	21-Jan-20
4905	710102009532020	Translite Scaffolding Ltd. V/s. DSC Ltd.	Section-9			Gursat Singh	[Hard+Soft]-Pg Not Clear-151,89,40-47,72-78,105-179,181,272	21-Jan-20
4906	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd	IB/1600/ND/2018			Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20

4907	710102010192020	American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.	IB/509/PB/2017			Reetesh Kumar Aggarwal	[Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82	23-Jan-20
4908	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd	IB/272/PB/2019			Shobhit Chaudhary	[Hard+Soft]-Document Not Upload	23-Jan-20
4909	710102010612020	Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd	IB/547/PB/2018			Rohit Sehgal	[Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262,265, Etc...	23-Jan-20
4910	710102108632019/3	Chakarvoty Enterpsies V/s. Supercity Developers Pvt Ltd Ors	IB/1983/PB/2019			Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
4911	710102009892020	Prism Johnson Ltd V/s. Compt Construction Pvt Ltd Ors	Section-9			Abhijeet Gupta Assocaites	[Hard+Soft]-Pg Not Clear-20,25,40,42,43,,44 TO 52, 66,75,86 TO 118, 47-51,55-57,59,63,67,77,173,176,88 ,97 Etc ...	24-Jan-20
4912	710102010532020	Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors	IB/558/ND/2019			Raj Kumar Gupta	[Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagation Not Mention Etc ...	24-Jan-20

4913	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9			Abhijeet Gupta & Associates	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
4914	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited	IB/127/NCLT/AHM/2017			NIL	To Be Returned	19-Feb-19
4915	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd	IB/201/PB/2017			Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
4916	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd	IB/2680/2019			Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...	28-Jan-20
4917	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd	IB/89/ND/2019			Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
4918	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd	IB/777/PB/2018			Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20

4919	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	CP /116/241/242/19			Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
4920	0710102143622019/2	Accelerated IT Solutions Pvt Ltd	IB/2912/ND/201 9			Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear- 3,4,6-9,8-9,54-101, Etc	29-Jan-20
4921	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd	IB/137/ND/2018			Sanjay Gupta	[Hard+Soft]-Pg Not Clear- 68-77 Etc	29-Jan-20
4922	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors	IB/3086/PB/201 9			Legal Options	[Hard+Soft]-Pg Not Clear- 47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
4923	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover	IB/55/ND/2018			Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplad	03-Feb-20
4924	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd	CP(CAA)181/N D/2019 2ND Motion			Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	04-Feb-20

4925	710102014832020	Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
4926	710102014822020	Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
4927	710102014802020	Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
4928	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd	IB/330/ND/2018			Tandon Law Associates	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	06-Feb-20
4929	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd	IB/455/PB/2017			Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	07-Feb-20
4930	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc	Section-252			Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	07-Feb-20

4931	0710102132892019/3	HCL Eagle Ltd	CA(CAA)138(N D)2019			Vaish Assocaites	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
4932	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd	CA(CAA)164/P B/2019			Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
4933	710102017522020	IFCI V/S. Hi Piont Investment Finance Pvt Ltd	IB/478/PB/2017			Megha Choubey	[Hard+Soft]-Case Type Wrong Etc ..	10-Feb-20
4934	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee InfraTech Ltd	IB/77/PB/2017			Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear- 29-39,59/ Index Not Mach Etc ..	11-Feb-20
4935	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd	Section-230- 232 1st Motion			Arani Guha	[Hard+Soft]-Pg Not Clear- 120,142,143,181,182,185, 186,229- 231,242,240,241,250,251, 260-262 / Pg No 240,241 Wrong Arrange Etc ...	11-Feb-20
4936	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd	IB/2731/ND/201 9			Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20

4937	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors	Section-241			G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ....	13-Feb-20
4938	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd	IB/1612/ND/2018			Ankur Mittal	[Hard+Soft]-Main Have Objection	07-Feb-20
4939	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors	CP/91/241/242/2019			Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	13-Feb-20
4940	710102019802020	Union Of India V/s. Loil Oversea Foods Ltd	Section-272			Munish Garg	[Hard+Soft]-Pg Not Clear-27,201-202,242,243,570,/ esTAMP Paer With Affidavit Date Mismatched Etc ..	13-Feb-20
4941	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019			Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
4942	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019			Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20



4943	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd	IB/2185/ND/2019			Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
4944	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd	IB/3210/ND/2019			Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ..	17-Feb-20
4945	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd	IB/1525/ND/2019			Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184,175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
4946	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc	CP/07/441/ND/2019			Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	17-Feb-20
4947	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd	Section-9			Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	18-Feb-20
4948	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd	Section-9			Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20

4949	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd	IB/76/PB/2018			Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20
4950	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors	CP/44/2002			Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
4951	0710102133062019/1	Sameeksha Infratecl Pvt Ltd	CP/722/252/2019			Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	19-Feb-20
4952	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc	Section-252			Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
4953	710102023542020	Rajeev Srivasta V/s. Pratibha Impex Pvt Ltd Ors	Section-59			M.K Pandey	[Hard+Soft]- Sign On Petition / Welfare Missed / Proof of Service Etc ..	21-Feb-20
4954	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd	IB/1458/PB/2019			Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	21-Feb-20

4955	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd	IB/1662/ND/2019			Anchit Sharma	[Hard+Soft]-Wrong Document Etc ..	20-Feb-20
4956	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd	IB/607/ND/2018			Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20
4957	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd	IB/475/OF/2020			Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
4958	0710102105272019/2	Avni Securities Pvt Ltd	CA/CAA/97/ND/2019			Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
4959	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd	CP/157/241/242/2019			Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
4960	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd	Section-7			GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	24-Feb-20

4961	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc	CA/677/252/2019			Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
4962	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd	IB/1718/PB/2018			Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
4963	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd	CA(CAA)151/ND/2019			Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
4964	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors	CP/175/ND/2019			UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
4965	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd	Section-9			Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
4966	710102024772020	Tarun Ahuja Ors V/s. Puri Contruccion Pvt Ltd	Section-7			Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc ...	25-Feb-20

4967	710102023902020	Cloud 9 Projects Pvt Ltd Ors	Section-7			GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20
4968	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd	IB/1238/ND/2019			Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
4969	710102025812020	Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd	IB/1782/ND/2019			Pravin P Navandar	[Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..	28-Feb-20
4970	710102016102020	Sherwin Williams Coating India Pvt Ltd V/s. Harsh Speciality Coating Pvt Ltd	IB/462/ND/2020			Mayank KSHIRSAGAR	[Hard+Soft]-Pg Not Clear-2,14,12,16,23 Etc ..	24-Feb-20
4971	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9			Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
4972	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesh Garments Pvt Ltd V/s. Roc	CA/180/252/2020			Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20

4973	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd	IB/1175/ND/201 9			Parteek Kushwaha	[Hard+Soft]-Pg Not Clear- 62-66 &75-81 Etc ..	28-Feb-20
4974	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd	Section-9			Arun S Agarwal	[Hard+Soft]-Pg Not Clear- 50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
4975	710102027242020	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	IB/116/2019			Brijesh Kumar Tandon	[Hard+Soft]-Pg Not Clear- 24,27,36,54,65,70,85,86,1 03,111,118,121,128-130 Etc ..	02-Mar-20
4976	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd	IB/486/PB.2019			Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
4977	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd	IB/519/PB/2017			Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear- 58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
4978	710102027992020	Deepak Walia Ors V/s Amil Matta	IB/995/ND/2018			Animseh Rastogi	[Hard+Soft]-Soft Not Uploaded Etc ...	03-Mar-20

4979	710102019932020	Manishruti Consultants Pvt Ltd V/s. Roc	Section-252			Dharmendra Sharma	[Hard+Soft]-Pg No Numbering Not Mention in Soft & Page Missing Etc ..	02-Mar-20
4980	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/255/241/242/2018			Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	02-Mar-20
4981	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd	Section-9			Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	02-Mar-20
4982	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd	CA/798/252/ND/2019			Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	02-Mar-20
4983	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/252/241/242/2018			Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	02-Mar-20
4984	710102149522019	Gupta Sales Corporation V/s. ARM Tech India Ltd	Section-9			Deepesh Gupta	[Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc ..	02-Mar-20

4985	710102023402020	Sh Bhagwan Projects Pvt Ltd V/s. IREO Pvt Ltd	Section-9			Mohan Lal Gupta	[Hard+Soft]-Pg Not Clear-125-127,179,191,192,199,200,220,203-206,209-211,216,219,221,232,231,237-262,265-276,281,283,285,342,348 Etc ...	03-Mar-20
4986	0710102007572020/2	Rajnikant Nanubhai Kapadi	IB/286/ND/2020			Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	03-Mar-20
4987	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd	Section-7			Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	04-Mar-20
4988	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd	IB/296/ND/2019			Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	03-Mar-20
4989	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgastrture Developers Pvt Ltd	IB/755/PB/2018			NA	[Hard+Soft]Document Not Upload	04-Mar-20
4990	0710102163592019/1	Attika Gupta V/s. Supertech Ltd	IB/2934/ND/2019			Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	03-Mar-20



4991	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc	CA/127252/2019			Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	04-Mar-20
4992	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd	IB/2776/PB/2019			Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	04-Mar-20
4993	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd	IB/486/ND/2020			Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	04-Mar-20
4994	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc	CP/727/252/2018			Yadubhushan Rao	[Hard+Soft]-Proof of Service	04-Mar-20
4995	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd	IB/936/PB/2018			Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225- 235,237-239,241- 257,289,299- 304,212,313,319-326,343- 349, Etc	04-Mar-20
4996	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd	IB/413/OF/2019			Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35- 44,46,53,54,55,56,57,61 Etc ..	05-Mar-20

4997	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd	IB/3059/ND/2019			Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	05-Mar-20
4998	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd	IB/490/PB/2020			Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
4999	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd	IB/50/PB/2018			Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
5000	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd	IB/1589/ND/2019			Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	06-Mar-20
5001	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd	Section-9			Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	06-Mar-20
5002	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal	Section-7			Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	05-Mar-20

5003	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd	Section-9			Dharmik Barot	[Hard+Soft]-Pg Not Clear- 39-50	06-Mar-20
5004	710102029672020	Punjab National Bank V/s. Radico Trading Ltd	Section-7			Jitendra Sharma	[Hard+Soft]-Pg Not Clear- 38-42,76,79-86,90- 128,135,150 Etc	06-Mar-20
5005	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc	Section-252			Ashutosh Senger	[Hard+Soft]-Pg Not Clear- 19,20,49-51,64,88,98,134- 135 / Pg No 41 Translate Etc	05-Mar-20
5006	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd	IB/600/ND/2020			Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
5007	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd	Section-9			Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
5008	0710102166692019/1	OBC V/s Piyush Colonisers Ltd	IB/449/PB/2019			Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20

5009	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd	IB/424/2020			Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
5010	710102027142020	Elkem South Asia Pvt Ltd V/s. DCM Engineering Products	Section-9			Gautam Badani	[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
5011	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors	IB/452/ND/2018			Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	06-Mar-20
5012	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mchines Pvt Ltd Ors	Section-9			Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
5013	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd	IB/48/PB/2017			Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/Pg No 491 Missing Etc ...	06-Mar-20
5014	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd	Section-9			Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20

5015	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd	Section-9			Santosh Pandey	[Hard+Soft]-Pg Not Clear- 39,54- 56,58,59,73,75,77,78,79,8 0,81,82,84,86,91,152	11-Mar-20
5016	0710102107562019/3	Veronica Fashions Pvt Ltd Ors	CA/554/252/202 0			Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	05-Mar-20
5017	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd	Section-7			Sanjeev Kumar	[Hard+Soft]-Pg Not Clear- 36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
5018	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd	Section-9			Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
5019	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd	IB/519/2020			R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear- 94-103,304	12-Mar-20
5020	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr	IB/1397/PB/201 9			Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear- 116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20

5021	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd	IB/1089/ND/2018			Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	12-Mar-20
5022	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd	IB/2262/ND2019			Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
5023	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors	IB/543/PB/2018			Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
5024	0710102025972020/1	Edelwess Asset Reconstruction Company Ltd V/s. Tecpro Systems Ltd	IB/197/PB/2017			India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
5025	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd	IB/654/PB/2019			Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	13-Mar-20
5026	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd	IB/1493/PB/2018			Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169,201,204,210,278,279 Etc	16-Mar-20

5027	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors	IB/456/2018			Swapnil Gupta	[Hard+Soft]-Pg No- 2,4,6,8,10,12,14,16,18,20, 22,24,28,31,32,34,36,38,4 0,42,44,46,48 Wrong Arrang in Soft Etc ....	12-Mar-20
5028	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd	Section-9			Kartickay Mathur	[Hard+Soft]-Pg No-30- 33,46 Etc ..	13-Mar-20
5029	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd	Section-9			KSA Law Offices	[Hard+Soft]-Pg Not Clear- 232,523-524/ Pg No 162- 163,289,483 Etc ..	13-Mar-20
5030	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd	Section-9			A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5031	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd	Section-9			A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5032	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc	Section-252			Laxmi guring	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20

5033	710102030992020	Grand Arch Resident Welfare Association Garwa V/s. IREO Vt Ltd	Section-9			KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20
5034	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd	Section-9			Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20
5035	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd	Section-7			Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
5036	710102031412020	Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc	Section-252			Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20
5037	710102033062020	CTA Apparels Pvt Ltd V/s. Overview Technologies Pvt Ltd	Section-7			Trimph Legal	[Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..	16-Mar-20
5038	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd	Section-230-232 1st Motion			Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc...	16-Mar-20



5039	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2020			Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
5040	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS	IB/3372/OF/201 9			Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
5041	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd	IB/332/OF/2020			Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
5042	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd	CP /408/ND/2018			Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
5043	0710102012472020/2	Clarion Township Pvt Ltd	IB/410/2020			Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
5044	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd	IB/2082/ND/201 9			Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20

5045	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors	IB/1443/ND/2019			Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5046	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd	IB/654/PB/2018			u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
5047	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd	IB/283/2020			Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	05-Mar-20
5048	710102031802020	Edelweiss Asset Reconstruction Company V/s. Adel Lankmarks Pvt Ltd Ors	IB/1083/ND/2018			Deepak Agarwal	[Hard+Soft]-document Not Upload Etc ..	16-Mar-20
5049	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd	Section-7			Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
5050	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr	Section-7			ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20

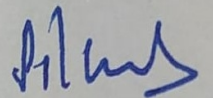
5051	710102033352020	Win Holt India Pvt Ltd	IB/1782/ND/2019			Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
5052	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.	Section-9			Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	17-03-2020
5053	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.	Section-9			Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...	17-03-2020
5054	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.	Section-9			Shantam	[Hard+Soft]-Pg No Clear-396	17-03-2020
5055	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.	Section-7			Gayatri Verma	[Soft]-Pg Not Clear-88-103	17-03-2020
5056	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.	IB/616/ND/2020			Nikhil Singhvi	[Soft]-document Not Upload Etc ..	17-03-2020

5057	710102032702020	State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd.	IB/1342/ND/2018			Ashok Kumar Juneja	[Hard+Soft]-Translate-102	16-03-2020
5058	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.	Section-9			Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	17-03-2020
5059	710102032352020	ERA Infrastructure India Ltd. V/s. ROC	Section-441			Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	17-03-2020
5060	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC	Section-252			Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc...	17-03-2020
5061	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2019			Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	16-03-2020
5062	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP	Section-60			KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	16-03-2020

5063	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.	Section-9			Nishi Chaudhary	[Soft]-document Not Upload Etc ..	18-03-2020
5064	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India	Section-7			Abhishek Anand	[Hard+Soft]-Missing-25-27	18-03-2020
5065	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.	IB/615/ND/2020			Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	16-03-2020
5066	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.	IB/3029/ND/2019			Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	17-03-2020
5067	710102034082020	Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.	Section-9			Charu Sachdev	Soft Copy Not Match	18-03-2020
5068	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.	Section-9			Arvind Kumar Shukla	Soft Copy Not Match	18-03-2020

5069	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.	Section-230-232 1st Motion			Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	18-03-2020
5070	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.	IB/1432/ND/2019			Ajit Yadav	Wrong E-Filing	10-02-2020
5071	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.	Section-9			Ahsan Ahmad	[Soft]-Vakalatnama Missing	18-03-2020
5072	710102034042020	SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.	Section-9			Charu Sachdev	Soft Copy Not Match	19-03-2020
5073	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425			Swarup	Wrong Document	19-03-2020
5074	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425			Swarup	Wrong Document	19-03-2020

5075	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.	IB/1718/2018			R.K Gupta	Wrong E-Filing	18-03-2020
5076	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	CP.No.398/ND/ 2019			Ankur Aggarwal	Wrong E-Filing / [Hard]- Original Advance Service / True Copy Sign	06-03-2020
5077	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/201 9			Nishant Awana	Wrong E-Filing	14-02-2020
5078	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/201 9			Nishant Awana	Wrong E-Filing	14-02-2020


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 Siddharth J. Parmar  
 Deputy Registrar